

12.21 hours

**PAPERS LAID ON THE TABLE  
REPORT OF THE INTERNATIONAL  
AIRPORTS COMMITTEE.**

**THE MINISTER OF TOURISM AND  
CIVIL AVIATION (Dr. KARAN SINGH) :** I beg to lay on the Table a copy of the Report of the International Airports Committee.  
[Placed in Library, see No. LT—869/169]

**ANNUAL REPORT ON WORKING OF  
THE EMPLOYEES' PROVIDENT  
FUNDS SCHEME FOR 1967-68.**

**THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR, EMPLOY-  
MENT AND REHABILITATION (SHRI  
BHAGWAT JHA AZAD) :** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Employees' Provident Funds Scheme, 1952, for the year 1967-68.  
[Placed in Library. See No. LT—870/69]

**NOTIFICATION UNDER ESSENTIAL  
COMMODITIES ACT.**

**THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT COR-  
PORATION (SHRI ANNASAHIB SHINDE) :** I beg to lay on the Table :—

(1) A copy of Notification No. G.S.R. 2023 (English version) and G.S.R. 2024 (Hindi version) published in Gazette of India dated the 12th November, 1968, under section 12A of the Essential Commodities Act, 1955.

(2) A statement showing reasons for delay in laying the above Notification. [Placed in Library See No. LT—871/69.]

12.22 hours

**DEMANDS FOR GRANTS—Contd.  
PLANNING COMMISSION**

**MR. SPEAKER :** The House will now take up discussion and voting on Demand No. 99 relating to Planning Commission for which 5 hours have been allotted. Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut

motions they would like to move. They will be treated as moved if they are otherwise admissible.

Now, 5 hours are allotted for this Demand. I think, the Prime Minister may reply roundabout 6.30 P.M. The time will be extended by half an hour or so. It will be about 5½ or 5¾ hours. At the far-end of the day, it may not be possible to take some other Demand. So, we will take the whole day for this. The Prime Minister will reply at 6.30 P. M. or so. I think, half an hour will be all right. Some other Minister may also intervene.

**DEMAND NO. 99—PLANNING  
COMMISSION**

**MR. SPEAKER :** Motion moved :

“That a sum not exceeding Rs. 1,31,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of Planning Commission.”

**SHRI NATH PAI (Rajapur) :** A very small submission, Sir. In the first place, we had been waiting for the Plan for three years. We really do not know what is the policy of this Government . . .

**MR. SPEAKER :** We are now discussing only the demand.

**SHRI NATH PAI :** I am making a different submission. The Draft Plan has been produced after all these years of thinking about it. Normally, the custom of this House—perhaps, the Hon'ble Prime Minister is not familiar—has been that we used to get 15 hours to discuss the Plan, not the Demands of the Planning Commission. What we are going to discuss is the working of the Planning Commission. The two are different things. We want adequate time to discuss the Plan. I have already given notice of it. The moment she placed a copy of the Draft Plan on the Table of the House, I sent a notice.

**MR. SPEAKER :** This Plan discussion will be different.

**SHRI NATH PAI :** Is the Leader of the House agreeable ?

MR. SPEAKER : This is a discussion on the Demand. The plan discussion will be entirely differently. It may be 5 hours, 10 hours or whatever it is. Let us see. When the Business Advisory Committee meet. . . .

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Are we having a discussion on the Plan in this session ?

श्री रविराय पुरी : ड्राफ्ट प्लान पर विशेष बहस होनी चाहिए ?

श्री प्रेमचन्द्र वर्मा (हमोरपुर) : यह तो प्रलग से बहस होगी ।

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : When I placed the document on the Table of the House, I said, I was agreeable to a discussion depending on the Hon. Speaker and the Business Advisory Committee, to allot time and day for it.

MR. SPEAKER : The Business Advisory Committee is meeting today at 4.30 P. M. Let us fix it. The Minister of Parliamentary Affairs will be there. We have to see where is the time for Government business and all that. Mr. Nath Pai's Bill is also there in between. We must allot Government time for that also. We are meeting today at 4.30 P. M. This discussion is only on the Demand. The Plan discussion will be entirely different. For that, we shall see separately.

SHRI LABO PRABHU (Udipi) : Mr. Speaker, Sir, a tree is known by its fruit. The Planning Commission's Draft Plan Report gives us an idea of the Planning Commission. This report is a proverbial mouse produced by mountainous labour in four years. In 367 pages, there is nothing but a survey. There is not one word of criticism of the existing Plan ; there is not one constructive suggestion. This is not a draft for success. This is a drift from failure. It has been misnamed. It should be properly named as drift from failure.

What is more is that when this report should have touched all our problems which are erupting as political situations, it is silent on the question of unemployment, on the question of inflation, on the question

of idle capacity and so on. It does not refer to the lack of incentives to which the report of the Communist Party refers. It does not refer to the question of the participation of the people in it. In fact it is a report which is not even worthy, of a lower division clerk for which we have maintained the Planning Commission of this size. We can know what the Planning Commission is from this Draft Fourth Plan report.

I would take the question of unemployment first. I do not know how much our Prime Minister, the Ministers and Planning Commission members are aware of the fact of unemployment in the country.

They are employed luckily because of democracy ; they would not be employed on merits if they were faced with the question of employment personally.

12.25 hours.

(MR. DEPUTY SPEAKER in the chair).

What is the size of this unemployment ? Government employed a team of foreign experts. They calculated, adding under-employment, that a total of 70 million people in this country are unemployed. Sometime ago it was disclosed that 30 million employment opportunities were required in the Fourth Plan. But what does this Draft Plan say about this. . . .

SHRI R. D. BHANDARE (Bombay Central) : On a point of order.

SHRI LOBO PRABHU : I would not like my time to be taken away like this. Please note the time. This should not be included in my time.

SHRI R. D. BHANDARE : We are discussing the Demands of the Planning Commission and not the Draft Plan. Here we have to discuss only the structure of the Planning Commission, whether it is proper for the House to grant the demands made ; we have to discuss only the structure, the working and the functioning of the Planning Commission and not the Draft Fourth Plan. (Interruptions)

MR. DEPUTY-SPEAKER : When we are debating the structure, it is but natural that a reference to the Plan is likely to be made. It cannot be eschewed.

**SHRI S. M. BANERJEE (Kanpur) :** Does Mr. Bhandare want us to discuss only the Commission and not the Plan ?

**SHRI LOBO PRABHU :** Three minutes have been lost in this. Pleased note it.

The report very sententiously refers to article 39 of the Constitution that it is the duty of the State to provide employment opportunities. The report also refers to article 41 : 'The State shall, within the limits of its economic capacity and development, make effective provision for securing the right to work.' The report also refers to the Government Resolution of March 1950 about offering opportunities to all for employment in the service of the country. Notwithstanding this, the report admits, the current tempo of economic activity is insufficient to provide full employment for all. In the report it is disclosed that the population has risen since 1961, from 447 million to 527 million in 1968. Nonetheless, the increase in employment has only been from 12.49 million to 16.2 million. In 1967 the increase in employment was only 0.8 per cent. In 1968, the report admits, there has been no increase in employment at all. How does this Government face this question that, in 1968, the last year before this, there has been no increase in employment at all ? This is on the basis of a report that 70 million people of this country are unemployed. If a Plan does not make use of the labour of the people, it is neglecting the greatest asset available. Unless this report is recast, unless this report takes note of the labour that is wasted, this report is not fit to be anywhere except in a waste-paper basket.

I now come to the question of inflation. The Plan admits that the prices have risen from 124 index in 1960-61 to 213 in 1967-68. But it never, for a moment, inquires into the reason for this increase. It never, for a moment, suggests any solutions for inflation. Inflation is very hard on the common people ; it confiscates their income. But this wonderful Planning report that is placed before us makes no mention at all about the causes and the cure of inflation.

On the other hand, what does it propose ? It proposes that there should be an investment of Rs. 14338 crores in the Fourth Plan. Wherefrom is this money going to

come ? Very very easily it is suggested that it can come from increasing irrigation rate from 5 to 12%. Can we imagine that any one should pay for water something from 5 to 12% of the value of the crop ? It proposes to increase the income from electricity by increasing the return to 15%. It proposes a generalisation of agricultural income-tax. What is the idea ? Does this Plan of this Government depend upon the poor cultivators that they have to pay more for electricity, more for water, more for land revenue which my Party has abolished. This is the kind of Plan that has been presented.

**SHRI S.K. TAPURIAH (PALI) :** A Plan for hunger.

**SHRI LOBO PRABHU :** They are proposing that there should be a return of 15% from the State enterprises which are uneconomic. This socialist Government is proposing to increase the excise duties in the name of reducing conspicuous consumption. They are not going to reduce the conspicuous spending of the people. But of the poor man who is going to feel and to suffer from the increase in excise duty. You are going to raise revenue from land values. If you raise the land revenue around the towns, it is the rents you are raising, because you cannot touch in conditions of Scarcity the income of these people who have lands. This is not socialism.

I now come to agriculture. What are you going to do for agriculture ? The total investment on agriculture is only 19.9% as against 20.3% in the previous Plan including irrigation. This is the priority which this Planning Commission has given to food and irrigation. On irrigation the proportion has been reduced from 6.7% to 3.9%. Can you call this as a plan for the vast rural masses of this country ? It may be plan for any one but it is not a plan for the people. Without irrigation your inputs may prove absolutely useless. We already know what is happening in the famine-stricken areas of this country. What is this Plan for ? This is a plan for industry. There is a provision made for an expenditure of Rs. 2950 crores for industry, for expansion of those very units which are already working below their capacity. I would only mention that when steel is only worked upto

[Shri Lobo Prabhu]

a capacity of 4 million tonnes against the existing capacity of 6.5 million tonnes, this Plan proposes to increase the capacity to 9 million tonnes. What does it mean? When you cannot use your existing capacity, you are thinking of wasting the money of the people on these useless projects.

**SHRI RANGA** (Shrikaku'aw) : To sell it abroad.

**SHRI LOBO PRABHU** : Similarly if you see other items, we are talking about fertiliser being in short supply.

What is the capacity? The capacity is 20 thousand tonnes and the actual utilisation is only 5.50 thousand tonnes. While the fertiliser capacity is not being utilised, the Plan proposes to increase the capacity to 3000 tonnes. This is the kind of plan we have been asked to approve. This money is going to be taken out of funds required very badly for other projects like roads. In respect of roads there is a deficiency. Even on the national highways there is a gap of 400 kilometres and 17 bridges have to be completed on the national highway and that amount is not being provided for. We provide the money for Bokaro. We provide that money for political purposes. We do not want Bokaro. Even the Congress party does not want it. Only a section of the Congress Party which is Communist in thinking wants Bokaro.

Regarding controls, the Planning Commission admits that controls lead to irresponsibility, that controls lead to lack of cost consciousness. Why are you continuing controls in respect of items for which you don't require foreign exchange? May I say why are you continuing control like that? It is because that is a means for corruption, that is a means for you to remain in power.

Now, I wish to say something about the alternative Plan proposed by the Chief Minister of Kerala. The National Development Council dismissed the alternative plan by saying that it does not require deep consideration. I am very happy to say that there is a great deal of similarity between the ideas of the communists and of the Swatantra parties. I will tell you that this similarity of ideas arises from the fact that

people have started seeing things clearly. The Chief Minister of Kerala condemns the existing policy of non-alignment. We have been condemning it for a long time. The Chief Minister of Kerala has said that this policy has done a great deal of harm to our country. Again, the Chief Minister of Kerala condemned foreign aid. We have been doing that for a long time. The Chief Minister of Kerala condemned state enterprises as conspiracy between Government and big business. We entirely agree with that. The Chief Minister of Kerala condemned controls because controls lead to profiting. We have said that a thousand times. The Chief Minister of Kerala condemned cooperatives because they only serve a thin layer of rich farmers. We entirely agree with that (*Interruption*) I am quoting from the report. If any hon. Member wants to read the report he can read it and the report is available in the Parliament Library. And here, we have got the fact that the socialism which the congress is trying to bring in is condemned by the Chief Minister of Kerala. It has been condemned as a fraud. What have they got to say?

**SHRI S.K. TAPURIAH** : Does she admit planning as fraud?

**SHRIMATI INDIRA GANDHI** : Our socialism is condemned by the communists. That has always been so.

**SHRI LOBO PRABHU** : What is your interpretation of socialism? I have given the interpretation of socialism by the Chief Minister of Kerala. We should not mistake Statism with Socialism.

**SHRI S.M. BANERJEE** : I will just say this. He said something about the Chief Minister of Kerala. I would only request him this, if he wants to know about the socialism of the congress party, let him go to Faridabad and stay for a holiday.

**SHRI LOBO PRABHU** : What the Chief Minister has stated is that this is Statism and not Socialism. Such a thing does more harm than good to the people whom you want to help. And, today, in the name of serving the masses, you have served only the classes. The main mistake of the Chief Minister arises when he thinks of the people as only those who are working in offices and factories, namely, the 16 million people.

This is where the Swatantra party differs from the Communists. The Swatantra party wants to go much further. [Not only it wants to help these 16 million people in factories and offices, but it wants to help to find proper employment for the 187 million workers all over the country and here we do not see a plan for employing them. We are at one with the communists that this plan is not going to help in the matter of employment: of these 187 million people of this country. I cannot comment on the other proposals of the Chief Minister because they are essentially political. He is entitled to give political overtone and in fact he is forced to do it. But I would like to tell him that his proposal to break our promises in regard to payments will not work because any country which repudiates these obligations will isolate itself. His idea of confiscating 76 business houses and nationalising banking, insurance, etc, may be very good, but he has to remember that there is a Constitution. He has to think about that. Even his idea of progressive taxation must take note of flight of capital. This the Communist Governments in states are feeling very bitterly because they want capital. I am for progressive taxation provided it does not reduce the capital required to increase employment opportunities.

I would like to say this much : Let us think of this Plan as something for the national good. You have daily these reports of starvation, deaths and we are faced with reports of disturbances. There is one reason for all this and that is, during these last 20 years you have not provided means of livelihood for the people, you have not provided them with right to work. There is no good trying to plan for everything, unless you provide people with the means of employment. I would ask the Prime Minister and others to lay their hands on their hearts and ask how can we deny the people right to work when we are so very well off? We indulge in other sophisticated things when the people have no place to live in, no food to eat and no employment. I would like the entire Plan to be integrated with the Plan of Shri Namboodiripad ignoring of course the political overtones in it. Put these two Plans together and if you can find solutions to the problems which I stated just now then you will really have achieved something for the happiness of the people, for the greatness of the country.

MR. DEPUTY SPEAKER : Hon Members may now move there cut motions.

SHRI MAHANT DIGVIJAI NATH (Gorakhpur) : I beg to move :—

That the demand under the head Planning Commission be reduced by Rs. 100.

[Failure to abolish the Planning Commission which is an un-necessary burden on the country. (3) ]

That the demand under the head Planning Commission be reduced by Rs.100.

[Failure on the part of the Government in not taking positive and definite steps in connection with the Fourth Five Year Plan. (4) ]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Poor planning of the Five Year Plans. (5) ]

That the demand under the head Planning Commission be reduced by Rs. 100

[Inefficient functioning of the Planning Commission and cheating the public and Government in the name of Planning. (6) ]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to appoint only the Members of Parliament as the Members of Planning Commission. (7) ]

That the demand under the head Planning Commission be reduced by Rs.100.

[Failure on the part of the Government in converting the Planning Commission into a Standing Parliamentary Committee on the pattern of other Parliamentary Financial Committees. (8) ]

That the demand under the head Planning Commission be reduced by Rs. 100

[Reducing the allocation in the Fourth Five Year Plan in respect of Uttar Pradesh resulting in cut in aid to eastern U. P. districts. (9) ]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Failure on the part of the Government for keeping various posts vacant while acute unemployment is prevailing in the country. (10) ]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to uproot the corruption prevailing in the Planning Commission. (11)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to do away with the policy of having the Plans only on papers and not enforcing and implementing them. (12)]

श्री यशवन्त सिंह कुशवाह (भिड) : मैं प्रस्ताव करता हूँ :—

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रुपए कम कर दिए जाएं।

[योजनाओं में होने वाला भारी अपव्यय न रोकना। (14)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[देश को विदेशी ऋणों से लदा देना। (15)]

कि "योजना आयोग" शीर्षक में अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[योजनाओं में कृषि उत्पादन को प्राथमिकता न देना। (16)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[ग्रामीण क्षेत्रों के विकास के लिए पंचवर्षीय योजनाओं में पर्याप्त धन की व्यवस्था न करना। (17)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[पंचवर्षीय योजनाओं में लघु उद्योगों तथा लघु सिंचाई योजनाओं की उपेक्षा। (18)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[पंचवर्षीय योजनाओं में प्रौढ़ शिक्षा के लिए पर्याप्त धन की व्यवस्था न करना। (19)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[पंचवर्षीय योजनाओं में ग्रामीण क्षेत्रों में आवास स्थिति सुधारने के लिए पर्याप्त धन की व्यवस्था न करना। (20)]

कि "योजना आयोग" शीर्षक के अन्तर्गत मांग में 100 रु० कम कर दिए जाएं।

[पंचवर्षीय योजनाओं में गांवों की सड़कों को सुधारने के लिए पर्याप्त धन की व्यवस्था करने की आवश्यकता। (21)]

SHRI RAMĀVATAR SHASTRI (Patna): I beg to move :—

That the demand under the head Planning Commission be reduced to Re. 1.

[Failure to allocate more funds in Plans for development of agriculture. (22)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Failure to implement the Fourth Five Year Plan in time. (23)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Failure to implement the Plans successfully. (24)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Failure to allocate more funds for the development of public sector industries. (25)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Need to pay particular attention to the development of backward States. (26)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Failure to remove the regional imbalance. (27)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Unbridled expansion of monopolistic capitalism under the Plans. (28)]

That the demand under the head Planning Commission be reduced to Re. 1.

[Need to abandon the Plan based on capitalism and to formulate a Plan based on the principle of development through non-capitalism. (29)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to reduce the administrative expenses of the Planning Commission. (30)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to lay emphasis on the development of heavy industries in the Fourth Plan. (31)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to give priority for setting up public sector industries in the Fourth Plan. (32)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to provide special aid to Bihar, Uttar Pradesh and other backward States in the Fourth Plan. (33)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to consider the views expressed by the Chief Ministers of Kerala and West Bengal, during the discussion on the draft Fourth Plan. (34)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to give special financial aid for the development of industries in Bihar. (35)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need to give an aid of twenty-five crores of rupees to Government of Bihar for the construction of a bridge over river Ganga in Patna. (36)]

That the demand under the head Planning Commission be reduced by Rs. 100.

[Need for more Central assistance for the expeditious completion of major irrigation schemes in the country such as Gandak Project, Kosi Project, Sone Project, Adhvara Project, Nagarjuna-Sagar Project and other two irrigation schemes. (37)]

MR. DEPUTY SPEAKER: The cut motions are also before the House.

SHRI KRISHNA KUMAR CHATTERJI (Howrah): Mr Deputy Speaker, I rise to support the demands for grants under the control of the Planning Commission. Ours is a national Plan, but unfortunately it has started with controversial issues. In the Fourth Plan Draft, it has been mentioned at the very outset that under Article 39 of the Constitution certain Directive Principles are there. The Hon. Member who spoke just before me, mentioned one or two items

from this such as employment and equal right to work. Very strangely he has forgotten or deliberately missed to mention certain others. One of them is that the operation of the economic system does not result in the concentration of wealth and means of productions. That has been the main hindrance in the path of our national growth. That is why planning has to be viewed in that context.

It is true that our Prime Minister has been good enough to admit, as reported in *The Statesman*, in his talks with some Chief Ministers, the failure of the Plans in certain respects. It is reported:

"Mrs. Gandhi not only agreed with Mr. Ajoy Mukerjee, Mr. Jyoti Basu and Mr. Karunanidhi, that the poorest sections of society had been left virtually untouched by the first three Plans. She also assured them that it was still possible to make change in the draft Fourth Plan perhaps keeping in mind the failure of the other three Plans to achieve this social objective."

National planning is not merely a technical economic matter; it is the social objective and political objective that gives true colour to national planning. Even our great Prime Minister of those days, Pandit Nehru, himself admitted that in achieving the social objectives, perhaps we have failed. I do not blame anybody on this side or that side for this. But I want to have a study in retrospect of the reasons for this failure. Is the Government responsible for this? National development can only take place when there is national purpose, when there is a realisation on the part of all sections of the people that we have to reach a certain goal and for that we have to fight poverty, appalling unemployment and all other social and economic problems which had been generated not because we are a big nation but because we were under foreign domination and exploitation for years and years. We could not wash away the legacies of the past so easily.

In his speech to the Vice-Chancellors of certain Universities. Dr. Gadgil, Deputy Chairman of the Planning Commission, has said:

"Increase in productivity is certainly important, but it is equally important to give a feeling to the people that

[*Shri Kīrīhna Kumār Chatterji*]

they will get justice in society. It is important for the trade union leaders to see that productivity is improved and discipline is improved; it is equally necessary for them to be able to tell the trade union members that 'this is a society in which you will get justice.' Ultimately ours has to be a justly founded society."

In the background of the social objectives, we have to analyse our performance. We have to see how far it will be possible for us to achieve those objectives. I am not going to rake up the past. It would be folly on my part if I were to try to apportion blame. After all, this is a great nation. It is being ruled—it has to be admitted even by our hon. Friends opposite-by a great party with a past tradition of sacrifice, suffering and understanding of the people. But even then, we have failed, no doubt.

One major reason for this is this. Ours is an agricultural nation. In the matter of planning, we should have made it agriculture-oriented. Unfortunately, we did not pay much attention to this, aspect. Although Pandit Nehru was very vigilant about this, there was this lapse on the part of the planners. We had to wage a war on poverty within a short time and remove it and remove under-development and unemployment among a population which might explode any time because of the growing multitudes. It was a very difficult race between our social objectives and the fight against poverty and unemployment, to make available to the people even the bare necessities of life.

In this context, it would be interesting to remind the House of the famous utterance of that great philosopher and satirist, Rousseau, who once said :

"It is plainly contrary to the law of nature that a privileged few should gorge themselves with superfluities while the starving multitudes are in want of the bare necessities of life."

Not merely Rousseau but Mahatma Gandhi, Pandit Nehru and Subhash Chandra Bose also were of the same view. They were thinking of the multitude of starving people in appalling poverty, grinding under social injustice, in fact injustice in other fields also, political,

economic and culturally.

They knew that we had to work out a system by which a new India might be born where poverty and unemployment would be banished and the basic necessities of life would be available to the people. I appeal to the hon. Members of the Opposition that we must develop a national purpose if we want to achieve progress in an underdeveloped country like India which was subjugated for years together under the British rule, in fact even before the British period in history. Even in 1945 The Woodhead Commission looked into some aspects. The British Imperialism had to liquidate itself in India because they could not bring about the change in the Indian conditions ; millions of people lived under subhuman conditions. That was admitted by the British rulers. The Beveridge plan was made in London but it was made for a rich country. It would be wrong to suggest that through a system of planning like that, we could improve the lot of people who were unemployed or under-employed.

I wish to point out now how the planners have worked out the draft plan ; I shall refer only to the salient points. The plan speaks of a total outlay of Rs. 24,398 crores of which Rs. 14398 will be in the public sector and Rs. 10,000 crores in the private sector and it sets modest targets keeping in view the objective of development in a climate of stability. It would be interesting to read what the *Hindustan Standard* says in a cryptic manner about the draft plan :

"Basically the objectives of the Fourth Plan are not different from the other three Plans already executed. Its targets however are less ambitious and therefore more realistic. If these are achieved the results will not be spectacular but the foundations of the ranshackled Indian economy will be strengthened."

I entirely agree with this comment. I must also point out that the objective is to achieve self-reliance. Food imports under PL 480 will be stopped at the end of two years and the net external assistance will be halved by the end of the Fourth Plan period 1973-74. The draft plan considers that 4.5 per cent rate of annual growth in agriculture is a fairly realistic goal. The

foodgrains production at the end of the Plan is estimated at 129 million tonnes. The industrial growth rate is expected to be 8-9 per cent.

The Plan assumes a seven per cent rise in exports. The proposed public sector outlay of Rs. 14,398 crores in both the Centre and State sectors is higher by Rs. 5,820 crores than the corresponding outlay in the third Plan. Taking both the public and the private sectors together, the largest allocation under the various developmental sectors goes to industry and minerals, Rs. 5,205 crores, followed by transport and communications, Rs. 4,143 crores. Therefore, viewed from that angle, the claim that sufficient importance has been given to the question of agriculture will be rather a tall claim.

Out of the public sector investment in the plan period, transport and communications account for Rs. 3,133 crores; industry and minerals, Rs. 3,055 crores; power, Rs. 2,085 crores, and agriculture and allied sectors, Rs. 1,667 crores. Even then, I am grateful to our Prime Minister who has pointed out in the National Development Council, as reported in the *Statesman*, Delhi edition, dated 20th April, 1969--

MR. DEPUTY-SPEAKER: The hon. Members's time is up. I have to accommodate many more Members. Please conclude now.

SHRI KRISHNA KUMAR CHATTERJEE: I shall conclude in two more minutes. This is a vital issue and it is very important. The Prime Minister is reported to have said as follows:

"Mrs Gandhi today appealed to the National Development Council to give the highest priority to raising more resources. The question of redistributing existing resources between the Centre and the States was of secondary importance."

"The Prime Minister suggested that irrigation and power rates should be raised to get more money for development. The bulk of investment in State plans had been made on irrigation and power."

"It is only by improving the rate of return on the investments already

made that we can generate sufficient resources to maintain even a minimum tempo of development in the years that lie ahead."

In this polluted atmosphere of talks of confrontation, it is very difficult for one sitting on this side of the House to say any thing on that. This idea of confrontation is rather wrong in this context, when we are thinking of a national plan.

I understand that Dr. Rao promised the appointment of an Irrigation Commission. But unfortunately that has been commented upon by the *Statesman* again, in its issue dated 21st April, 1969, very intelligently. It is a very interesting comment. It says that "For reasons left unexplained, the Irrigation Commission has not been asked to look at the pricing problem at all." This is very strange.

Anyway, I shall conclude by saying that in the matter of our national planning, the demands for which have been placed in charge of the Planning Commission, we are losing fast the sight of the States, the Congress States and the non-Congress States: It is their duty to develop their regions and thus create more funds. It would not be a national Plan if we begin to think in terms of the States only, and in that light. We have to think of the national Plan and national objectives. I am quite sure that India, with all its poverty, India with all its millions of people, India with its appalling unemployment problem, will succeed, and we can solve all these problems if only we all pull together and put our heads together and devise a good Plan. I am not a believer in the development councils or committees. Councils and committees creates more antagonism and conflict. It would be better if by informal consultations and a system of informal consultation, a consensus is evolved by our great Prime Minister—I call her great purposefully—and I request her to bring about a national consensus so that we can develop a national Plan and march together towards the goal.

श्री श्रीचन्द्र गोयल (बम्बईगढ़) : उपाध्यक्ष महोदय, माननीया प्रधान मंत्री ने पिछले वर्ष जब मैंने आवा घंटे की चर्चा उठाई थी तब

## (श्री श्रीचन्द्र गोयल)

थोड़ा आश्चर्य प्रकट किया था कि जन संघ का भी विश्वास योजनाओं में है। मैं उनका यह भ्रम दूर करना चाहता हूँ और निवेदन करना चाहता हूँ कि सन् 1951 से, जबसे जन संघ बना है, हम योजनाओं पर विचार करते रहे हैं और अपने सुझाव देते रहे हैं। उन पर हमारा पूरा विश्वास है।

मैं कहना चाहता हूँ कि अगर भविष्य में हम अपनी समृद्धि चाहते हैं तो हमको आज श्रम करना पड़ेगा, आज त्याग करना पड़ेगा और भविष्य का विचार करना पड़ेगा। उसके बिना देश की आर्थिक उन्नति सम्भव नहीं है।

MR. DEPUTY-SPEAKER : He may continue his speech after lunch.

13.01 hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at Five minutes past Fourteen of the Clock.*

(SHRI R. D. BHANDARI in the Chair)

DEMANDS FOR GRANTS—Contd.  
PLANNING COMMISSION—Contd.

श्री श्रीचन्द्र गोयल : मैं यह निवेदन कर रहा था कि हमारे दल का योजनाओं पर पूर्ण विश्वास है। मैं समझता हूँ कि हमारे देश के संविधान ने सरकार के ऊपर यह जिम्मेवारी और उत्तरदायित्व डाला है कि देश के विकास के लिए योजनाओं का सहारा लिया जाए। मैं याद दिलांना चाहता हूँ कि 1945 में जो बुडहेड कमीशन यहां पर बना था और जिसने देश के अकालग्रस्त क्षेत्रों की समस्याओं पर विचार किया था, उसने यह सिफारिश भी की थी कि सरकार का यह कर्तव्य है कि वह नागरिकों को सस्ते मूल्य पर, उचित मूल्य पर उनकी आवश्यकतानुसार खुराक उपलब्ध करे। मुझे शिकायत इस बात की है कि तृतीय पंच-वर्षीय योजना मार्च 1966 में समाप्त हो गई

थी। अब तीन वर्ष के बाद हम चौथी योजना बनाने जा रहे हैं। यह ठीक है कि इस बीच में हमने वार्षिक योजनाएँ बनाई हैं परन्तु जो कल्पना दीर्घकालीन योजनाएँ बनाने की थी उसमें एक प्रकार से विघ्न पड़ा है। हमने तीन वर्ष तक योजनाओं से छुट्टी रखी है और यह छुट्टी रखना उचित नहीं था। जब देश में आर्थिक स्थिति गम्भीर होती उस गम्भीर स्थिति का मुकाबला करने के लिए आवश्यकता इस बात की होती है कि देश के लोग ज्यादा परिश्रम करें, देश-भक्ति की भावना का ज्यादा परिचय दें और समस्त साधनों को जुटा कर देश की आर्थिक समस्याओं का हल निकालें।

एक निवेदन मैं योजना आयोग के सम्बन्ध में करना चाहता हूँ। प्रशासनिक सुधार आयोग ने उसके पुनर्गठन के सम्बन्ध में कुछ सुझाव दिये थे। उन सुझावों को आंशिक रूप में सरकार ने माना है, पूरे तौर पर नहीं माना है। एक मुख्य सुझाव उसका यह था कि योजना आयोग का अध्यक्ष प्रधान मंत्री को नहीं रहना चाहिये और कोई भी मंत्री इसका सदस्य न रहे। जहाँ तक प्रधान मंत्री के रुतबे या उनके पद की गरिमा का ताल्लुक है, उससे मेरा कोई मतभेद नहीं है। लेकिन मैं समझता हूँ कि चूंकि प्रधान मंत्री योजना आयोग की अध्यक्ष रही हैं इस वास्ते उस स्थिति का लाभ उठा कर योजना आयोग ने अपने कार्यों को इतना बढ़ा लिया है जैसे मानो उसने अपनी सलतनत कायम करने की दिशा में पग उठा लिये हों। उसने अपने कार्यक्षेत्र को बहुत बढ़ाया है, उसने अपने अधिकारों को बहुत बढ़ाया है और अपने कर्मचारियों की संख्या में भी उसने अनावश्यक रूप से वृद्धि की है। प्रशासनिक सुधार आयोग ने यह सुझाव दिया है कि प्रधान मंत्री का लगातार योजना आयोग के साथ सम्बन्ध रहना चाहिये, समय-समय पर उनकी सलाह भी ली जानी चाहिये; योजना आयोग बया कर रहा है उससे भी उनको अवगत कराते रहना चाहिये, लेकिन उनको आयोग का अध्यक्ष नहीं बने रहना चाहिये।

आयोग ने यह भी सिफारिश की है कि वित्त मंत्री या अन्य जो हमारे मंत्री हैं उनको भी आयोग का सदस्य नहीं बनना चाहिये। इसके बजाय उसने यह सुझाव दिया है कि लगातार काम करने वाले सात व्यक्तियों को इस आयोग का सदस्य बनाया जाना चाहिये और इस प्रकार से इसका पुनर्गठन किया जाना चाहिये। मैं समझता हूँ कि सरकार ने बाकी सुझावों को तो आंशिक रूप में स्वीकार कर लिया है लेकिन प्रधान मंत्री को इसका अध्यक्ष नहीं रहना चाहिये, इस सुझाव को अभी तक स्वीकार नहीं किया है। मैं प्रार्थना करता हूँ कि सरकार इस बात पर विचार करे कि क्या इस आयोग की बेहतरी और देश की बेहतरी इसमें नहीं है कि देश की प्रधान मंत्री इस आयोग की अध्यक्ष न रहें ?

जहां तक हमारे दल का सम्बन्ध है मैंने निवेदन किया है कि जब से प्रथम पंचवर्षीय योजना बननी शुरू हुई है तबसे ही जन संघ इन योजनाओं पर गंभीरतापूर्वक विचार करके अपने सुविचारित सुझाव देता आ रहा है। रचनात्मक सुझाव देता आ रहा है और आज भी हम इस सिलसिले में अपने रचनात्मक सुझाव देना चाहते हैं। यह जो हमारी चौथी पंचवर्षीय योजना है इस पर हम कुल धन व्यय करने जा रहे हैं 24,398 करोड़ रुपये और उसमें से जो हमें विदेशी सहायता मिलेगी उसका अनुमान लगाया है 3,730 करोड़ रुपये का। उसमें से 1,216 करोड़ रुपया वह खर्च होगा जो पुराने ऋण, उसके व्याज इत्यादि या सविस चार्जज इत्यादि चुकाने में व्यय होगा जिसका अर्थ यह हुआ कि 2,514 करोड़ रुपये की विदेशी सहायता का सहारा हम लेना चाहते हैं। मैं इस बात की मांग करता हूँ कि हमें अपनी इस योजना को पूर्णतया स्वदेशी बनाना चाहिए विशेषकर इस वर्ष में जब कि हम गांधी-जयन्ती मना रहे हैं। गांधी जयन्ती का यह महत्वपूर्ण वर्ष है। गांधी जी ने देश को स्वदेशी की प्रेरण दी थी, अपने देश के साधनों पर खड़े रहने की शिक्षा दी थी।

इसलिए आज हम यह मांग करना चाहते हैं कि अपनी योजनाओं को दूसरे देशों की आर्थिक सहायता पर निर्भर न रखते हुए अपने देश के साधनों पर आत्म-निर्भर योजना बनाएं। यह थोड़ी-बहुत जो हम सहायता ले रहे हैं, समझता हूँ कि इसके बिना भी हमारा गुजारा हो सकता है। आज विदेशी जो हमें सहायता देते हैं, वह कोई बहुत धर्म की भावना से प्रेरणा ले कर नहीं देते हैं। आज जितने भी विदेशी हैं उन का यह प्रयत्न है कि वह हमारे देश के हर एक कार्यक्षेत्र में चाहे वह राजनीति का है, चाहे शिक्षा का है, चाहे आर्थिक क्षेत्र है, सब में अपना प्रभाव डालना चाहते हैं। इसलिए मैं यह निवेदन करना चाहूंगा कि हम इस बात की शिकायत न करें कि इन योजनाओं को सफल बनाने के लिए हमारे पास साधनों की कमी है। हमारे देश में साधनों की कमी नहीं है। मैं समझता हूँ कि सबसे बड़ा साधन जो किसी देश के पास हुआ करता है वह उसकी जनसंख्या है, उसका मानव-समाज है। इस दृष्टि से आज संसार में हम सबसे अग्रसर हैं। लेकिन आज तक कमी योजना आयोग ने इस बात के ऊपर गंभीरता से विचार नहीं किया।

मैंने श्रीमान् गाडगिल साहब वह भाषण जो उन्होंने गुजरात में दिया था दो बार गहराई से पढ़ा है मैं उनकी अनेक बातों से सहमत हूँ और मुझे यह भी कुछ थोड़ा-सा दिखाई दे रहा है कि शायद उनके विचार में कुछ परिवर्तन है। हम जिस प्रकार से सुझाव देते रहे हैं उनके ऊपर शायद सरकार अब आ रही है। उन्होंने इस बात को स्वीकार किया है कि आज यह जिम्मेदारी सरकार के ऊपर है कि हम देशवासियों को सस्ते मूल्यों पर खुराक दें, जो बेकारी की समस्या है उसको हल करें, हर व्यक्ति को रोजगार दें। उन्होंने यह भी कहा है कि अनेक देशों ने जो अमीर देश हैं उन्होंने समस्या को और प्रकार से हल किया है। उन्होंने जीवन-बीमे की योजनाएं लागू करके, अनेक प्रकार की आर्थिक सहायता दे कर, अमीरों से धन लेकर गरीबों के अन्दर वितरण

### ( श्री श्रीचन्व गोयल )

करने का विचार किया होगा। परन्तु मैं समझता हूँ कि हमारे देश की स्थिति में यह प्रश्न केवल उन नीतियों को अपनाने से हल नहीं होगा। इसलिए हमें विचार तो यही करना पड़ेगा जो उन्होंने अपने अभिभाषण के अन्दर इशारा किया है कि देश के अन्दर रोजगार बढ़ाने के लिए हम देश का उद्योगीकरण करें। मैं यह कहना चाहता हूँ कि आज हमारे देश की यह बदकिस्मती रही कि हमने अपने देश की योजनाओं का जो नक्शा बनाया है वह विदेशों की नकल करके बनाया है। सिर्फ विदेशी सहायता की तरफ में सकेत नहीं करता बल्कि उन्हीं के विशयज्ञ, उन्हीं के विचार, उन्हीं के डाक्ट्रिनेयर प्रिंसिपल, उन्हीं के साधन, उन्हीं की मशीन, उन्हीं के यंत्र, उन्हीं की सब चीजों का सहारा लेकर हमने अपनी योजनाओं को बनाया है। हमने इस बात का विचार नहीं किया कि दूसरे देशों में जो टेक्नालाजी का डेवलपमेंट हुआ है वह उन देशों की अपनी परिस्थितियों के अन्दर हुआ है। उनकी परिस्थिति यह रही है कि वहाँ श्रम की कमी है, पूँजी का प्रभाव है, इसलिए उनकी टेक्नीक इस दिशा में बढ़ी है कि किस तरह से और पूँजी लगा कर श्रम की कमी को पूरा किया जाय। हमारे देश की समस्या इसके बिलकुल विपरीत है। हमारे देश के अन्दर पूँजी का अभाव है, लेकिन हमारे देश में मानव संख्या बहुत मात्रा के अन्दर है। इसलिए हमारी योजनाएं उनकी नकल करके हमारे देश की समस्याओं को हल नहीं कर सकतीं। इसलिए आज आवश्यकता इस बात की है कि हम इन योजनाओं का लक्ष्य फिर से तय करें। इनके लक्ष्यों पर पुनर्विचार करें। आज आवश्यकता इस बात की है कि हम कृषि को प्रधानता दें। लेकिन क्या सचमुच हमारी सरकार इस दिशा में विचार कर रही है? फिर से एक बार सरकार ने लक्ष्य यह तय किया है कि अगली चौथी पंचवर्षीय योजना में लगभग पाँच प्रतिशत देश की आय प्रति वर्ष बढ़ेगी। यह इन्होंने कहा है। पिछली तृतीय पंचवर्षीय योजना में भी यही लक्ष्य रखा गया था परन्तु उसकी कहीं

तक पूर्ति हुई? केवल ढाई प्रतिशत हम अपने देश की सालाना आय को बढ़ा सके हैं। आज भी हमने इस प्रकार का लम्बा-चौड़ा लक्ष्य रखा है। लम्बे चौड़े लक्ष्य जब पूरे नहीं होते तो देश के लोगों के अन्दर निराशा आती है। इसलिए मैं समझता हूँ कि हमारा जो लक्ष्य है वह व्यवहारवाद पर आधारित रहना चाहिए। उसके अन्दर व्यावहारिकता रहनी चाहिए। लेकिन मुझे दिखाई देता है कि आज भी उस व्यावहारिकता को हमने पहचाना नहीं है। कहा जाता है कि दूध का जला छाछ को भी फूंक मार-मार कर पीता है। मगर हमारी सरकार और यह आयोग गले पर तगड़ी सेंक लगने के बाद भी छाछ को फूंक-फूंक कर पीना तो अलग रहा, दूध को उबाल कर पीना चाहता है। मैं आज यह चेतावनी देना चाहता हूँ कि यह जो लक्ष्य है यह व्यावहारिकता पर आधारित रखना होगा। आज क्या हो रहा है? हम कहते हैं कि कृषि को हमने प्रधानता दी है। लेकिन हम सारे देश के अन्दर दुनिया के सब देशों से महंगा उर्वरक दे रहे हैं। आज से दो वर्ष पहले 55 करोड़ रुपये की सहायता इसके लिए दिया करते थे वह भी बन्द कर दी और आज उसके ऊपर हम और कर लगाने जा रहे हैं। तो यह देश की कृषि को प्राथमिकता देने का कौन-सा नया तरीका है?

आज मैं यह कहना चाहता हूँ कि जो हमारे वर्तमान साधन हैं, उनका भी हम ठीक प्रकार से उपयोग नहीं करते हैं। मैं सुझाव देना चाहता हूँ, दुनिया के और देशों के अन्दर क्या होता है, यह भी जरा आप देखिए। इंग्लैंड के अन्दर शिक्षा पर 4.5 प्रतिशत खर्च उनके बजट का किया जाता है, यू. एस. ए. के अन्दर 3 परसेंट, वेस्ट जर्मनी के अन्दर 4 परसेंट, भारत के अन्दर 3 परसेंट, लेकिन अनुभव यह बताता है कि वेस्ट-जर्मनी के अन्दर दूसरे देशों से कम धन व्यय करके भी वहाँ पर शिक्षा का स्तर बाकी सब देशों से उत्तम है, अच्छा है। मैं उदाहरण देना चाहता हूँ—बम्बई के अन्दर संस्कृत के एक विद्यार्थी पर 2700 रुपये महीना खर्च किया जाता है। विचार कीजिए, इंजीनियरिंग के

विद्यार्थी के ऊपर 1500 रुपये सालाना खर्च आता है, एक मेडिकल कालेज में पढ़ने वाले विद्यार्थी पर 2 हजार रुपये खर्च आता है, लेकिन बम्बई के अन्दर एक संस्कृत के विद्यार्थी पर 2700 रुपये माहवार खर्च आता है। कारण क्या है कि आज बम्बई में 30 कालेजेज के अन्दर 135 संस्कृत के विद्यार्थी पढ़ते हैं। क्या हमने कभी इस बात का विचार किया कि संस्कृत शिक्षा का फैलाव हम तीस कालेजों में न करके केवल तीन-चार कालेजों में ही कर दें ? मैं एक उदाहरण देना चाहता हूँ। आक्सफोर्ड के अन्दर हिस्ट्री पढ़ाने की सबसे उत्तम संस्था है संसार भर में और उसके अन्दर 1 हजार विद्यार्थी हैं, 90 प्राध्यापक हैं। हमारे देश में क्या हो रहा है ? दूर क्यों जाइए, दिल्ली की तरफ देखिए 33 कालेजेज के अन्दर 140 विद्यार्थी हैं इतिहास के। आप विचार कीजिए आक्सफोर्ड के अन्दर इतिहास पढ़ाने की सबसे उत्तम संस्था संसार में है और हमारे यहाँ जैसा मैंने कहा हमने इन सारी चीजों का विचार नहीं किया, इसकी हमने कोई योजना नहीं बनाई कि जो हमारे वर्तमान साधन हैं उनका किस प्रकार से उपयोग करके ज्यादा से ज्यादा लाभ उसमें उठा सकते हैं। हम हमेशा शिकायत इस बात की करते रहे कि हमारे पास साधनों की कमी है। जो हमारे पास नहीं वह बनाने का विचार करते हैं, जो हमारे पास है और उसके सहारे जो नया निर्माण किया जा सकता है उसका हमने कभी गंभीरतापूर्वक विचार नहीं किया। इसलिए मैं निवेदन करना चाहता हूँ कि हमें इस अपनी योजना के अन्दर आगे इस बात का विचार करना पड़ेगा कि कौन-कौन से इसके अन्दर हमारे उद्देश्य होंगे, किन-किन चीजों को हम प्राथमिकता देंगे। जहाँ तक उद्देश्य का ताल्लुक है मैं समझता हूँ कि 1950 का ही, जिस समय यह योजना आयोग बना था उस समय का ही जो प्रस्ताव था उसी की भूमिका में अगर विचार किया जाय तो उसमें तीन चीजें उन्होंने कही थीं—देश की बेकारी को दूर करना, लोगों के जीवन-स्तर को उन्नत करना, देश के उत्पादन को बढ़ाना। मैं आज यह पूछना

चाहता हूँ कि क्या हम लोगों के जीवन-स्तर को ऊंचा कर पाये हैं ? कहां तक हम ऊंचा कर पाये हैं ? जितना कुछ ऊंचा कर पाते हैं उसी मात्रा में हमारी जनसंख्या बढ़ती जा रही है। इसलिए हमें इस बात का विचार करना होगा कि हम अपने देश के अन्दर इस सीमा तक उद्योगीकरण करें।

गाडगिल साहब ने उदाहरण दिया है कि पंजाब के अंदर पिछले रबी की फसल के मौके पर खेतीहर मजदूरों को 8 और 10 रु. रोज की रोजी मिली है। उन्होंने यह भी कहा है कि जो वहां पर सम्भव हुआ है, वह सारे देश के अन्दर सम्भव हो सकता है। मैं उनकी बात से सहमत हूँ, लेकिन हमें इस बात पर विचार करना होगा कि बजाय इसके कि हम उद्योगों को बड़े-बड़े नगरों के अन्दर, बड़े-बड़े केन्द्रों के अन्दर स्थापित करें, हमें उद्योगों का विकेन्द्रीकरण करना होगा, हमें ग्रामीण क्षेत्रों के अन्दर उद्योगों को स्थापित करना होगा, छोटे उद्योग स्थापित करने होंगे।

आज हम शिकायत करते हैं कि यहां पर भी कम्प्यूटर आने चाहिए। कम्प्यूटरों को उन देशों में, जहां जनसंख्या कम है, आवश्यकता है, हमारे देश में कम्प्यूटरों की आवश्यकता नहीं है यहाँ एक छोटी-सी नौकरी के लिए बीसियों आवेदनपत्र आ जाते हैं। हमारा तकनीकी ज्ञान, हमारे सब प्रकार के साधन, लक्ष्य, दूसरे देशों के समान नहीं हो सकते—इस चीज पर हमें गंभीरतापूर्वक विचार करना होगा।

सभापति जी, जैसा मैंने पहले कहा है—हमें निश्चित रूप से अपनी योजनाओं के उद्देश्यों को तय करना होगा, देश के अन्दर छोटे स्तर पर ग्रामीण क्षेत्रों में उद्योगों को स्थापित करना होगा। कृषि को प्रधानता देंगे, अपने देश की सुरक्षा के लिए सुरक्षा सामग्री पैदा करने को प्राथमिकता देंगे, ज्यादा से ज्यादा लोगों को रोजगार मिले—इस ढंग से हमको अपनी योजना को बनाना होगा।

सभापति जी, इस प्लानिंग कमीशन की डिमाण्ड पर जो मुझसे मैंने रक्खे हैं, मुझे उम्मीद

( श्री श्रीचन्द गोयल )

है उन पर गम्भीरतापूर्वक विचार किया जायेगा । मैं प्रधान मंत्री जी से मुझाफी चाहता हूँ— चूँकि मुझे अपने बम्बई अधिवेशन के लिये जाना है, इसलिए मैं उनके उत्तर के समय उपस्थित न रह सकूँगा—वे इसको धृष्टता न समझें ।

SHRI VIKRAM CHAND MAHAJAN (Chamba): This year is a significant year in the journey of progress towards the economic development of our country. In this year the Planning Commission under the guidance of the Prime Minister will put the fourth Plan on the road. There has been a criticism that the Prime Minister should not be the Chairman of the Planning Commission and should not take part in its deliberations or the Prime Minister should be only an associate Member. I think it is a compliment to the Prime Minister that the maximum importance is being given to the development of the nation by being the Chairman of the Planning Commission. Perhaps India is the only country where the Prime Minister has taken charge of the economic development of the nation and it is an exception in the history of the world because I do not think in any other country the Prime Minister has ever taken charge of the planning of the country.

Secondly there has been a great hue and cry that the Planning Commission has not put forth a Plan which would remove the unemployment problem. Sir, the very object of the Planning Commission is to put forth a plan which would raise the sub-standard living conditions of the people and bring out a rapid economic development and remove unemployment.

The criticism of the Opposition is that the Plan which is being put forth remove or does not completely do away with unemployment problem. We have to look into the problem from a different angle. The problem is whether the Plan is big enough. Our resources are limited. Let us examine as to what are the resources available to the Planning Commission which will enable it to achieve the objective. There are two resources which are available to the Planning Commission. Firstly the internal resources and secondly the external resources. Coming to internal resources, we find that the

resources are the existing taxation and if we raise the taxation a little higher, we will find that the weaker sections of the society will be hit harder and increase in production will be hampered. Taxation has already reached the saturation point and this source cannot be tapped much more.

The second source could be loans and we know that the capacity of the people to give loans is limited. Secondly, the loans, when used in welfare projects lose their regenerating capacity and therefore it becomes difficult to repay them. The third source could be the deficit financing and we know if this particular source is resorted to, it will hit hardest the poorest sections of the society. When more money is pumped in and the number of commodities is not increasing then we know who is hit hardest. Therefore this source cannot be relied upon very much. After taking all these factors into consideration this present plan was drafted.

Now, who is to be blamed for this modest plan? Is it the Central Government or somebody else? My submission is that the Government of India tried its best. The planning Commission also tried its utmost to bring forth a draft plan which could provide the maximum employment to the maximum number of people.

Therefore, if anyone has to be blamed, it is some of the States who wanted maximum of the resources of the Planning Commission but contributed as little as possible for the national development. Therefore, the ball is in the other court, that is, in that of the States. The need is for having a bigger plan and for that it is for the States to mobilise additional resources so that this problem of unemployment could be tackled by increasing the outlay on the plan. They are trying for cheap popularity by not collecting additional resources.

There is a suggestion which I would like to make. It is very easy for them to impose a new taxation, called the agricultural income-tax. There is no justification when the non-agricultural sector is paying income tax the agricultural sector should get immunity. Minimum level could be raised. On non-agricultural sector we have a limit of three thousand or four thousand and

in respect of the agricultural sector it could be double or treble, six thousand or nine thousand and this source can be tapped by the States and thus help the Planning Commission in formulating a bigger plan which would help in removing the unemployment problem in this country and also raise the standard of living of the people of the country which is at present in such a low level.

In spite of the best efforts of the Planning Commission the problem has not been solved, not because of the Planning Commission, but in spite of it. Therefore, I submit, the States should come forward and help in solving the problem of unemployment in this country. They should not keep on blaming the Planning Commission for the shortcomings. The States, by not properly developing and tapping the resources are not able to meet the aspirations of the people and they are trying to divert the attention towards the Planning Commission and Central Government by saying that it is they who are hindering the progress of the country, whereas, in fact, it is these States which are hindering the development of the nation and also in achieving the object, that is, complete and full employment.

The Planning Commission has taken a correct and realistic approach, the approach being, more emphasis on the agricultural sector. The base or the basis for the economic progress of the country is agriculture, and, the main emphasis which the Planning Commission has put forth is on agriculture. They have planned for better fertilisers, more units of fertiliser projects, better seeds, more irrigation projects, etc. Is it the ruling class which is going to fail us here ?

Not the Planning Commission, but again it will be the States which will be responsible for failing us by debaring us from achieving the object. What we find is that in spite of laying heavy emphasis on agricultural sector, the States are not contributing anything towards the development of agricultural sector. I will show how. The problems of agriculture are seeds, fertiliser and irrigation. They will be provided by the Planning Commission is the plan. There is a fourth problem and that is sub-division and fragmentation of

holdings. This could be stopped by proper legislation passed by the State Governments. But no State is willing to take steps in this direction as then they will lose a certain number of votes if they go in for this legislation. But I hope that the States will look more into the interests of the nation than their own personal interests. I will compliment the Planning Commission for putting the greatest emphasis on this sector.

Now, there is another problem and that is the problem of population. We find that whatever we achieve in the economic front is neutralised by increase in population. The Planning Commission has rightly raised the budget for family planning from Rs. 74 crores to Rs. 300 crores. But my submission would be that this may not be enough because the latest statistics show that while we have achieved our present population of 50 crores during the last 2,000 years, we will reach 100 crores in the next 28 years. I am sure that our agriculture and industry cannot keep pace with this in such a short time. Therefore, I will submit that there should be some new legislation on this and the Planning Commission should consider the question of compulsory family planning. I would submit that it is time that all the Parties sit round and deal with this problem from this angle. Voluntary family planning has not achieved the target which is before us and it is high time that we go in for compulsory family planning.

The next point I would like to mention is about education. The Planning Commission has correctly laid great emphasis on development of education and they consider that education is a necessary ingredient for the development of the nation. But what is the contribution of States in this respect ? They are again hindering the economic development by not giving proper education to the new generations in the country. The present educational system was developed by the Britishers for their own purpose. They wanted a class of clerks. They built up universities which were factories for turning out clerks. But the States have not tried to reform the educational system to meet the needs of the nation. The nation needs better agriculturists, better industrialists, better technicians and better scientists. But

(SHRI VIKRAM CHAND MAHAJAN) the States have not reformed their educational system to meet the needs of the new India. I would request the Planning Commission to insist on the States to reform the educational system so that these 802 crores which are going to be given to the States are utilised properly and a better generation is developed which would enable the country to achieve highest standards of economic life in the country.

The next one point I would like to make is that the Planning Commission had promised the Union Territory of Himachal Pradesh that if the territory raises an additional revenue to the tune of Rs. 14 crores, it would be added to its Plan.

Sir, this was a commitment made by the Planning Commission and I hope that the Prime Minister would take note of this aspect also.

Then, Sir, there is another aspect which I would like to stress but since my time is up.....

MR. CHAIRMAN : Kindly conclude.

SHRI VIKRAM CHAND MAHAJAN : I am concluding. On the industrial sector, I would submit that the Planning Commission has come out with a better and improved policy of licensing so far as industrial units are concerned. So far as units based on indigenous materials are concerned, there is no licensing now. So far as items involving foreign exchange are concerned, if they involve to the tune of 10% of foreign exchange, there also should be no licensing policy. I think it is a very correct approach that the Planning Commission has made. The hon. Member Shri Lobo Prabhu probably did not see this particular aspect and therefore he advocated that there should be de-licensing on this. Finally, Sir.....

MR. CHAIRMAN : You have already taken 15 minutes. Please conclude now.

SHRI VIKRAM CHAND MAHAJAN : I am concluding. Lastly my submission is that the present Fourth Five Year Plan which the Planning Commission has drafted and put before this House is a very broad-based one. It can be improved upon provided the other partners, that is the States, also cooperate and mobilise their

resources instead of clamouring for more funds from the Centre. I must congratulate the Prime Minister again for drafting and putting up the Plan. Thankyou.

SHRI S. KANDAPPAN (Mettur) : Sir, it has been reported in the press that during the recent National Development Council meeting, when a Chief Minister remarked while referring to the Plan Draft that it was nobody's child, the Deputy Prime Minister was reported to have retorted by saying that it was our child. I am unable to understand how he can come to such a conclusion that it is our child. It may be all right for the Government to take for granted the inclusion of the Congress Chief Ministers. But, with regard to parties like us—the Swatantra or the Communist Party or the D.M.K.—I do not know whether they had any say when they did not have any place in the formulation of the Plan, how could the Government claim that we were a party to the draft? It is only a wishful thinking. I would like to impress upon the Government to give a fresh thought to the entire structure of the Planning Commission as such and also to the process of planning formulation in this country. What is this Planning Commission after all? This has got neither the legislative sanction nor the constitutional sanction. It was set up only by a Resolution of the Government of India. The Constitution never envisaged setting up of a Planning Commission. So, though this was avowedly set up to promote the constitutional directives that are enshrined in our Constitution, I would like the Government to consider that a stage has come when they should take into confidence various political complexes that have emerged in this country. Unless they take into confidence the other parties that are there in our states in the formulation stage, it is no good saying that this is our child. It is also no use pleading with the Opposition Parties that they should fully cooperate with Government. When I am making this remark let me not be mistaken as if I am opposed to Planning as such. Supporting planning is a different thing from supporting the Plan and the Planning Commission as we have to-day in this country.

Sir, here, I would like to point out only a few observations made by an eminent ex-judge, Dr. P. V. Rajamannar who

happened to be the Chairman of the Fourth Finance Commission in his Report. He observed as follows regarding the Planning Commission :

"The legal position," after analysing certain things he observed as follows :

"The legal position, therefore, is that there is nothing in the Constitution to prevent the Finance Commission to take into consideration both the Capital and the Revenue requirements of the States in formulating a scheme of devolution and in recommending grants under Article 275 of the Constitution. But, the setting up of the Planning Commission inevitably has led to a duplication and overlapping of functions to avoid which a practice has grown up, which has resulted in the curtailment of the functions of the Finance Commission."

Elsewhere also in the Report, he makes such remarks.

Unfortunately, there is an unconstitutional use of Article 282 under which the grants by the Planning Commission are made. The Planning Commission is a quasi-political body. It has neither the confidence of all the political parties in this country nor the constitutional sanction of our Constitution. Financial allocations are made by it according to its whims and fancies without going into the merits of the case.

This may be a strong accusation that I am making. But, I strongly feel that even the Fourth Five Year Plan draft which is before us has not convinced us of the necessity of placing our faith in the working of the Planning Commission and the Government here. Our opposition to the Planning Commission is very basic. Not only that it does not take into cognizance the various emphases and the priorities which the other political parties may like to place on planning but also it is duplicating the work of the Central Government, resulting in wasteful expenditure.

Sir, I find that except some of the Ministries here which are exclusively vested with the work of the central portfolios as envisaged by our Constitution the other Ministries at the central level have either been concurrently set up to supplement the

work of the States or to duplicate the work of the States. Whatever the present position is, they are all superfluous. We are unable to understand who is the master—whether the Ministry as such is the master or the Planning Commission is the master. I would like to give one or two examples to substantiate what I have said.

As regards the demand of tractors by the end of the Fourth Five Year Plan, according to the assessment made by the Agriculture Ministry, the demand would be 90,000 tractors. According to the assessment made by the Planning Commission, the demand of tractors would be of the order of 65,000. I don't know which figure we have to take as the correct one. I am aware that a certain amount of money is involved in this study and assessment, but, in view of the above, this is sheer waste. I don't know what policy the Government is going to follow, whether they are going to follow the assessment made by the Planning Commission or the assessment made by the Agriculture Ministry.

The same is the case with regard to another sector, *i.e.* with regard to allocation for the small scale sector of Industries. From the report given by the Industries Ministry, it is clear that they would like to have very much more allocation for the small scale sector, whereas the Planning Commission has allocated a sum of Rs. 120.10 crores for the entire Fourth Plan. There is another curious thing which I see here. The Planning Commission set up a Study Group headed by one Mr. K. Balachandrar to study this problem. He has come to the conclusion that we should allocate during the Fourth Plan a sum of Rs. 235.44 crores. Without any reason, the Planning Commission has curtailed this figure to half and allocated only Rs. 120.10 crores. We all know the impact and the importance of the small scale industry in our national economy. Left to some other political parties, we might not have done this. When such is the position, we find it difficult to accept the claim made that the Plan is ours. Is it fair to claim that the Plan has the support of all the people in this country and also to pretend that the entire country is there together in this Plan ?

## (SHRI S. KANDAPPAN)

Over 10 million people are engaged in industries and the small-scale sector accounts for 3 million. In the total national income generated, the small-scale industries contribute 6% as against 9% by the big industries. There are some of the issues which the Government has to take into consideration if they want the entire people of the country to be one with them in their Plan. Unfortunately, the present position is not so. I would rather demand that the Planning Commission as such should be more broad-based. When I say that, it does not mean that the Members of the Planning Commission should be increased in their numbers, but it should take into account, take into consideration, take into confidence all the shades of opinion that are there in this country.

Then duplication should not be there. Either the Planning Commission should be there and it need not be duplicated by various Ministries resulting in wasteful expenditure or planning as such could even be done by the various Ministries in co-ordination with the Ministries at the State level.

Now there is a lot of centralisation and that is one of the reasons why there has been a colossal failure of planning in the country. Here I would like to point out only a few things said by the Deputy Chairman of the Planning Commission himself. Dr. Gadgil, while addressing a meeting in Ahmedabad under the auspices of the Ahmedabad Management Association on Nov. 24, 1968, made some very interesting observations about the Plan as such. He says at one place :

"Planning so far has been in an undeveloped state".

This is his verdict on our planning so far. At another place :

"Our resources are wasted"

Then again in the same speech :

"In plan formulation, the main difficulty has been that we have just achieved consensus on social objectives given in constitutional directives. We have not gone on to transfer these vague generalisations into concrete programmes. The result

is that a lot of our plan documents are a sort of introductory chapters which state what to everybody is unexceptionable. There is no clue in the latter chapters as to how the programmes in fact support what you have broadly laid down".

I cannot better this statement. The entire Draft outline of the Fourth Plan bears testimony to this accusation of the Vice-Chairman himself.

In another place, this is what he says :

"A programme, let us say, of sheep breeding farms may get 100 per cent grant, but duck breeding farms and pig breeding would get 50 per cent grant and 50 per cent loan. There would be many different loan-aid patterns. Nobody really knew why it was so. The more it proliferated, the more the Central Ministries thought this was an important thing they were doing. They thought they were really guiding the activities of the State Governments in very great detail. Every official who was struck with a particular idea put it in a detailed scheme. He put pressure in order that the State officers may put it up for approval. It became a competition between Ministries, States and officers".

This is the verdict given by the Deputy Chairman of the Planning Commission on our planning. With your permission, I would like to lay it on the Table. Without taking cognisance of it, it would be difficult to have an objective discussion of it.

MR. CHAIRMAN: It is in everybody's possession.

SHRI S. KANDAPPAN: Government may not know it or may not have had time to read it. It would benefit the country very much if they could go through this speech of Dr. Gadgil and try to correct the anomalies that have crept into a planning as such, and if without any hesitation they could come forward with some radical changes in the entire approach, I think the country at large would stand to benefit.

I do not have much time, but I would refer to one more observation of his. He

says that it should begin from the grassroots and there should be more decentralisation and all that. I do not know what kind of approach or safeguards they have given in this draft to see that the regional imbalances are corrected and the proper approach made from the grassroots and a sense of participation created in the minds of the people and all that.

Without going further into details, I would say only two things. Why are we against this centralised planning? We know that in this country our economy is effectively controlled by the Central Government and the Reserve Bank. It is fully regimented.

So, when the earlier speaker from the Congress said that the States were responsible for the failure of the plan (*Interruptions*) it is rather amazing that such accusation could be made because when the entire economy is controlled from the top at Delhi how can anybody accuse the State Governments of being responsible for the failure of planning? In Tamil Nadu, for instance, we are faced with a crisis because of the closure of the spinning mills. Who is responsible for this? If there is any long term perspective, why should the Government licence new capacity elsewhere in the country after creating so much capacity in that part of the country without thinking of marketability. The same thing is happening in regard to cement industry. With the abolition of the freight pool and the decontrol of cement within a few months we are going to face a crisis. Who is responsible for this? Without considering the demand for consumption, if one licences so many units, what will be the result? I am sure licensing was done by the Central Government in consultation with the Planning Commission. They license so much capacity and then all of a sudden they decide to decontrol the entire thing so that they may give fillip to other backward regions to get cement factories. What happens to the installed capacity that is already there in the country? That is the curse of centralised planning. We have to pay for all these mistakes and the public would blame us for their mistakes; besides it is a national waste to create additional capacity when in some units there is idle

capacity. It will create labour unrest and many families will be thrown on the streets. These are the complications we are seeing before us because of the topsy turvy and lopsided approach of the Planning Commission. At least from now on they should make a proper beginning from the grass roots so that planning is done in a proper way with the co-operation of all parts of the country and all people. Even after so much talk of green revolution, I have no confidence in the Government that it is going to get the co-operation of everybody in the country and solve the food problem and stop food imports.

On page 6 of the draft plan, they say :

"The slow rate of growth in agricultural production not only depressed the rate of growth of the economy but also led to an alarming increase in the dependence on imports of foodgrains and other agricultural commodities. During the Third Plan the country imported 25 million tonnes of foodgrains, 3.9 million bales of cotton and 1.5 million bales of jute. During the subsequent three years, the imports continued to be heavy. Despite increased imports of foodgrains, per capita availability was lower than the 1961 level, except in 1965, and there was severe pressure on prices."

That is the performance of the Third Plan and it will continue like that because of the same reasons. Take for instance the allocation for irrigation in the Fourth Plan—Rs. 857 crores whereas the spill over schemes alone will cost Rs. 1142 crores. Are you at least going to complete the spill over schemes during the Fourth Plan period? How will you avoid food shortage and food imports? Unless they make some dynamic changes and more funds are given to the agricultural sector and unless they also withdraw the disincentives introduced in the Budget, things will not improve.

An earlier speaker accused that the States did not raise enough resources to meet the plan expenditure. By way of clarification I should like to quote some figures to show how we have raised resources for the plan.

[Shri S. Kandappan]

In this fourth Plan, our State has come forward to raise resources to the tune of Rs. 300 crores, and we are getting from the Centre an assistance of only Rs. 202 crores. In the third Plan, the total outlay was Rs. 342.33 crores whereas the Centre's assistance, share, was Rs. 186 crores. The outlay of the fourth Plan of my State, compared with the third Plan, has risen by Rs. 160 crores, whereas the Centre's assistance has risen only by Rs. 15 crores. Whereas the total plan outlay has risen by Rs. 160 crores, where most of the resources were met from the State and not by the Centre, the Centre's increase is only a bare Rs. 15 crores.

**SHRI SURENDRANATH DWIVEDY :**

That is an affluent State.

**SHRI S. KANDAPPAN :** Please do not bring in that argument ; it is not an affluent State ; I know. This kind of argument will lead us nowhere. Therefore, let us think afresh.

I would also like to say one more thing here. If the total outlay of all the States for the fourth Plan is taken together, the Centre's assistance comes to about 55 per cent of the total outlay of the State Plans. But with regard to some States, the Central assistance even goes up to 85 to 90 per cent. The Centre's share, assistance, to my State Government comes only to 40 per cent. Likewise, I can give so many other break-ups and compare them with other States. I do not think it is fair at this stage. I would like to plead with the Government that we have got this feeling. Probably the Chief Minister of my State may not be powerful bargainer or he may not have mastered the art of horse-trading. But still we have enough understanding to see that we got a raw deal in the fourth Five Year Plan. The earlier promise of Rs. 252 crores is not being fulfilled. The only commitment that we have got is the sum of Rs. 202 crores. The promise of the Salem plant is not being fulfilled. So many other things are not coming up. Of course, these can be discussed by us during the debate on the draft Plan.

I would appeal to the Government that it is not fair if you think that there should

be real participation of the people in the Plan if this is the position. It is not fair to curtail the allocation to a very drastic level and put hardship on the States which are just trying to turn the corner.

So, I would like to appeal to the hon. Prime Minister to see that we get a little more than what we have got already. With these words, I oppose the planning process of this country. I totally oppose the setting up of the Planning Commission as a quasi-political body. I entirely oppose the policy behind it. I am very sorry that the Prime Minister or the Deputy Prime Minister claims that we are a party to the Plan. We are not at all a party to it ; we would very much like to—

**SHRIMATI INDIRA GANDHI :** At no time did anybody claim this. The Deputy Prime Minister said it on behalf of the Central Government and the Planning Commission. That remark only referred to the Central Government and the Planning Commission. I hope the hon. Member takes in the full implication of rejecting the Plan, what it means in terms of Central assistance. Does he reject all that ?

**SHRI S. KANDAPPAN :** I take the word of the Prime Minister, that the Deputy Prime Minister did not claim that it included us. There again, I am very sorry, because if he claims that it is the Central Plan, then it is not a national plan. Now, it is not a monolithic rule in this country. There are various parties in the States. First of all, the Prime Minister and the Deputy Prime Minister should realise that, and when she asks me the question whether I am entirely rejecting the Plan, that is not what I am insisting upon. I am not rejecting it. I am only angry and irritated that I am not a party to the formulation of the Plan. I should have been a party to the formulation of the Plan. The principle of the Plan, we are not opposing.

**SHRIMATI INDIRA GANDHI :** I do not want to interrupt, but one thing should be clarified. The Plan is not made in the air. Every State Government, officials and the Ministers, are associated at every single stage of the formulation. It is only

after that, that it comes to the National Development Council.

**SHRI S. KANDAPPAN :** The officials and your Ministers confront us with a *fait accompli*. When they meet in the NDC, they only make some corrections here and there.

**SHRIMATI INDIRA GANDHI :** I am very sorry that is not a correct statement.

15.00 hrs.

**SHRI S. KANDAPPAN :** Let us take the composition of the Planning Commission itself. The Prime Minister, the Deputy Prime Minister and another member from my State. They are all full-fledged politicians belonging to the Congress. With that kind of composition, how can you expect that I will have entire confidence in your approach? If you leave it to me, I may give priority to agriculture. Some other party may give priority to some other things. I do not say it will be very easy to do that. It might be difficult. But still we should try to see that it is all-comprehensive and all-inclusive, so that a sense of participation, about which you seem to be very keen, can be created in this country.

• **SHRI R. K. SINHA (Faizabad) :** Sir, an all-pervasive, all-inclusive plan may not be available, but I think the overwhelming majority of the people of this country welcome this fourth plan. For 3½ years, we were accused that the plan has gone on a holiday. After the maximum consensus was achieved, the plan was produced. Therefore, when the plan is before us, we should welcome it. It is true that as things develop in this country, we have a right to suggest amendments and give new proposals. But let us examine the positive features of this plan.

First of all, I congratulate the Prime Minister, because there is least emphasis on foreign aid in this plan. The curse of PL 480, the curse of dependence and the curse of mortgaging our plan to foreign powers is being obviated every day. When it is proposed here that we shall have a storage of grain for the lean years, we are marching towards our destiny when we shall not import any more foodgrains. When there is an attempt at a 7 per cent increase in exports every year, we are marching towards the destiny when we shall not be dependent on foreign exchange.

The basic progress of a country is decided by the attributes of sovereignty and independence. Sovereignty and independence mean self-reliance. To that extent, when we check inflationary tendencies and develop a national character for the plan, when we see that we are independent both in internal resources and in defence, certainly we have gone forward and we have a progressive plan. This country has been under foreign domination for a long time. This country has also had a confrontation with Pakistan and China in the last few years. This country has had to face a drought. It is easy for the opposition to ask us to prepare for defence against Pakistan, but they will not be prepared to pay the price for fighting Pakistan, the price of nationalism, the price for a real Independent India. About this question whose child the five year plan should be, I say, the plan can be the collective child of every State and every region in this country. This attitude that the plan is not ours, that it is too central, is not going to help us. The plan requires national unity. During the last 5 to 7 years, every time we were talking about the plan, we were told that there is no great emphasis on agriculture. In this plan, there is a greater emphasis on agriculture. Should we not welcome it?

Look at the poverty of our country. If we are poor, shall we beg or borrow from abroad or, shall we build up with the resources we have got? There are many who say that this plan is too big. Sir it is only Rs. 24,000 crores. It does not mean an investment of even one dollar per month *per capita* of our population.

We find that education has been given a sum of one rupee a month per child and agriculture, it is good, has been given Rs. 30 per hectare per year. For health Rs. 1½ per person per year has been given.

In the matter of education I wish to present something which might not immediately be productive of results. We find that the people have lost a sense of nationalism and the people have lost all sense of values. We know that they burn buses, they burn railway stations, railway trains and all that. That deep sense of nationalism can come if we invest in the

[Shri R. K. Sinha]

future of this country by building up a real youth and student movement in the country. If we tell them the horizon towards which they should march we will be able to do that. This investment temporarily may not be productive, but in the sense that we build up the youth of this country and the students of this country immediately it may not be fruitful but the biggest productive force of the country are the youth of the country. When we accuse that in our government offices the officers work only two hours a day, when I try to get a telephone call and I do not get it for twelve hours, when we say there is a lowering of production potential, when we find that the politicians do not do their duty, we must also ask where do these people come from. They are the former youths and students of this country. They have not been given their value. It is time, therefore, that they are given that value and the Government finds in the formulation of the Plan some place for those people who can be really dutiful sons of Bharat Mata.

Once upon a time, in the old days when India and China were friendly, I happened to visit China. There I asked some Chinese friends, how is it that in spite of the fact that you believe in civil war all the national monuments of Peking are safe. They said, these are national monuments, these belong to us and we want to preserve them even though our belief may be different. That nationalism, that sense of value will have to be created in the minds of the youths and students of this country. That is the problem we have to examine.

When we look at our Plan we have also to look at certain basic problems which we might be facing. One of them will be the unemployment problem that is fast increasing. It is estimated that by 1980 there will be 12 crores of unemployed people in this country. The problem of landless labour also has to be considered. Land reforms have to be applied if real justice has to go to the country-side. We find that even in the country-side politics is going to become the monopoly of very rich peasants who will try to blackmail every party in every State with the result that the real peasants are not able to participate in the progress of this country. We have to

see that justice is done to the harijans and backward classes who are struggling in our rural areas and who do not get justice.

What I wish to suggest before you next is about the problem of backwardness and the problem of regional imbalance. This is a problem that affects some States in the country. I come from the Faizabad Division which has a population of ten million people. That Division has neither a university nor a medical college or an agricultural college. It was denied in the last three Five Year Plans any place in development. Fifty members of the United Nations Organisation are in population less than the population of Faizabad Division. Yet no public sector project was given a place in that Division. Look at the story of Uttar Pradesh. It is seething with discontent. It is unhappy. The people are poor. We have paid the price for nationalism in this country. When there was the First Five Year Plan the *per capita* income of Uttar Pradesh was the highest in the country and today after three Five Year Plans the *per capita* income of Uttar Pradesh is the lowest in this country. Therefore, if justice has to be done this question has to be considered. You are giving 60 per cent grants on a population basis. Don't you look at the contradiction between the big cities and the rural based towns. Those who are living in the districts, who are not living in the metropolitan towns, those who do not live near Calcutta or Bombay, those who have not been favoured by the beneficence of the British rulers who developed only the port towns like Bombay, Calcutta and Madras ignoring the hinterland as such, what about their condition? Can you allow them to continue to remain backward? If you want real national integration, if you want real unity in the country, that cannot be brought about when you have starving millions in the country. Therefore I wish to say that at least 15 to 20 per cent of the grants of the Planning Commission should go to regions like Faizabad and other districts of eastern Uttar Pradesh so that the people of that region shall not be denied a place under the sun.

You will ask the question how this is going to be achieved. If the future of this country has to be built up then we have to think courageously. As the Prime Minister has said in her policy statement before

the Planning Council on the 19th April, monopoly has to be curbed so that the poorer sections may gain some friuts. Then I would suggest a few things which were also incorporated in the ten-point programmed adopted by the Congress Party. If this country is to move forward, if this country is to face the challenge of the collusion of China and Pakistan and stand up before the world, because the destiny of this country is along with the big nations of the world because of its size and population and it has a major role to play in the world, then I suggest that a few things should be done.

One of them is the nationalisation of banking institutions. The second is the nationalisation of export-import trade and channelling it through the State Trading Corporation. We must see that the benefit of these trade go to the poorer sections of the community. For a very long time the private sector has been crying that the State sector is growing bigger and bigger and it is depriving them of the fruits of production of this country. But what is happening today? The finances of banks, Life Insurance Corporation and other financial institutions, the hard-earned money of the people of India, is flowing to the private sector. After 22 years of trial with this policy it is time that it is stopped I would say that this money should be made available to the backward regions of the country. A friend of mine was saying that if an irrigation channel is dug, even if it is on the basis of deficit financing, in two or three years the peasants would be prepared to come and pay the cost of it because they have enjoyed the fruits of that canal. So, it is a question of courageously coming up with plans for the development of the whole country and diverting the investible finance of LIC and other financial institutions for this purpose.

The problem before us is this : shall we or shall we not think of the future? If this country has to march forward, how is it to be done? This country cannot cut down its defence expenditure. There cannot be any further taxation of the very poor people of this country. Yet, this country has to march forward. It cannot march forward on the basis of its starvation.

One small incident I shall place before you and I am finished. An American lady was travelling with me in a plane from

Delhi to Calcutta. I was all praise of this country, this is the country of Bharatmata, the land of Buddha and Asoka, a country where a Muslim is the President of the country showing secularism, a country where harijans are allowed equal rights. When we reached the city terminal that lady pointed her finger to the jhuggi-jhompris and enquired whether they are not ghettos. I had to bow down my head in shame. All I have said in praise of my country has dissolved in the thin air.

So, the question before this country is : to be or not to be. It is a question of the survival of the backward communities, the harijans of this country, a question of real social justice. What is to be done? The question of regional imbalance has to be solved. Without that there is no future for the country. To me the basic problem before the country is not Centre-State relations. The basic problem in a Socialist India, in a progressive India, is to see that there are no major distinctions between the rich and the poor. If this country has no regional imbalance, then this country shall move forward. I am sure that under the leadership of the Prime Minister this country will curb monopolies, nationalise banks and import-export trade and see that justice is done to the poorer sections of the people of this country, with whose vote we have come to power and with whose co-operation we shall make the country move forward.

15.15 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

श्री शिवपूजन शास्त्री (विक्रमगंज) : उपाध्यक्ष महोदय, योजना के बारे में समझने के लिए 4 आर्थिक प्रश्नों को समझना बहुत जरूरी है। सब से पहला प्रश्न यह है कि योजना की आवश्यकता ही क्यों पड़ी? दूसरा प्रश्न है कि योजना बनाई कैसे जाय? तीसरा प्रश्न है कि योजना के लिए साधन कैसे जुटाये जाय और चौथा प्रश्न है कि योजना की कार्यान्विति कैसे हो?

योजना की आवश्यकता को समझने के लिए यह समझना ठीक है कि जब आर्थिक व्यवस्था में संकट आये, गलाघोटों, प्रतियोगिता, न्यूनताधिक और अति उत्पादन की परिस्थिति

(श्री शिवपूजन शास्त्री)

पैदा हुई, एक तरफ अधिक उत्पादन, दूसरी तरफ लोग खाने के बिना मरने लगे, माल पड़ा हुआ है बिक्री नहीं हो रही है क्योंकि उन के पास खरीदने की शक्ति नहीं है और उत्पादन में अराजकता बढ़ती जा रही है। जब आर्थिक व्यवस्था में इस तरह की स्थिति पैदा हुई तब आर्थिक समस्या को सोचने वाले लोगों ने महसूस किया कि आर्थिक व्यवस्था में अराजकता को रोकने के लिए कोई व्यवस्था होनी चाहिए। इस अंधाधुंधी को जिस को जहाँ मन आ रहा है वही उत्पादन कर रहा है, जहाँ मन आ रहा है बिक्री कर रहा है, जिस भाव से चाहते हैं बेचता है और उसी के चलते संसार में लड़ाइयाँ भी हो रही हैं। अगर इस अंधाधुंधी को नहीं रोका जायगा तो संसार में एक युद्ध के बाद दूसरा युद्ध हंगामा और मानवता खत्म हो जायगी। इस आवश्यकता को ध्यान में रख कर हम अपनी योजना को समझ सकते हैं। क्या हम ने अपने मुल्क की जो समस्याएँ हैं उन को ध्यान में रख कर योजना बनाई है या बाजार में जो चीजें बेची जा सकती हैं मुनाफे पर जिसको अर्थशास्त्र में एफेक्टिव डिमांड्स कहते हैं उन को ही ध्यान में रख कर हमेशा योजना बनाई है? अगर हम इस को ध्यान में नहीं रखते और हम यह ध्यान में रखते कि भारतवर्ष के नागरिक कितने गरीब हैं, कौन गरीब हैं, किन को किन चीजों की आवश्यकता है, उन आवश्यकताओं की कैसे हम पूरित कर सकते हैं, मानव की आवश्यकताओं को ध्यान में रख कर अगर हम योजना बनाने की कोशिश करते तब हम को सोचना पड़ता कि योजना बनाने की विधि क्या होनी चाहिए। तब शायद दिल्ली में 8 आदमियों की एक कमेटी, एक योजना आयोग नहीं बनाते। 52 करोड़ आदमियों की जिदगी उन के हाथ में नहीं सौंपते। वे 8 आदमी समझते हैं कि पूरी भारतीय मानवता का वह दिमाग रखते हैं उन से थोड़ा बढ़ते हैं प्रान्तों में तो वहाँ के जो प्रशासक हैं, मिनिस्टर्स हैं या उन से और नीचे जाते हैं तो जिला अधिकारी हैं, यही योजना बनाने वाले हैं।

जो नागरिक हैं, जिन की समस्याएँ हैं, उन के इस योजना के बनाने की विधि में हिस्सा लेने की कोई योजना कभी नहीं बनती। जब योजना बनाने की प्रणाली में नागरिकों का कोई स्थान नहीं है तब योजना की कार्यान्विति में हम उन से स्वेच्छा से सहयोग की उम्मीद कैसे कर सकते हैं? और यही कारण है कि एक योजना के बाद दूसरी योजना बनी, दूसरी योजना के बाद तीसरी योजना बनी, और अब चौथी योजना हम देश के सामने रख रहे हैं, तो भी वही पुरानी कहावत चरिताथ हो रही है कि मर्ज बढ़ता ही गया ज्यों-ज्यों देवा की। एक दूसरी कहावत भी कहते हैं भोजपुरी में कि देवघर गये दूना दुःख। देवता के घर जाते हैं दुःख को दूर करने के लिये लेकिन वहाँ जाने से दुःख और बढ़ गया। योजना बनाई जाती है गरीबी मिटाने के लिये, योजना बनाई जाती है बेकारी मिटाने के लिये, लेकिन ज्यों-ज्यों योजनायें बढ़ती जा रही हैं त्यों-त्यों बेकारी बढ़ती जा रही है। हमारी जनता बढ़ती जा रही है। योजना बनाने वालों को कम से कम इतनी अक्ल तो होनी चाहिये कि आबादी बढ़ने वाली है। जो लोग बैठ कर योजना के बारे में सोचते हैं उन को इतनी अक्ल नहीं रहती है कि आबादी बढ़ेगी।

इसी तरह एक और दलील दी जाती है कि अभी जो उत्पादन हो रहा है उस का वितरण करने से समस्या का हल नहीं होगा। उत्पादन बढ़ाओ, लेकिन किस दिन तक उत्पादन बढ़ाओ? बीस वर्ष तक बढ़ाओ, चालीस वर्ष तक बढ़ाओ, तब क्या उस के बाद वितरण की बात सोचोगे? जिस ने आज उत्पादन बढ़ाया वह उत्पादन का उपभोग नहीं कर रहा है, खाने बिना मर रहा है तब भी क्या उस में उत्पादन की प्रेरणा पैदा होगी? क्या इस रूप में उत्पादन की प्रेरणा पैदा होगी? उस की इस प्रकार की स्थिति रहते हुए उत्पादन कैसे बढ़ेगा? अगर मजदूरों को आप इन्सेन्टिव बोनस नहीं देते हैं, प्रोडक्शन बोनस नहीं देते हैं, तो उत्पादन कैसे बढ़ेगा? आप पूरे मुल्क के

नागरिकों को प्रेरणा देना चाहते हैं, लेकिन कैसे? क्या गरीब बना कर, बेकार बना कर? अगर आप त्याग सिखाना चाहते हैं तो उन को सिखाइये जिन के पास त्याग करने की कोई चीज है। जिस के पास कुछ है ही नहीं, जो पहले से ही खानाबदोश हैं, आज खाता है तो कल के लिये उस के पास कोई साधन नहीं है, रात दिन चिन्ता लगी होती है कि कल क्या खायेगा, उस से आप त्याग की बात करते हैं, उस की मजदूरी काटने की बात करते हैं, लेकिन जिन के पास सचमुच रुपया बचाव हो रहा है, जो महलों पर खर्च करते हैं, गाड़ियों पर खर्च करते हैं, उन से आप पूंजी नहीं लगवाना चाहते ?

अगर आप को स्टैंडर्ड बढ़ाना है तो स्टैंडर्ड उस का बढ़ाइये जिस के पास नहीं है। जिस के पास है उसके पास आप और बढ़ा रहे हैं। हमेशा कहते हैं कि वह आर्थिक संकट में है। आज 100 में से 4 या 5 लोग ऐसे हैं जो खा खाकर रहे हैं और बाकी लोग खाना बिना मर रहे हैं। इस के लिये पन्त का कहना ठीक है कि—

“जग पीड़ित है अति सुख से,

जग पीड़ित है अति दुःख से”  
कोई लोग अति दुःख से पीड़ित हैं और कोई लोग अति सुख से पीड़ित हैं। इन दोनों स्थितियों को मिटाना है। योजना बनाने वाले अगर इस समस्या को नहीं समझ सकते, इस समस्या को हल करने के लिये कोई योजना नहीं बना सकते तो योजना बेकार है। योजना बनाने में हम जो समय लगाते हैं वह बेकार है और योजना बनाने में हम जो रुपया खर्च करते हैं वह बेकार है। जो इतना समय हम इस में गुजार रहे हैं हमारा वह समय भी बेकार जा रहा है।

हम को बड़ी गम्भीरता से विचारना है कि हम इस कमजोरी को, इस कमी को कैसे दूर कर सकते हैं। जब हम शांति की बात करते हैं तो यह भूल जाते हैं कि शांति चाहने मात्र से ही काम नहीं चलेगा, शक्ति के लिये हम को कुछ न कुछ जरूरी शर्तें पूरी करनी होंगी। अगर योजना बनाने का मुख्य उद्देश्य अपने देश में शांति

कायम करना है, सुख कायम करना है, समृद्धि कायम करना है तो उसके लिये-जो कमियाँ हैं उन्हें दूर करना पड़ेगा।

मैं दो तीन मिसालें आप के सामने पेश करना चाहता हूँ। अगर अपने देश के आर्थिक आंकड़े लिये जायें तो 100 में 97 परिवार ऐसे हैं किसानों के जिन के पास 5 एकड़ से कम जमीन है। लेकिन आप जब योजना बनाते हैं, सिचाई का इन्तजाम करते हैं, बिजली का इन्तजाम करते हैं, खाद का इन्तजाम करते हैं, तब क्या कभी आप ने सोचा कि जिस के पास एक एकड़ जमीन है, जिस के पास एक बीघा जमीन है, उस की सिचाई आप कैसे करायेंगे? उस को बिजली कैसे देंगे, उस को खाद कैसे देंगे?

एक माननीय सदस्य : उस को कर्जा भी नहीं मिलता गांव में।

श्री शिव पूजन शाल्त्री : आज आप के पास उस के लिये योजना नहीं है—और आप कबूल करते हैं तीन योजनायें पूरी हो जाने के बाद कि देश में जो गरीब नागरिक है, गरीब किसान हैं, छोटे-छोटे किसान हैं, उन को कोई लाभ नहीं हुआ—फिर भी आप चौथी पंच-वर्षीय योजना में उन के लिये कोई उपाय नहीं करते हैं। इसलिये मैं आप से कहना चाहता हूँ ; इस पूरे माननीय सदन से कहना चाहता हूँ कि योजना बनाते समय इस सत्य को ध्यान में जरूर रखा जाय कि योजना जो बनाई जाय वह ऐसी बनाई जाय जिससे आज जो आर्थिक व्यवस्था का संकट है, जिस को टालने के लिये योजना की आवश्यकता पड़ी, उस को हम टाल सकें। इस को करने के लिए सचमुच पुरानी मान्यताओं को ढाहना पड़ेगा और नई मान्यताओं की स्थापना करनी पड़ेगी।

अगर हमें योजना में विश्वास है, और भारतवर्ष में मानवता की, भारतवर्ष में समझदारी की कमी नहीं है, वह जरूर इस समस्या पर विचार करेगी, तो हम एक ऐसा आन्दोलन एक ऐसी तहरीक चलायें और मैं चाहता हूँ कि इस सदन में भी हम ऐसा अभियान शुरू करें जिस से इस चौथी पंच-

(श्री शिव पूजन शास्त्री)

वर्षीय योजना में एक नया मोड़ आये, एक नया रूप कायम कर सकें।

श्री शिवनाथ राय (देवरिया) : उपाध्यक्ष महोदय, आज इस सरकार को पहली सफलता का वरदान उस समय मिला जिस समय विरोधी दल जन संघ के एक सदस्य ने यह कहा कि उनकी पार्टी यानी जन संघ योजना का विरोध नहीं करता है। कम से कम पहली बार इस सदन में उन्होंने स्वीकार किया है इस की उपयोगिता को, जो लोग योजना को ही या योजना की पालिसी को या योजना के कार्यक्रम को नहीं मानते थे और उसका विरोध करते थे।

दूसरे साहब डी. एम. के. थे जिन्होंने कहा कि पता नहीं इसका कोई वैधानिक महत्व है या नहीं है। अगर वह चौथी पंच-वर्षीय योजना का मस्विदा देखते तो उन्हें मालूम होता कि उसके पहले पृष्ठ पर यह दर्ज है कि संविधान के आर्टिकल 38 और 39 के अन्तर्गत 15, मार्च 1950 को जो प्रस्ताव पास हुआ था उस के अनुसार यह प्लानिंग कमिशन स्थापित हुआ था। जिस को इस सदन, प्राविजनल पार्लियामेंट या कांस्टिटुएण्ट असेम्बली ने पास किया था उस का वैधानिक महत्व होता है। उनके कहने से तो ऐसा मालूम होता है कि इस संसद् के निर्णय, इस संसद् के प्रस्ताव, और इस संसद् के कानून का कोई महत्व ही नहीं है।

एक बात को आप देखें। केरल एक छोटा सा प्रदेश है। वह सोच रहा है कि वह अपने प्रदेश में उत्पादित चीजों का स्वतः-निर्यात करे। दूसरी तरफ पश्चिमी बंगाल है। वह केन्द्रीय सरकार के कर्मचारियों को गिरफ्तार करने की बात कर रहा है। आप देखें कि इस तरह की बातें उनके दिमागों में आ रही हैं। इसका अर्थ यह है कि जिस राष्ट्रीयता की भावना आज से सौ साल पूर्व 1857 में पैदा हुई थी और जो 1947 में जा कर सार्थक हुई जब देश स्वतंत्र हुआ, वह आज कमजोर पड़ रही है। यह जो बातें उन लोगों के दिमागों में पैदा हो रही हैं वे सामन्तवादी युग में तो पैदा हो सकती थीं,

ब्रिटिश गवर्नमेंट के आने से पहले तो ये विद्यमान थीं लेकिन आज के युग में इनके लिए कोई स्थान नहीं है। यह देश के लिए अच्छी बात नहीं है। इस वास्ते मैं समझता हूँ कि योजना की नीति, योजना के कार्यक्रम आर्थिक तथा राजनीतिक दोनों ही दृष्टिकोणों से महत्वपूर्ण हैं। चाहे सरकार जैसी भी हो अगर वह अपने प्रदेश की या अपने प्रदेश के किसी एक भाग की बात सोचती है तो उसको सारे देश के हित की बात नहीं माना जा सकता है। योजना उस पर एक प्रकार से नियंत्रण लगाती है, आर्थिक नियंत्रण लगाती है। उस सरकार को यह सोचने के लिये मजबूर करती है कि सारे देश की जो एक संगठित योजना है उसके अन्तर्गत ही वह है, उसके बाहर उसका कोई अस्तित्व नहीं है। चाहे पहली योजना हो या चौथी योजना जो बनी है वह हो, उसके पीछे यह एक महत्वपूर्ण बात है। देश में एकता की भावना उत्पन्न करने वाली यह बात है। सब को विवश होकर आर्थिक मामलों में सारे देश के हित को देखना पड़ेगा, सारे भारत के दृष्टिकोण को सामने रखना पड़ेगा। पंडित जवाहरलाल नेहरू जो हमारे देश के एक बहुत बड़े नेता रहे हैं, वह बहुत दूरदर्शी थे। उन्होंने योजनाबद्ध विकास का सिलसिला शुरू किया था। इनकी आवश्यकता और इनकी उपयोगिता आज सामने आ रही है, आज सिद्ध हो रही है।

मैं समझता हूँ कि राष्ट्रीय दृष्टिकोण से अगर विचार किया जाए, राष्ट्रीय महत्व की बातों को सामने रखा जाए तो प्लानिंग कमिशन का चेयरमैन प्रधान मंत्री को ही होना चाहिये। यह बहुत जरूरी है। मुझे आश्चर्य है कि ए. आर. सी. ने यह कहा है कि योजना आयोग का चेयरमैन कोई दूसरा व्यक्ति हो। यह भी कहा गया है कि रेलवे बोर्ड की तरह से योजना आयोग का गठन हो। लेकिन आप देखें कि रेलवे बोर्ड तो केवल रेलों को ही देखता है। लेकिन प्लानिंग कमिशन को देश के हर एक भाग को देखना होता है। यहां पर केवल आंकड़ों की बात नहीं है, पैसे की बात नहीं है, आय-व्यय की बात नहीं है, टैक्सों की बात नहीं है,

विदेशों से ऋण लेने की बात नहीं है। बल्कि जो पालिसी यह सदन तय करता है, जो निर्णय यह सदन लेता है उसके मुताबिक प्लानिंग कमीशन को काम करना पड़ता है। प्लानिंग कमीशन उसके मुताबिक काम कर रहा है या नहीं कर रहा है, इसको देखने के लिए प्रधान मंत्री से बढ़कर उपयुक्त व्यक्ति कोई दूसरा नहीं हो सकता है। इस वास्ते यह बहुत आवश्यक है कि वही इसका चेयरमैन हो।

मैं यह भी समझता हूँ कि वित्त मंत्री को इसमें रहना चाहिये ताकि रुपये-पैसे के मामले में वह समय-समय पर अपनी राय दे सकें। मैं यह भी कहूँगा कि जिस समय योजना में किसी मंत्रालय के विकास कार्यक्रमों पर विचार हो रहा हो किसी मंत्रालय के बारे में योजना बनानी हो तो उस समय उस मंत्रालय के मंत्री को भी उसमें रहना चाहिये और उनको अवसर मिलना चाहिये कि वह अपने सुझाव दे सकें।

चौथी योजना के बारे में मैं इस समय कुछ कहना नहीं चाहता हूँ। उसको जब यहाँ पर विचारार्थ प्रस्तुत किया जाएगा तब शायद मौका हम को मिलेगा, उसके बारे में कुछ कहने के लिये। उसके बारे में जो बातें कही गई हैं इस समय उनका उत्तर मैं देना नहीं चाहता हूँ। लेकिन रिपोर्ट को देखने से एक बात प्रकट होती है। एक त्रुटि की तरफ मैं आपका ध्यान दिलाना चाहता हूँ। हमारी पालिसी क्या रही है, उसकी तरफ मैं आपका ध्यान आकर्षित करना चाहता हूँ। देश की आधी आय का उत्पादन करने वाला जो किमान है उसकी तरफ पूरी तरह से ध्यान देने वाली नीति नहीं रही है। नैशनल इनकम का पचास प्रतिशत वहाँ से आता है, खेती से आय होती है। इस समय शायद 49 प्रतिशत हो रही है। अब तक उसके बारे में हमारी वैसे नीति नहीं रही है जिस तरह की नीति इस चौथी योजना के मसौदे में जान पड़ती है। बहरहाल उत्पादन हमारा बढ़ा है। चाहे आकाश में उड़ने की बात हो या भूमि पर जाने की बात हो, पानी में जाने की बात हो। जो सफलतायें हमें मिली हैं, उनका उपभोग हम कर रहे हैं।

स्वदेशी का यहाँ नाम लिया जाता है। यह कहा जाता है कि स्वदेशी योजना हो। लेकिन आप देखें कि ये जो चीजें तैयार हो रही हैं ये स्वदेशी ही तो हैं, इसी भारत भूमि पर ही तो ये तैयार हो रही हैं। आप इनका उपयोग करें या न करें, यह आपकी इच्छा पर निर्भर करता है। आम तौर पर जो लोग स्वदेशी का नाम लेते हैं, मुझे खुशी होती अगर उनके मन भी स्वदेशी होते और तन पर भी उनके स्वदेशी कपड़े होते और स्वदेश की बात वे सोचते। इस स्वदेशी के लिए देश ने बहुत बलिदान किया है। बहुत-सी जानें न्योछावर की हैं। लेकिन इस स्वदेशी को छोड़कर विदेशी माल पर उन लोगों का दिमाग जाता है और विदेशों का ही कुछ लोग आदर्श मानते हैं। कपड़ा अगर वे स्वदेशी पहनते तब भी मालूम होता कि स्वदेशी प्लान की वे बात करते हैं। उनके कहने और करने में फर्क है। उनमें और हम में इतना ही फर्क है कि हम जो कहते हैं वह करते हैं लेकिन वे जो कहते हैं उसको करते नहीं हैं।

सरकार ने अब चौथी योजना बनाई है। इस बीच उसने दो सालाना योजनायें बनाई थीं। इस तरह से एक-एक साल की योजना बनाना मैं समझता हूँ उपयोगी नहीं है। उससे काम के लगातार चलते रहने में बाधा पड़ती है। आर्थिक तथा अन्य संकटों के कारण ऐसा करने के लिये सरकार विवश हुई है। आप देखें कि दो आक्रमण हम पर हुए हैं और उस कारण से दिक्कत पैदा हुई। साथ ही विदेशी जो कर्ज मिलता है, उसमें कमी के कारण भी यह हुआ।

यहाँ पर विदेशों से कर्ज ले कर योजनाओं को चलाने की बात की आलोचना की जाती है। लेकिन एक विशेष बात को आप देखें। जो इस प्रकार से हमारी आलोचना करते हैं वे भूल जाते हैं कि रूस में जब 1917 में क्रान्ति हुई थी तो उस क्रान्ति के बाद रूस ने अमरीका से कर्ज ले लेकर अपने को डिवेलेप किया था। हम लोग भी अपने देश का विकास कर रहे हैं। हम कर्ज भी ले रहे हैं लेकिन साथ-साथ कर्ज दे भी रहे हैं।

(श्री विद्व नाथ राय)

खेती की पैदावार हमारी बढ़ी है, इसमें कोई सन्देह नहीं है। लोग कहते हैं कि बेरोजगारी की समस्या की योजना कोई हल प्रस्तुत नहीं कर सकी है, इसको योजनाओं के द्वारा हम रोक नहीं सके हैं। यह बात सच है। लेकिन हमारी आबादी किस तेजी से बढ़ रही है, उसको भी तो आप देखें। उस पर रोक लगाने के लिए सभी को प्रयत्न करना होगा। उसके बारे में आप को भी प्रचार करना होगा ताकि आबादी इतनी तेजी से न बढ़े। आबादी के इस तेजी से बढ़ने के साथ अनएम्प्लायमेंट भी बढ़ी है, यह सही है। लेकिन अनएम्प्लायमेंट का हल बिना आबादी की बढ़ोत्तरी पर रोक लगाये सम्भव नहीं हो सकता है। यह एक पालिसी की बात है।

एक बात और भी है। पिछली तीन योजनाओं में एक बात को लेकर काफी असन्तोष फैला है। जो सम्पत्ति है, जो धन है, उसका केन्द्रीकरण हुआ है। देश में कुछ ऐसे परिवार हैं जिनके पास इम धन का केन्द्रीकरण हुआ है। आंकड़े देने का मेरे पास समय नहीं है। जिन परिवारों के पास पैसा बेहद बढ़ा है, उसको रोकने के लिए सक्रिय कदम उठाये जाने चाहिए, कनफ्रीट स्टेप्स लिए जाने चाहिए। अगर इसको रोकने के लिए हम कोई नीति नहीं अपनाते हैं, कोई प्लान नहीं रखते हैं अपने सामने, कोई कार्यक्रम नहीं रखते हैं, तो मैं कहूँगा कि हम इसको रोकने में जरूर असफल हुए हैं।

आप यह भी देखे कि हमारे देश की खेती प्राकृतिक प्रकोपों से बहुत ज्यादा प्रभावित होती है। कभी सूखा पड़ता है और कभी बाढ़ आती है। उत्तर प्रदेश तथा दूसरे प्रदेशों के कई जिले हर साल कभी सूखे से और कभी बाढ़ों से प्रभावित होते हैं। उन पर नैचुरल बलेमेट्रीज आती रहती है। प्लानिंग कमिशन ने पहली योजना में इसके बारे में ध्यान नहीं दिया। बाद में भी जितना इसकी ओर ध्यान दिया जाना चाहिए

था नहीं दिया गया। आप जब योजना बनाते हैं तब कहते हैं कि पाँच प्रतिशत गल्ले के उत्पादन में हर साल वृद्धि होनी चाहिए। जब आप गल्ले के उत्पादन में वृद्धि की बात करते हैं तो आपको इस ओर भी ध्यान देना चाहिए। इसी तरह से दूसरी चीजें भी हैं। खेती के मामले में ऐसा लगता है कि दस-बीस-पच्चीस बरस तक हमको प्रकृति पर निर्भर करना पड़ेगा। वैसे तो उस पर निर्भर सदा ही कुछ हद तक रहना पड़ेगा। विदेशों में भी चाहे चीन हो या रूस हो, ऐसा ही होता है। यह हो सकता है कि जिन देशों की आबादी कम है, वहाँ उनको कम निर्भर रहना पड़ता हो लेकिन उनको भी प्राकृतिक प्रकोपों का मुकाबला करना ही पड़ता है। प्राकृतिक विपत्ति कहीं पर आती है तो देश की प्रधान मंत्री उसको देखने के लिए जाती हैं। देवरिया में भी वह गई थीं और अपनी आँखों से उन्होंने विनाशलीला को देखा था। उसके कारण जो बरबादी होती है, उसको भी आप देखें। पिछले साल एक-दो सूबों में इन प्राकृतिक प्रकोपों से 166 करोड़ रुपये की बरबादी हुई थी। मैं चाहता हूँ कि योजना आयोग प्राकृतिक प्रकोप कम हों, इसके लिए अधिक से अधिक सहायता दें।

आज हर प्रदेश के लोग यह माँग कर रहे हैं कि उनको अधिक धनराशि मिलनी चाहिए। जिन लोगों को हमेशा ज्यादा मिलता रहा है वे भी माँग कर रहे हैं। चाहे उनको मिले या न मिले, लेकिन माँग वे करते जा रहे हैं। पश्चिमी बंगाल और केरल से भी इसके बारे में आवाज उठ रही है। मैं कहना चाहता हूँ कि योजना आयोग और केन्द्रीय सरकार का यह भी काम है कि वह देखे कि किसी प्रदेश की जनसंख्या कितनी है और उसको कितनी सहायता मिल रही है। भले ही मेरे अपने दल की सरकार है लेकिन एक बात मैं अपनी सरकार के सामने रखना चाहता हूँ। मैं कहना चाहता हूँ कि एक प्रदेश है जिसकी आज तक सबसे ज्यादा उपेक्षा होती आई है और वह प्रदेश उत्तर प्रदेश है। पहली योजना से लेकर आज तक की जो स्थिति

है, उसको आप देखें। पहली योजना में प्रति व्यक्ति केन्द्रीय सहायता यू. पी. में 13 रुपये 38 पैसे थी जबकि पंजाब में जोकि एक समृद्धि-शाली प्रदेश है वह 84 रुपये 66 पैसे थी। बिहार जोकि पड़ोसी राज्य उत्तर प्रदेश का है और जो गरीब प्रदेश है, उसको भी हमसे अधिक मिला। केरल जिसके लिए कहा जाता है कि वहाँ 'अनएम्प्लायमेंट बहुत ज्यादा है वहाँ वह सहायता 16 रु. 58 पैसे थी। ऐसी ही दूसरी जगहों की बात है। दूसरी योजना में जहाँ हमें प्रति व्यक्ति 17 रुपये और एक पैसा सहायता मिली, वहाँ जम्मू-काश्मीर को मैं छोड़ देता हूँ, पंजाब को 46 रुपये 74 पैसे मिली। अलग-अलग प्रदेशों की भिन्न-भिन्न बातें हैं, उनको मैं छोड़ देता हूँ। पहली योजना में सारे देश के अन्दर जहाँ औसतन 23.55 रुपया खर्च हुआ फी आदमी वहाँ हमारे उत्तर प्रदेश में फी आदमी 13.38 रुपया खर्च हुआ। दूसरी योजना में सारे देश के अन्दर प्रति व्यक्ति 25.70 रुपया खर्च हुआ जब कि उत्तर प्रदेश में 17.01 रुपया खर्च हुआ। तीसरी योजना में देश के अन्दर औसत खर्च प्रति व्यक्ति 53.79 हुआ और उत्तर प्रदेश में 44.87 दिया गया एक आदमी के लिए। जो चौथी योजना है उसका भी जिक्र मैं कर देना चाहता हूँ तब उसमें एक व्यक्ति पर 64.01 पैसा औसतन सारे देश में खर्च होने जा रहा है, तब उत्तर प्रदेश में प्रति व्यक्ति सिर्फ 56.94 रुपया खर्च होगा। और सारे प्रदेशों के आंकड़े भी मेरे पास मौजूद हैं जिन्हें मैं दे सकता हूँ। लेकिन उसमें मैं ज्यादा समय नहीं लेना चाहता। मैं यह कहना चाहता हूँ कि इस तरह से हमारी उपेक्षा करना और यह एक ऐसे प्रदेश के लिए जिसे हिमालय पहाड़ से आने वाली नदियों का भी सामना करना पड़ता है, सूखे का भी सामना करना पड़ता है, हमारी आबादी हमारे लिए अलग एक समस्या है ही, उस पर भी जो साधन हमें मिलने चाहिए वह नहीं मिलते हैं तो यह किसी तरह भी मुना-सिब नहीं है। यह बात नहीं है कि उत्तर प्रदेश हमारा इंडस्ट्री में किसी से कम था। कपड़े का

उद्योग-धन्धा वहाँ था लेकिन पुराना है और चीनी का उद्योग-धन्धा हमारे यहाँ है। एक वक्त था जब सारे देश में जो चीनी बनती थी, उसका 60 प्रतिशत हम उत्तर प्रदेश में पैदा करते थे। वह आज घट करके 45 प्रतिशत तक हो गई है। तो हम देश के लिए भी देते हैं और विदेश को निर्यात के लिए भी चीनी देते हैं, कपड़ा भी देते हैं। लेकिन हमारी केन्द्र की सरकार की तरफ से बड़ी उपेक्षा हुई है और उसके लिए कुछ हद तक मैं उन नेताओं को भी दोष दूंगा जो अपने प्रदेश के लिए सोचें या न सोचें, सारे देश के लिए सोचने रहे हैं। मैं मानता हूँ, उनकी राष्ट्रीयता को, उनकी महानता को लेकिन इस तरह से अपने प्रदेश को मरते देखें और हम लोग वहाँ पर ऐसे ही चुपचाप बैठे रहें, यह बात नहीं चल सकती। मैंने पंडितजी से भी बात की थी, इसी सभा में मैंने स्वर्गीय श्री लालबहादुर शास्त्री जी से भी कहा था और जो आज वर्तमान प्रधान मंत्री हैं उनसे भी मैंने कहा, आँखों के सामने जाकर दिखलाया भी, उनसे भी मेरा अनुरोध है, हमारी इस तरह उपेक्षा नहीं होनी चाहिए।

मैं अन्य बातें छोड़ रहा हूँ। बिजली की तरफ आता हूँ। बिजली के आंकड़ों में भी हम बहुत पीछे हैं। हम लोग यह कोशिश कर रहे थे कि जो ऐटामिक प्लान्ट लगने वाला है उत्तर भारत में जिसके लिए उत्तर प्रदेश सरकार ने उसकी सारी शर्तों को पूरा करने का वादा किया उसे नरौला में लगाने के लिए जो यहाँ से कुछ दूरी पर है बुलन्दशहर जिले और अलीगढ़ से कुछ दूर पड़ता है, यहाँ वह प्लान्ट लगे। लेकिन फिर न जाने कैसे तीन पांच करके ऐडमिनिस्ट्रेटिव तरीके से क्या बात हुई है कि उसे उत्तर प्रदेश को न देने की बात हो रही है। मैं तो प्रधान मंत्री से फिर कहूँगा, साल डेढ़ साल पहले भी मैंने याद दिलाया था। भूत-पूर्व प्रधान मंत्री श्री लालबहादुर शास्त्री ने एक छोटी सी चीज के लिए वादा किया था, ट्रेक्टर का प्लान्ट रामनगर के पास लगाने के लिये कहा था लेकिन वह भी वहाँ से उठा करके

(श्री विश्व नाथ राय)

पंजाब में डाल दिया गया है। इस तरह की मिसालें अनेकों हैं जिनको मैं देना नहीं चाहता। हमारे पास ऐसी बहुत सी बातें हैं जिनमें हमारी बराबर उपेक्षा की गई है। इस वक्त घंटी बज रही है, इसलिए मैं उनको नहीं कहूंगा लेकिन समय आयेगा, चौथी योजना पर समय आप मुझे देगे तो मैं उन बातों को रखूंगा। लेकिन यह मैं जरूर कहना चाहता हूँ कि आप हमारे प्रदेश को न मारें। यह वह प्रदेश है जो राष्ट्र के लिए बलिदान करने में सदा सबसे आगे रहा है। लेकिन हमेशा ही उसको भूखों मारें, यह अच्छा नहीं है। हम अपने बल पर खड़े होकर आज जी जीवित हैं। केन्द्र की ओर से हमारी गरीबी को मिटाने के लिए कभी कोई विशेष कदम नहीं उठाया गया। बल्कि प्रदेशीय सरकार ने जो प्रयास किया भी है, उसमें भी इन्होंने रुकावट डाली है।

घन्यवाद।

SHRI P. RAMAMURTI (Madurai) :

Mr. Deputy-Speaker, Sir, I do not want to go into the whole Fourth Plan document that has been placed before us because, I am sure, this House will get an opportunity to discuss that, in due course and that document cannot be discussed in about ten or fifteen minutes' time. We are discussing the Planning Commission itself. But the fact remains that the Planning Commission has produced this Draft after it has spent well-nigh three years. I do not want to blame the Planning Commission for producing this Draft.

After all, the Planning Commission is ordered to produce a draft on the basis of the ideology of the ruling party. It cannot produce anything out the vacuum. What is the ideology of the ruling party? Their ideology is socialism and what is socialism? It is like that *Parabrahman*. They cannot define what socialism is. There is a story in *Aranyakopanishad* where a boy named Nachiketas went after his Guru as he wanted to find out what that *Parabrahman* is. The Guru said that it is indefinable. Then this boy attempted to define it. He took a black object to his Guru and asked him whether it is *Parabrahman*. He said "not this",

*neti*. He took a green object and asked his Guru whether it is *Parabrahman*. He said *neti*. Then, the boy showed him a red object and asked him the same question. For that also the Guru said *neti*. So, for all the questions he asked, the only answer of his Guru was *neti*, "not this". The socialism of our Congress Party is just like that *Parabrahman*, because nobody can define what it is. My friend, the Deputy Prime Minister and Finance Minister would say that his socialism was not our socialism. All right, what is his socialisms I would like to know whether the Deputy Prime Minister's socialism is the same thing as the socialism of my friend, Shri V.R.K.V. Rao.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (Dr. V.K.R..V. RAO) : V.K.R.V. Rao.

SHRI P. RAMAMURTI : Yes; that is also *neti*. I am not joking, because a Member of their Working Committee, the Chief Minister of Andhra Pradesh, when he went and addressed the Congress workers in Madras just four months ago, said, "We all talk of socialism; I don't know what that socialism is." It is just like the four blind men trying to describe a *hathi*, an elephant. This was stated by no less a person than Shri Brahmananda Raddi.

Here is Mr. C. Subramaniam, another important Member of the Working Committee who has produced a draft just now in which he has asked the Party to define what socialism is, after 20 years of talking about it. This is the real position. They don't want to say what it is. How can I blame the Planning Commission for what it has produced? When I look at the Planning Commission's Report—I am just pointing out certain broad generalities and I am not going into the details now—I will just read out a few choice pieces.

"In respect of the objective of equality, sufficient data are not available to base a definite statement about income inequality."

Three Plans earlier have been postulated. They are supposed to have been finished. The Second Plan itself stated that the objective of the Second Plan was to remove disparities in income and wealth. After that one Plan has gone. And, here is

a Planning Commission which comes out with the statement that sufficient data are not available. I would like to know what this Planning Commission has been doing all these years. Is it not their elementary duty to find out whether the objectives which they postulated have been realised to any extent and if so, to what extent it has been realised. If they have not been realised, who is responsible for the objectives not being realised? Without doing any of these things, here is the Planning Commission which comes forward and says: "well, we are now formulating the Fourth Plan."

There is a purpose behind this. Not that they cannot find out whether in this country during the operation of earlier Plans it is not a fact that there has been growing concentration of wealth and income in the hands of a few people. There is the Monopoly Commission's Report; there are other official reports which point out to the concentration of wealth and economic power in the hands of a few. After all, it is a well-known fact that this Government itself is probably in the hands of these people, in whose hands the economic wealth and prosperity has been concentrated. They don't want to do it. Why is it they say that sufficient data are not available? That is because they want to shut their eyes to the fact of concentration of wealth that has taken place in the hands of a few in this country. They don't want to do anything to stop it and on that premise they are planning.

Then when I read this report, I was reminded of what we in Madras call jackpot betting. I do not know if members know what it is. In the horse race on a particular day, there will be five series. It is like this. I will bet on one horse in the first race, then on another in the second race, then on a third in the third race, then on one in the fourth and finally on one in the fifth. Suppose, I bet Rs. 10 on a horse in the first race; if that horse wins, I get Rs. 100 which will be deposited as my bet on another horse in the second race; if I win that also, I will get Rs. 1000 which will be my bet money on a horse in the third race; if that horse wins the race; I will get Rs. 10,000 which will go towards my deposit

of bet money in the fifth race: if the horse I backed wins that race also, I get Rs. 1,00,000. But if by some mischance, I lose in one, the whole thing goes fut.

This report is just like that. When I read it, I was reminded of nothing but that jackpot betting. I will just read out passage after passage which will show that this is nothing but that kind of jackpot betting.

Take the question of resources. What do they say?

"The scale of resources mobilisation envisaged in the above scheme will materialise only if appropriate policy decisions are taken well in time."

We are already in the first year of this Plan and if appropriate policy decisions are taken well in time, such and such thing will happen. What are those appropriate policy decisions? No body knows.

"...if appropriate policy decisions are taken in time and the various development programmes effectively implemented to secure the overall sectoral rates of growth".

It is all if:

"The order of private savings estimated will be dependent on the rate of growth of national income. This underlines the necessity to ensure that the postulated rate of growth of national income is actually realised during the Plan. It is also intimately linked with the preservation of relative stability in prices, for any upward pressure on prices would encroach upon private savings. It is not sufficient that private savings are generated. It will be necessary that the savings generated—are adequately and speedily channelled to sectors requiring investible funds. This follows from the fact that the demand and supply of savings are not evenly balanced for each of the investing sectors..."

Then again

"Bulk financial institutions like LIC, banks, co-operatives and land development banks will have to intensify their efforts to mobilise a sizeable part of our savings for investment."

[Shri R. Ramamurti]

How many *ifs*, one linked with the other? Just like jackpot betting, nothing but that. One fails and the whole thing collapses! What a wonderful Plan!

The social justice and equality.

"The dilemma has to be faced..."

I can very well understand the dilemma—

"... that the largest corporate groups are the most advantageously placed to seek and obtain foreign collaboration and to expand or initiate production on large and new activities. Therefore, acting through them may appear the easiest and quickest way of industrial development. In the process, there is inevitably an increase in concentration of economic power. It is clearly necessary to formulate and define firmly a policy in this matter which will seek a reconciliation between immediate economic gains and declared long-range Social objectives of state policy."

What has to be done? A policy has got to be formulated and defined; a policy decision has to be taken. What that policy decision is, nobody knows. And what should that policy decision do? Reconcile irreconcilable objectives! This is wonderful.

I can go on quoting in this vein showing how with a few *ifs* and *buts*, this wonderful exercise in planning has been undertaken.

After all, it is a well-known fact, and law, of capitalism which Marx defined long ago, which Lenin defined and brilliantly elaborated in his *Imperialism* :

Growth of capital inevitably leads to concentration of wealth in the hands of a few people; that is the law of capitalism; it leads to concentration of wealth and monopolisation; that is the ordinary law. If after these plans in this country there is greater concentration of wealth and monopoly, what does it mean? This despite the tall talk of socialism and socialist pattern of society. What has this Government been doing? Nothing but the development of capitalism. This is the simple thing but they want to hide it and that is why they say that facts are not available and so on. About land utilisation they say on page 22 :

"This approach does not, however tackle the problem of full and proper utilisation of land surface. For this purpose some device has to be evolved by which land surfaces could be brought together for purposes of cultivation. Cooperative farming, on a voluntary basis, has been officially accepted 'as the way out. However, so far no substantial progress has been made.'...What is the answer?"

"Problems of motivation and organisation met with in this approach have not yet been successfully solved on any significant scale. Moreover it has not been sponsored actively enough by any large group or body of opinion within the country. Therefore, except for continuing the present schemes of encouragement of cooperative farming it has not been possible to propose any additional programme in this Plan."...

So keep quiet?

"The Gramdan movement could presumably... All presumptions... provide another possible approach to problems of land tenure, distribution and farming operations. Unfortunately, not enough evidence of the results of the adoption of this approach is available to judge how far and in what directions it could provide useful answers to any specific problem."

For doing this wonderful exercise the Planning Commission has been in existence in the last three years. To have this kind of jackpot bidding, exercise in planning, if this is done, if this is done and so on, if appropriate policy decisions are taken well in advance, it is for doing this the Planning Commission existed for three years. All the seven very wise people are there and after two years of deliberations they have brought forth this wonderful document and postulates. I cannot understand it. I do not want to go into the details of planning; I am dealing with the basis on which they have drafted the whole plan; it is a Planning Commission which wants to shut its eyes.

SHRI S. R. DAMANI (Sholapur) : Try to understand it.

SHRI P. RAMAMURTI : I understand very well. There are a wise set of philosophers sitting there. A philosopher has been defined as one who talks in a way that nobody understands him. That is the hallmark of a philosopher and the Planning Commission Members seem to be that kind of philosophers, talking in a language which the common people here cannot understand.

There is after all the basis, the question of ideology. You cannot shirk it. Planning presupposes ultimate control over the resources . . . If you want to build a house, you should have control over the materials which go to build up that house. Similarly, planning can succeed only on the basis of your having control over the resources that go to make a plan. Why is it that the Plan did not succeed all these years in giving the production you wanted ? Obviously we did not have control over the resources which go to make up the plan of the whole country. Unless they are prepared to tackle that problem, there will not be success. But they say that they will not touch it. The present policy and direction will continue ; still they want to have a Plan.

16 hours.

It is wonderful indeed. Given this understanding given this ideology which the Congress Party has, you cannot have a real plan for the welfare of the people ; not only that, there will be further concentration of wealth in the hands of a few people which unfortunately in this country placed as it is will lead to greater and greater crisis of our economy.

For the last three years we have been already passing through a crisis. I do not accept the story that is facilely put up that our troubles began with the Chinese attack or with the Pakistani attack. The crisis of the Plan had begun long before that, as early as 1956 when the second Plan was being formulated. Even at that time, this country was having the crisis of foreign exchange, and a former Finance Minister, Mr. T. T. Krishnamachari, even then wrote to the World Bank Chairman about the conditions in this country. I do not want to quote that letter, because I have not got the time. Even the second Plan that was brought ran into doldrums. We had then what is

called the core of the Plan, the Plan core and all that. Therefore, the troubles started long before that.

There is something fundamentally wrong with the whole approach to the Plan that we have. Instead of going into the fundamental approach, if you try to tinker with the problem, we are not going to succeed with regard to the planning itself. This country is going to go through greater and greater crisis and the responsibility will be that of the Congress Party.

THE DEPUTY MINISTER (SHRIMATI NANDINI SATPATHY) : Mr. Deputy-Speaker, Sir, I crave your indulgence for the brief intervention to deal only with certain aspects raised in this debate. It is not my intention to cover the entire range of matters which have been raised concerning the Fourth Plan or the process of planning in this country generally. The Prime Minister herself will have occasion to deal with those general and larger aspects. Therefore, I shall confine myself mainly to dealing with some of the more important cut motions that have been tabled apart from one or two general issues relating to the Plan.

There are three cut motions relating to the failure to finalise the fourth Five Year Plan. After the speech of Mr. Ramamurti even, I dare say that having regard to the complexity of the work involved in the formulation of a balanced Plan, we should congratulate the Deputy Chairman and the members of the Planning Commission in having got the Plan ready in time for implementation right from the beginning of the current financial year.

Some Members have said that while making the Plan, the views of the State Governments or the views of political parties were not taken. I would like to say the National Development Council had endorsed the preparation of the new Fourth Plan in December, 1967. The Planning Commission thereafter started working on a policy paper indicating the approach to the Fourth Plan. This was again placed before the NDC in May, 1968. After the NDC accorded its approval for the approach of the fourth Plan, the formulation of the detailed Plan proposals was taken in hand by the Planning

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Commission in consultation with the Central Ministries and the State Governments.

I should in this connection refer to a very significant change in the time sequence for the preparation of the Plan. Previously, the National Plan used to be prepared in outline first, and with reference to this outline, State Plans were worked out in detail. But this time, consistent with our policy of planning from below, the States were asked to formulate their Plans first. These were then discussed in detail with the States and fitted into the National Plan. In this process, the original target date of January, 1969 could be adhered to in the finalisation of the Fourth Plan. But the delay has not materially affected an effective start being made on the implementation of the Plan.

The State Plans and Plans of Central Ministries are ready and worked out in sufficient detail and it should be possible for them therefore, to get on with the implementation of the Plan straightway. We should remember that there were mid-term elections in four States—Punjab, U.P., Bihar and West Bengal—and it was not possible for the NDC to meet before popular Governments were installed in these States.

When we talk of the time factor, we should remember that the Plan is not something like a taxation measure or other legislation that it should take effect from a particular date. The formulation of the Plan has to be followed up by preparation and scrutiny of detailed Plans and estimates and according of administrative and technical sanctions for the schemes, etc. All that the House should be interested in ensuring is that the financial and fiscal targets of the annual Plan and the Five-year Plan are fulfilled within the time limits. From this point of view, it does not matter whether the Plan is approved in the last week of March or third week of April. The Plan for 1969-70 marks the beginning of the plan. That the first year of the Plan has begun before the finalisation of the Plan is not unusual, as it had happened in the case of earlier Five Year Plans also. Even if the draft Fourth Plan had been finalised earlier than April, the size and content of the Annual Plan for 1969-70 would not have been any different from what it is now.

Some hon. members mentioned about the failure of the plan to eliminate disparities. The Prime Minister will no doubt deal with this important problem in all the aspects in her reply. I would only refer to the fact that the State Governments themselves have certain major responsibilities to discharge in tackling this problem of redressal of regional disparities. The provision of infra-structure facilities such as water-supply, power, good communications, etc. rests entirely with the State Governments and in my view, it is the absence of these infra-structure facilities which has resulted in certain areas of our country lagging behind the rest in economic development.

Apart from giving special treatment to Assam, Nagaland and Jammu and Kashmir, for the first time, we have recognised six States to be backward and earmarked 10 per cent of Central assistance exclusively for such States. They are Bihar, U.P., Rajasthan, M.P., Orissa and Kerala. We have also reserved 10 per cent of Central assistance to be distributed among States with reference to their special problems. One of the special problems taken into account is the extent and intensity of backwardness in different States.

In regard to ironing out the disparities in levels of industrial development, the team appointed by the Committee of the NDC has just submitted its report and further action will be taken after discussion with the Chief Ministers of the States at a special meeting of the Committee of the NDC.

I also come from a backward State—Orissa—which is acknowledged and I am therefore, vitally interested in securing recognition of the need for special assistance to backward States. It so happens that some of the backward States, because of their poor resources position, have a smaller plan than the comparatively advanced States. The Prime Minister has indicated at a recent meeting of the NDC that the Planning Commission will make a fresh assessment of the resources for the Fourth Plan after the recommendation of the Finance Commission.

After that is available we may hope that in the light of such a review some additional resources may be made available to the States, particularly to States whose Plans

have suffered a cut because of the strain on resources.

While the Centre has a responsibility towards ensuring a more balanced development of different States within the country, the States have an equal responsibility in ensuring even-paced development in different regions in their States. The Planning Commission has asked the States to identify backward areas within their States with reference to certain indicators of development and provide adequate resources for the accelerated development of backward regions. The needs of the backward regions in respective States have therefore to be taken up with the States.

The hon. Member, Shri Mahant Digvijay Nath in his cut motion has referred to the abolition of the Planning Commission which according to him is an unnecessary burden on the country.

SHRI S.M. BANERJEE : He has not moved it.

SHRIMATI NANDINI SATPATHY : All those cut motions are before the House. It is surprising that such a suggestion should be made when the need of planning is even felt in the developed countries. Apart from other arguments which have led even developed countries to seek orderly economic progress on the basis of economic planning, in a federation like ours which includes a number of States economic progress cannot be achieved unless there is an agency to coordinate the ideas and efforts of the States and Central Government. This has already been pointed out by the Administrative Reforms Commission also.

Some hon. Members have said in their speeches that there is hardly any progress under the plan. It is neither fair nor correct to my mind to argue that there has been no progress in spite of the massive outlays as part of the three plans. While I shall leave it to the Prime Minister to deal in detail with the overall progress during the three Plan periods I shall refer to certain specific field of activities which have been referred to in some of the cut motions.

A reference has been made to neglect of small-scale industries and minor irrigation schemes in Five Year Plans. The growth of small-scale industries in fact constitutes on

of the most significant features of development in the last decade. After the end of 1967-68 about 1,20,000 small-scale units have been registered with the State Industries Directorates as compared to about 37,000 units at the beginning of 1962. Machines worth Rs. 3.8 crores were supplied on hire-purchase terms to these industries in 1967-68 as compared to about Rs. 1.8 crores in 1960-61. There has been an appreciable increase also in the number of industrial cooperatives, their membership and activities in the same period.

Special mention should be made of our programmes in regard to industrial estates. 360 industrial estates had been completed by 1967-68.

Their annual production is of the order of Rs. 93 crores.

Coming to minor irrigation, I shall refer only to a few figures illustrative of the progress we have made, particularly in the last three years. At the end of the Third Plan we had only a little over 5 lakhs of electric pump sets. During the last three years an equal number of pump-sets have been energised. Likewise, against 4.65 lakhs of diesel pump-sets which we had at the end of the Third Plan, in the last three years 1.85 lakhs of pump-sets have been installed.

SHRI N.K. SOMANI (Nagaur) : That is why you are taxing them now.

SHRIMATI NANDINI SATPATHY : Inclusive of the funds provided by institutions like land development banks, Agricultural Re-Finance Corporation, Commercial banks etc. We have provided for minor irrigation programmes finance to the tune of nearly Rs. 500 crores in the last three years.

SHRI JYOTIRMOY BASU (Diamond Harbour) : Not a pie of it has gone to some States.

SHRIMATI NANDINI SATPATHY : If it has not gone to one State, it would have gone to some other States, because this money has been spent only by the States and not by the Central Government. This has made a tremendous impact of raising agricultural productivity in areas which have

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hitherto been extremely vulnerable to the vagaries of the weather.

While discussing these cut motions and some of the points raised by the hon. Members, I do not want to show any sense of complacency. Much has yet to be done and we have not yet achieved even what we expected to achieve. At the same time, it will be unfair to ignore all the achievements and to undermine our own effort. I would like to say that it is not the effort of any particular party, but of the entire nation to build up the country at a faster rate. Therefore, in spite of political differences and party affiliations, all of us have to see that the Plan succeeds; it is not the duty of the Planning Commission alone; it is the duty of the entire nation to see that the Plan succeeds. With these words, I think you, Sir, for giving me an opportunity to participate in the discussion.

श्री अन्द्रशेखर सिंह (जहानाबाद): माननीय उपाध्यक्ष महोदय, मैं योजना आयोग तथा उम के कार्य के सम्बन्ध में बोलना चाहता हूँ। हमारी तीसरी पंचवर्षीय योजना तो 1966 में ही समाप्त हो चुकी थी। कई कार्य उस में भी समय-समय पर पूरे नहीं किये जा सके हैं। उसके बाद चौथी पंचवर्षीय योजना को पहली अप्रैल, 1969 को चलाने का फैसला सरकार ने दिसम्बर, 1967 में कर लिया था। मेरी समझ में नहीं आता है कि यह योजना पहली अप्रैल से चली है कि नहीं क्योंकि प्रधान मंत्री जी ने चौथी पंचवर्षीय योजना का प्रारूप सदन में 21 अप्रैल, 1969 को रखा है। इसका कारण यही है कि राष्ट्रीय विकास परिषद् ने इस पर 19, 20 अप्रैल को विचार किया। मेरी समझ में यह बात नहीं आ रही है कि सरकार चौथी योजना कब से शुरू करेगी क्योंकि योजना आयोग के उप-प्रधान, श्री गाडगिल ने पिछले दिनों में प्रैस कानफरेंस में बताया था कि चौथी योजना का अन्तिम रूप अक्टूबर, 1969 तक बन कर तैयार हो जायगा और जिसमें वित्त आयोग की सिफारिशों को भी सम्मिलित कर दिया जायगा। इस से हमें संदेह हो रहा है कि चौथी योजना इस

साल से लागू होगी या नहीं। अगर चालू होगी तो कब से? यह दुर्भाग्य की बात है कि देश के योजनाकारों ने पिछली तीन पंचवर्षीय योजनाओं के मिलसिले में प्राप्त अनुभवों से कुछ भी सीख हासिल नहीं की है। यही कारण है कि चौथी योजना भी उसी गली-सड़ी नीति के आघार पर तैयार की जा रही है। फलस्वरूप देश के आर्थिक जीवन में जो घोर संकट व्याप्त है वह और भी गहरा और संकटापन्न होता जायगा।

चौथी योजना के द्वारा सरकार जिस नीति का अनुकरण करना चाहती है उससे देश में इजारेदार, पूंजीवाद और भी मजबूत होगा और ऐसा वह सोच समझ कर करना चाहती है। इस नीति का ही यह परिणाम है कि देश का धन चन्द मुट्ठी भर लोगों के हाथ में इकट्ठा होता जा रहा है।

यानी इस राज्य में अमीर और अमीर बनता जा रहा है और गरीब और गरीब होता जा रहा है। इस नीति के तहत देश में जो भी विकास के कार्य हो रहे हैं उनका लाभ जनता को बिल्कुल नहीं हो रहा है।

श्री हजारी के नेतृत्व में गठित एकाधिकार आयोग ने यह ठीक ही कहा है कि ग्राम जनता की गाढ़ी कमाई के धन पर देश के 75 इजारेदार परिवारों ने कब्जा जमा रखा है। और उन्हीं के हाथ में आज कांग्रेसी सरकार की नकेल भी है। उदाहरणस्वरूप सन् 1963-64 से 1966-67 के बीच यानी केवल तीन वर्षों में टाटा ने अपनी पूंजी 417 करोड़ से बढ़ाकर 551 करोड़ कर ली है। इसी प्रकार से तीन वर्षों की अवधि में बिड़ला ने अपनी पूंजी लगभग 190.2 करोड़ से 510 करोड़ रुपये कर ली है। और इन दिनों यह भी कहा जा रहा है कि पूंजी एकत्रीकरण के क्षेत्र में बिड़ला टाटा से भी आगे निकल गया है। तीसरे इजारेदार पूंजीपति मफतलाल ने अपनी पूंजी में 170 फीसदी वृद्धि कर ली है यानी उनकी पूंजी 46 करोड़ से बढ़कर 127 करोड़ रुपये हो गई है।

एक और कुछ लोगों के हाथों में पूंजी का अम्बार इकट्ठा होता जा रहा है तो दूसरी ओर

देश की अधिकांश जनता को भूख, बीमारी और बेकारी का शिकार होना पड़ रहा है। अधिकारी सूत्रों का कहना है कि सन् 1967-68 में देहातों में रहने वाली 85 प्रतिशत जनता की रोजाना आमदनी एक रुपया से भी कम थी। शहरों की 35 प्रतिशत जनता को प्रतिदिन एक रुपया से कुछ अधिक खर्च करने का अवसर मिला। शहरों में रहने वाली निम्न श्रेणी की 5 फीसदी जनता को माह में केवल 15 रुपये खर्च करने को मिले। इससे यह स्पष्ट है कि पिछले 15 वर्षों से चली आ रही योजना के बावजूद विशाल बहुमत जनता के जीवन में क्षणभर के लिए भी सुशहाली नहीं आई। कांग्रेसी समाजवाद में हाड़तोड़ परिश्रम करने वाली जनता दिनों दिन मुफलिस बनती जा रही है और उसकी कमाई पर इतराने वाले मुट्ठी भर पूंजीपति देश को रसातल में लिये जा रहे हैं। और दुःख है कि देश की योजनाएं देश में समाजवाद बनाने के लिए नहीं अपितु इच्चारदारों को और मोटा बनाने के लिए क्रियान्वित की जा रही हैं।

तीन पंचवर्षीय योजनाएं समाप्त होने के बावजूद देहातों में भूमि सम्बन्धों में कोई भी बुनियादी एवं कारगर परिवर्तन नहीं किया गया। आज भी बहुतेरे भूमिपति ऐसे हैं जिनके पास हजारों एकड़ जमीन बेकार पड़ी हुई है और देश के 31 से 41 फीसदी खेत मजदूर जनता के पास अपना कहलाने वाली एक घूर भी जमीन नहीं है। कहते हैं कि देश में खेती लायक 20 फीसदी जमीन पर 5 प्रतिशत जमींदारों एवं भूमिपतियों का कब्जा है। जिनके पास अपनी जमीन है भी उनकी बेदखलियां घड़ल्ले से जारी हैं। खेत मजदूरों के पास तो वास तक के लिए कोई जमीन नहीं है। फिर भी, योजनाकारों की नींद नहीं टूटती कि, समाज के सबसे उपेक्षित लोगों के लिए भी वे कुछ ठोस कार्य कर सकें।

देश को अन्नद्र के मामले में आत्मनिर्भर बनाने के लिए यह जरूरी है कि किसानों को जमीन दी जाए, सिंचाई, खाद-बीज तथा कर्ज

की व्यवस्था की जाए। परन्तु इस ओर भी कोई विशेष प्रगति नजर नहीं आती।

उद्योग-धन्धों में काम करने वाले मजदूर हमारे देश के आर्थिक जीवन के मेरुदण्ड हैं। लेकिन उन्हें आवश्यकता के आधार पर आधारित वेतन देने से भी इन्कार किया जा रहा है तथा उनकी अनेकानेक मांगों को इच्चारदारों के स्वार्थ में पैरों तले रोंदा जा रहा है। चौथी योजना के प्रारूप में इस महत्वपूर्ण मांग का उल्लेख तक नहीं किया गया गया है।

मैं किसान वर्ग से सम्बन्ध रखता हूँ। इन्धन में कृषि पर बोलना चाहूँगा। बड़े दुःख की बात है कि कृषि उत्पादन की वृद्धि बड़ी मन्द गति से चलती रही है। मैं जानता हूँ और आप भी जानते हैं कि देश में बराबर किसी न किसी कोने में सूखा पड़ता रहा है। हम कब तक अनाज के लिए दूसरे देशों पर निर्भर रहेंगे और अपनी विदेशी मुद्रा को व्यर्थ में नष्ट करते रहेंगे। कहते हैं कि गवर्नमेंट खेतीबाड़ी में मशीनों द्वारा विकास करना चाहती है जैसे ट्रैक्टर, नलकूप इत्यादि। ट्रैक्टरों को ही ले लीजिए। कृषि विभाग तो अनुमान लगाता है कि देश में प्रति वर्ष 50 हजार ट्रैक्टरों की आवश्यकता है। मगर देश में कुल 13 हजार 800 ट्रैक्टर बन पाए हैं। इसके अतिरिक्त आठ, दस हजार ट्रैक्टर बाहर से मंगवाने की व्यवस्था कर रहे हैं। फिर भी कमी को पूरा नहीं किया जा रहा है। न तो बिजली की ठीक से व्यवस्था है और न किसान माइनों को डिजल ठीक टाइम पर और न कन्ट्रोल्ड रेट पर मिलता है। दाम भी अधिक हो गये हैं कि किसान उसे अधिक मात्रा में खरीद नहीं सकता है। ऐसे पम्प या नलकूप लगाने का क्या फायदा है। इस पर सरकार को ध्यान देना चाहिए।

बेरोजगारी का क्या कहना है। तीन पंचवर्षीय योजना गुजर चुकी हैं और चौथी योजना पर जा रहे हैं। कहा जाता है कि एक करोड़ 40 लाख अभी बेरोजगार हैं और पंचवर्षीय योजना खत्म होते ही यह संख्या 1 करोड़ 9

(श्री चन्द्रशेखर सिंह)

लाख हो जायेगी। दूसरी और तीसरी योजना में बेरोजगार लोगों के आंकड़े देते थे लेकिन चौथी योजना में तो इन आंकड़ों का जिक्र भी नहीं है।

क्या चौथी योजना लोक-सभा के सामने इसी प्रकार रखने का प्रयत्न करते हैं जिसका कोई सिर-पैर नहीं है। मैं समझता हूँ कि आपने जो योजना बनाई है वह ठीक नहीं है क्योंकि वो असल बात को सामने न रख कर बनाई गई है और आपने व्यक्तिगत ढंग से प्रत्येक व्यक्ति की अवहेलना की है। यानी ह्यूमन फैक्टर इज नेगलेक्टेड। अगर योजना सही बनती है तो प्रत्येक व्यक्ति की आवश्यकताओं को ध्यान में रख कर बनायें तो अच्छा रहेगा। नहीं तो आपकी पंचवर्षीय योजना बेकार रहेगी। और मैं थोड़ा आवास के सम्बन्ध में कहना चाहता हूँ। आपके योजना के प्रारूप में कहा गया है कि आवास के सम्बन्ध में थोड़ा ही माग लिया गया है। पिछली तीन योजनाओं में यह देखते आये हैं कि आवास के लिये रुपया राज्य सरकारों को दे देते हैं। मगर वे सरकारें उन रुपयों को और किसी कामों में लगा देती हैं। और मकान बन नहीं पा रहे हैं। जनसंख्या दिनों दिन बढ़ती ही जा रही है। मगर मकानों की व्यवस्था उतनी मात्रा में नहीं हो रही है। आपको आवास पर ज्यादा रुपया देना चाहिए और इसको प्राथमिकता देनी चाहिए।

जब भी आम जनता का सवाल उठाया जाता है तो सरकार साधन की कमी का बहाना पेश कर देती है। अगर सरकार सचमुच में साधन एकत्र करना चाहती है तो उसे बैंकों का शीघ्र राष्ट्रीयकरण करना चाहिए। आयात-निर्यात यानी विदेशी व्यापार का राष्ट्रीयकरण करना चाहिए। विदेशी पूंजी को जन्म कर लेना चाहिए तथा विदेश भेजे जाने वाले मुनाफों पर रोक लगा देनी चाहिए। राजे-महाराजों को प्रीवीपस देना बन्द कर देना चाहिए। उद्योग-पतियों एवं व्यापारियों पर 5 अरब रुपये का बकामा टैक्स बसूल करना चाहिए। देश में छिपे

6 करोड़ रुपए का काला धन निकाल बाहर करना चाहिए।

अंत में मैं बिहार की पिछड़ी अवस्था की और मंत्री महोदय का ध्यान आकृष्ट करना चाहूंगा। यह बड़े ही शर्म की बात है कि बाईस वर्षों की आजादी के बाद भी बिहार की जनता की आय देश के अन्य राज्यों की तुलना में सबसे कम है। अतएव उद्योग-घरों के विकास के लिए बिहार को विशेष आर्थिक सहायता दी जानी चाहिए। उत्तरी बिहार में कल-कारखानों की स्थापना होनी चाहिए। बिहार में रेल के डिब्बों तथा दूसरे कारखाने सरकारी क्षेत्र में खोले जाने चाहिए। दक्षिणी बिहार और उत्तरी बिहार की जनता के बीच निकट का सम्बन्ध स्थापित करने तथा दोनों के सम्यक आर्थिक विकास के लिए पटना में गंगा नदी पर पुल बनवाने के लिए बिहार सरकार की भरपूर मदद की जानी चाहिए।

बिहार को ग्रन्थ के मामले में आत्मनिर्भर बनाने के लिए गंडक परियोजना, कोसी परियोजना, सोन नदी परियोजना, पुनपुन नदी परियोजना, अश्ववारा परियोजना, मयूराक्षी परियोजना तथा अन्य सिंचाई योजनाओं को पूरा करने के लिए केन्द्र सरकार को अधिक से अधिक मदद करनी चाहिए।

इसके साथ ही साथ मैं चाहूंगा कि केन्द्रीय सरकार को पहली, दूसरी तथा तीसरी पंचवर्षीय योजनाओं से क्या फायदा रहा है। मैं समझता हूँ कि चौथी योजना और पांचवीं योजना—इस तरह से अगर सरकार बराबर योजनाएं ही बनाती जाएगी तो पांचवीं योजना बनाने का उसको सीमाय ही प्राप्त नहीं होगा। ये पंचवर्षीय योजनाएं आते-आते इस सरकार की भी समाप्त होने का मौका मिलने वाला है।

इसलिए उपाध्यक्ष महोदय, मैं चाहूंगा कि अगर आप चाहते हैं कि देश का विकास हो, देश को आगे बढ़ाना चाहते हैं, बेरोजगारी को हल करना चाहते हैं तो आप इन सवालों को हल करें। योजनाएं आपकी बराबर फेल हो

रही हैं। क्या भविष्य में यह चौथी योजना कारगर होगी? मैं समझता हूँ कि यह योजना भी उनकी फेल होगी जिस तरीके से वह बनाते हैं। बराबर उनकी योजना फेल हो रही है। आशा है कि आप इस योजना को पूरा करने में आगे बढ़ेंगे, नहीं तो आपको भी इस योजना के साथ समाप्त ही होने का भविष्य है।

• श्री विश्वनाथ पाण्डेय (सलेमपुर) : उपाध्यक्ष महोदय, अभी मैं कुछ विरोधी सदस्यों का माषण सुन रहा था, योजना के सम्बन्ध में। ऐसा प्रतीत होता था कि उनका दृष्टिकोण आलोचनात्मक है। उन्हें ऐसा मालूम होता है कि इन योजनाओं में उन्हें कोई प्रगति दिखाई नहीं पड़ती। मैं तो ऐसा समझता हूँ कि भारत-वर्ष एक विकसित देश नहीं, अर्द्ध-विकसित देश है और यह आवश्यक है कि इसका विकास क्रम-बद्ध किया जाए और क्रम-बद्ध विकास से उसकी उन्नति हो और वह एक शक्तिशाली तथा आराम-निर्भर देश बने।

यहां अब तक तीन पंचवर्षीय योजनाएं व्यतीत हो चुकी हैं। उनमें बहुमुखी विकास हुआ है। कोई क्षेत्र ऐसा नहीं है—चाहे वह शिक्षा का हो, चाहे उद्योग का हो, बिजली का हो, सिंचाई का हो, या स्वास्थ्य का हो—जिसमें प्रगति और विकास न हुआ हो। यह बात सही है कि जो लक्ष्य निर्धारित किये गये थे, उन लक्ष्यों की प्राप्ति नहीं हो पायी। इसका कारण यह है कि इस देश की अनेक समस्याएँ हैं, यह देश बड़ा है तथा इसकी आन्तरिक स्थिति विषम है। इनका समाधान करने में कुछ समय लगेगा। आज सदन के सामने जो चीज प्रस्तुत है वह वित्तीय वर्ष 1968-69 के दौरान योजना आयोग द्वारा किये गये महत्वपूर्ण कार्यक्रमों तथा अध्ययनों का एक व्योरा है। चतुर्थ पंचवर्षीय योजना का भी प्रारूप प्रस्तुत है। लेकिन मैं समझता हूँ कि जब समय आयेगा तो लोग उसपर भी विशेष ध्यान देंगे।

इस देश के अन्दर कुछ लोग शहरों में रहते हैं और कुछ लोग देहातों में रहते हैं। जो लोग

शहरों में रहते हैं उनकी आबादी 15 प्रतिशत है। ग्रामीण क्षेत्र में रहने वाले लोगों की आबादी 50 फीसदी है। दोनों के अन्दर असमानता है। जो भी तरफकी हुई वह शहरों की अधिक हुई और ग्रामीण क्षेत्रों के अन्दर कम हुई। इसलिए जो असमानता है वह काफी ऊंचाई पर है। जब तक कि इसको कम नहीं किया जाएगा, तब तक आपका कार्य चल नहीं पायेगा। अगर आप यह सोचें कि स्वतंत्रता प्राप्ति के बाद जो कुछ भी हुआ वह हमारी प्रगति का सूचक है तो मैं कहना चाहता हूँ कि वह विकास अधिकतर दिल्ली में, कलकत्ता में, मद्रास में, बम्बई और बड़े-बड़े शहरों में ही हुआ, जो देहात हैं, वहां पर भी कुछ काम जरूर हुआ है, लेकिन वह आज भी पिछड़े हुए हैं, हर दिशा में देहात पिछड़ा हुआ है। इसलिए मैं नम्र निवेदन करना चाहता हूँ, प्रधान मन्त्री महोदय से क्योंकि यह विभाग उनके हाथ में है, कि वह ग्रामीण अंचल की ओर विशेष ध्यान दें।

यह भी सत्य है कि जो हमारी राष्ट्रीय आय है उसकी 50 फीसदी कृषि से होती है। फिर भी कृषि की तरफ अत्यधिक ध्यान नहीं दिया गया है जिससे कि आप बहुत पिछड़े से गये। देश के अन्दर 32 करोड़ एकड़ जमीन है जिस पर खेती होती है जिसका अर्थ यह है कि 50 करोड़ की आबादी में आधा एकड़ जमीन एक आदमी के लिए है। तो खेती की उन्नति तभी हो सकती है जब कि आप सालाना 3-4 फसलें उगायें। गांव वालों को बीज दें, उर्वरक दें, पानी दें ताकि वे जुताई का काम करें। खेती की उन्नति तभी हो सकती है जब कि खेत से 3-4 फसलें लें। इसलिए आवश्यक है कि प्रत्येक क्षेत्र को पानी दें, प्रत्येक क्षेत्र को बिजली दें। जब तक सिंचाई का पानी का इंतजाम नहीं करेंगे आपकी तरफकी नहीं हो सकती।

इसके साथ ही मैं कहना चाहता हूँ कि देश के अन्दर बहुत से राज्य हैं। राज्यों में भी बहुतसे राज्य पिछड़े हुए हैं। उत्तर प्रदेश, जहां से कि हम भी आते हैं, प्रधान मन्त्री महोदय

(श्री विश्व नाथ पाण्डेय)

भी आती है, उसकी जनसंख्या 10 करोड़ है। लेकिन वह हर मसले में पिछड़ा हुआ है—चाहे कृषि का क्षेत्र हो, चाहे उद्योग का हो, चाहे शिक्षा का हो या दवादारू का हो—सिर्फ जनसंख्या में बढ़ा हुआ है। जनसंख्या को छोड़कर सब में पिछड़ा हुआ क्षेत्र है। उस पिछड़ेपन को दूर करने का आपका कर्त्तव्य है। जब तक कि 10 करोड़ आबादी वाले राज्य का स्तर ऊंचा नहीं होगा, तब तक आपकी राष्ट्रीय आय प्रति व्यक्ति ऊंची नहीं हो सकती। जब कि आपकी राष्ट्रीय आय इस वक्त 315 रुपये सालाना है, वहाँ पर उत्तर प्रदेश में प्रति व्यक्ति आय 228 रुपये है। इसके अलावा हिन्दुरतान में 289 जिले हैं जिनमें से 58 जिले निर्धन हैं। इन निर्धन 58 जिलों में से भी 22 जिले उत्तर प्रदेश में हैं जिनकी आमदनी 146-147 रुपये सालाना है। 78 जिले ऐसे हैं जो कि सबसे निर्धन हैं, जिनमें से 28 जिले उत्तर प्रदेश में हैं। तो मैं समझता हूँ कि उत्तर प्रदेश में निर्धनता सबसे अधिक है। इसलिए आपको उस तरफ ध्यान देना चाहिए।

इसके साथ ही एक पूर्वांचल का क्षेत्र है जिसमें ढाई करोड़ आदमी रहते हैं जिनकी हालत बहुत ही दयनीय है। वहाँ अभी भी ऐसे लोग हैं जो सत्तू, भूजा, रस, चना, आम की गुठलियाँ आदि खा करके अपने जीवन का निर्वाह करते हैं। उनमें लाखों आदमी ऐसे हैं जो रात्रि को आग के सामने बैठकर अपनी रात बिताते हैं। मैं अधिक नहीं कहना चाहता पर यह जरूर कहना चाहता हूँ कि वहाँ खास तौर से 5-6 जिले हैं जैसे गोरखपुर, देवरिया, बालिया, बस्ती, जोनपुर, गाजीपुर और आजमगढ़ जो कि बहुत ही पिछड़े हुए हैं। इनमें बनारस, मिर्जापुर और इलाहाबाद का भी कुछ हिस्सा है जो कि सारे हिन्दुस्तान में सबसे पिछड़ा हुआ है। लेकिन इसके साथ ही मुझे कहना पड़ता है कि जब तेलंगाना के लोग क्रान्ति की तरफ जाने की आवाज देते हैं या लद्दाख के लोग या पहाड़ी लोग क्रान्ति की बात करते हैं तो यह सरकार

उनकी सुनती है। लेकिन पूर्वी अंचल की स्थिति विस्फोटक है और वह क्रान्ति के पथ पर है। इस बात को देखकर हमारे स्वर्गीय पंडित जवाहरलाल नेहरू ने पटेल कमीशन कायम किया लेकिन दुर्भाग्य की बात है कि वह कमीशन काम नहीं कर पाया और उसे स्थगित कर दिया गया। उत्तर प्रदेश में जो भी सरकार उसके बाद आई वह उसे कर नहीं पाई। लेकिन उसका दायित्व मैं समझता हूँ कि केन्द्रीय सरकार के ऊपर है जिसने कि पटेल कमेटी को नियुक्त किया था।

मैं प्रधान मन्त्री महोदया से निवेदन करना चाहता हूँ कि वहाँ की स्थिति को सम्हालने के लिए और उसको ठीक रास्ते पर लाने के लिए आवश्यक है कि उत्तर प्रदेश के ऊपर उसका भार न देकर आप स्वयं उसे अपने हाथ में लें और पटेल कमीशन ने जो सिफारिश की है उसपर आप अक्षरशः अमल करें।

इसके साथ-साथ भयंकर सूखा उत्तर प्रदेश के कुछ इलाकों में पड़ा हुआ है। इलाहाबाद, बनारस, मिर्जापुर, फतेहपुर और बाँदा आदि में पानी और चारे तक का ठिकाना नहीं है और लोगों की हालत बहुत खराब है। प्रधान मन्त्री महोदया हिन्दुस्तान के कई संकटग्रस्त और अकालग्रस्त जिलों में गई हैं, कई प्रान्तों में गई हैं, मैं उनसे नम्र निवेदन करना चाहता हूँ कि वह उन उत्तर प्रदेश के सूखाग्रस्त जिलों का भी प्रोग्राम बनायें, जाकर उन जगहों को देखें। उत्तरप्रदेश की सरकार के पास यह क्षमता नहीं है कि वह उन सूखाग्रस्त और अकालपीड़ित लोगों को सहायता दे सके। उनका कर्त्तव्य होता है कि वहाँ पर जाएँ और स्वयं स्थिति का अध्ययन करें।

बनारस में काशी विद्यापीठ है। जब भारत में स्वाधीनता संग्राम चलता था, क्रान्ति और आन्दोलन का जमाना था उसमें उन्होंने विशेष काम किया था। आज उस काशी विद्यापीठ की हालत खराब है और उसको विशेष रूप से वित्तीय सहायता मिलनी चाहिए जिससे कि वह अपने कार्य को ठीक तरीके से कर सके।

उत्तरप्रदेश को उसकी जनसंख्या के आधार पर और उसके पिछड़ेपन के आधार पर केन्द्रीय सरकार को वित्तीय सहायता देनी चाहिए। खास तौर से बलिया और देवरिया में जहाँ कोई औद्योगिक धंधे नहीं लग पाये हैं वहाँ पर औद्योगिक धंधे स्थापित किये जायें। मुखपुरा, मनियर, सिकन्दरपुर, वंसीबाजार, बेलथरा, सलेमपुर, बरहज, लार, भटनी, भाटपार आदि स्थानों पर उद्योग-धंधे स्थापित किये जायें। आवश्यकता इस बात की है कि आप ऐसे ग्रामीण अंचलों में उद्योग-धंधे लगायें। ऐसे क्षेत्र जो सदा अतिवृष्टि और अनादृष्टि के शिकार रहते हैं उनके औद्योगिक विकास की ओर आप विशेष रूप से ध्यान देंगे तब मैं समझता हूँ कि यह जो आर्थिक असमानता है वह दूर हो जाएगी और प्लानिंग का जो उद्देश्य व लक्ष्य है उसकी पूर्ति हो जाएगी। भागलपुर, भटनी और नदावर में नदी पर पुल बनाये जायें। इन शब्दों के साथ मैं योजना आयोग के नियन्त्रणाधीन अनुदानों का समर्थन करता हूँ।

**श्री शिवचन्द्र झा (मधुबनी) :** उपाध्यक्ष महोदय, आज हमारे लिए और हमारे देश के लिए एक दुर्भाग्य का समय आ गया है। वह दुर्भाग्य इसलिए है कि आज देश में योजना दम तोड़ रही है बल्कि यूँ कहना चाहिए कि योजनाएँ दम नहीं तोड़ रही हैं अपितु योजना आयोग ही दम तोड़ रहा है। अभी उस दिन जो चौथी पंचवर्षीय योजना का ड्राफ्ट यहाँ पर रक्खा गया, मैं कहूँगा कि यहाँ से हमारा दुर्भाग्य शुरू होता है।

सरकार द्वारा देश को यह कहा गया था कि इसी अप्रैल के महीने से चौथी पंचवर्षीय योजना की शुरुआत होगी, उसका समय शुरू होगा लेकिन रक्खा क्या गया है? यहाँ पर महज उसका एक ड्राफ्ट ही रक्खा गया है। अब फाइनल योजना का मस्विदा कब आयेगा इसका कोई पता नहीं है। अब यदि ड्राफ्ट को ही मान लेते हैं कि वह चौथी पंचवर्षीय योजना है तो पहले भी एक ड्राफ्ट रक्खा गया था और मैं सोचता हूँ कि कहीं इस मौजूदा ड्राफ्ट का भी वैसे ही भविष्य न हो जैसा कि उसका हुआ था।

देश में जो परिस्थिति का निर्माण हुआ है उसके दो कारण हैं। जो भी योजनाएँ बनाई गई हैं, सोशियो एकोनामिक सैट अप जोकि इस प्लानिंग से बाहर आया है, मुल्क में जो एकोनामिक सिस्टम बना है यह आज रूकावटें डाल रहा है। देश में जो सोशल फीसेज पैदा हो रही हैं वह आज यह नहीं चाहती हैं कि योजनाएँ आगे बढ़ें और योजना आयोग सफलता की ओर बढ़े। पहला कारण तो यह है।

दूसरा कारण यह है कि आज जो योजना के कर्णधार हैं वह सब मोटे तौर पर दर्शनविहीन लोग हैं। मैं साफ शब्दों में कहना चाहता हूँ कि वह दर्शनविहीन लोग हैं। उनके सामने कोई दर्शन नहीं है, कोई स्वप्न नहीं है जिसको कि वह साकार करने के लिए दृढ़ता के साथ आगे बढ़कर संलग्न हो सकें।

जब मैं दर्शन की बात उठाता हूँ तब आप कहेंगे और प्रधान मंत्री महोदया भी कहेंगी कि आखिर चौथी पंचवर्षीय योजना में मिक्सड एकोनामी की जो बात है, मिश्रित अर्थ-व्यवस्था की जो बात है वह भी तो एक दर्शन है। लेकिन मैं आपको कहना चाहता हूँ कि यह मिक्सड एकोनामी नाम की चीज दुनिया में कहीं नहीं है। आप हमेशा के लिए जान लें कि मिक्सड एकोनामी जैसी चीज दुनिया में कहीं भी नहीं है। यदि कहीं है भी तो वह एक कैप्टलिस्टिक एकोनामी है। मिक्सड एकोनामी यदि दुनिया में कहीं थी तो वह रूस में लेनिन के जमाने में थी। लेनिन ने इस मिक्सड एकोनामी को रूस में शुरू किया था। इस मिक्सड एकोनामी का क्या लक्ष्य था? कर्मांडिंग हाइट्स का उनका लक्ष्य था जिसको कि कहते हैं कि आयरन, कोल बक्स फोरिन ट्रेड यह सब गवर्नमेंट के कंट्रोल में रहे। लैंड भी उसमें आ जाता है उस पर भी सरकार का कब्जा होना चाहिए। हकीकत में वह मिक्सड एकोनामी है। इससे जाहिर है कि हमारे यहाँ वह मिक्सड एकोनामी तो है नहीं। जब बुद्धिदोड़ होती है समाजवाद और पूंजीवाद में तो सम्भावना रहती है कि समाजवाद का घोड़ा आगे बढ़ेगा लेकिन हम क्या देखते हैं? हमारी

(श्री शिवचन्द्र भा)

अर्थ-व्यवस्था में, हमारे देश की अर्थ व्यवस्था में जो यह शब्द है कर्मांडिंग हाइट्स, वह निजी क्षेत्र में है। उदाहरण के लिए आप बैंकों की ही बात को ले लें। समाज का तकाजा है और वह चाह रहा है कि बैंकों का हमारे देश में राष्ट्रीयकरण हो। लेकिन केन्द्रीय वित्त मंत्री तथा उपप्रधान मंत्री महोदय ने बैंकों के बारे में क्या चीज रखी है? उन्होंने कहना चाहिए कि एक महज उड़नखटोला रक्खा है अर्थात् बैंकों का सोशल कंट्रोल हो। अभी कुछ दिन पहले प्रधान मंत्री महोदय द्वारा एक इस प्रकार का वक्तव्य दिया गया था कि हम नेशनलाइजेशन आफ बैंक्स नहीं करने जा रहे हैं और मुझे उस से बहुत दुःख हुआ।

**श्रीमती इन्दिरा गांधी :** माननीय सदस्य जैसा बतला रहे हैं वैसा मैंने नहीं कहा।

**श्री शिवचन्द्र भा :** प्रधान मंत्री की यह बात सुन कर मुझे खुशी हुई लेकिन हकीकत यही है कि अभी बैंकों का राष्ट्रीयकरण नहीं हुआ है।

जहां तक फौरन ट्रेड का सम्बन्ध है वह प्राइवेट हैंड्स में है। लोहा, कोयला आदि भी प्राइवेट हैंड्स में हैं। यह लोहे का जो टाटाज का इम्पायर कायम है उस टाटा इम्पायर को बिहार की संविद सरकार खत्म करना चाहती थी लेकिन केन्द्रीय सरकार का उसे इसमें सहयोग प्राप्त नहीं हुआ। वह सरकार खुद खत्म हो गई। कोयले पर और जमीन पर भी निजी क्षेत्र का अधिपत्य है। इस तरह हम देखते हैं कि हमारी जो अर्थ-व्यवस्था है वह मिक्स्ड एकोनामी नहीं है बल्कि दरअसल में वह कैपिटलिस्टिक एकोनामी है। मिक्स्ड एकोनामी की बात बहुत हद तक एन. डी. सी. में श्री नम्बूद्रीपाद ने रखी थी जिस पर कि केन्द्रीय सरकार ने विचार भी नहीं किया मानने की बात तो दूर रही। अगर वाकई केन्द्रीय सरकार देश में यह मिक्स्ड एकोनामी चलाना चाहती है तो मैं समझता हूँ कि यह नम्बूद्रीपाद के ड्राफ्ट पर तफसील से गौर करना चाहिए और उसे कुछ हद तक मान लेना चाहिए तब समाजवाद का लक्ष्य हम हासिल कर सकते थे।

हम देखते हैं कि पहला कारण जैसा मैंने बतलाया कि यह लोग दर्शनविहीन हैं जो चौथी पंचवर्षीय योजना का एप्रोच है और जो तीसरी पंचवर्षीय योजना का एप्रोच है उन दोनों को मिलाइये तो आप को जमीन-आसमान का फर्क देखने को मिलेगा। उनमें आपस में जमीन आसमान का फर्क है जिसको कि कहते हैं जाएंट और पिगमी का फर्क है। दोनों के दर्शन में और दोनों के दृष्टिकोण में जमीन और आसमान का फर्क है।

इसका एक उदाहरण यह है कि अभी चंद दिन पहले अखबार वालों ने योजना आयोग के उपाध्यक्ष श्री डी. आर. गाडगिल से जब यह पूछा कि क्या सन् 74-75 में हिन्दुस्तान टेक औफ स्ट्रेज में पहुँच जायगा तो उन्होंने यह कहा कि दरअसल वह यह जानते ही नहीं हैं कि इस टेक औफ टर्म का मतलब क्या है? दरअसल यह उनकी फ्रॉनैस अपनी अर्थात् गवर्नमेंट की इनएक्टिविटी को छिपाना है जोकि उन्होंने कह दिया कि वह इस टेक औफ का मतलब ही नहीं जानते कि क्या है। यह उनकी फ्रॉनैस बाल्डविन की फ्रॉनैस की तरह से है जोकि उसने अपनी इनएक्टिविटी को छिपाने के लिए बरती थी और जिसका जिफ्ट चर्चिल ने अपनी किताब 'हिस्ट्री आफ दी सेकंड वर्ल्ड वार' में किया है। लेकिन मैं उन्हें याद दिलाना चाहता हूँ कि तीसरी पंचवर्षीय योजना के वक्त मैं स्वर्गीय श्री जवाहर लाल नेहरू ने इसी सदन में 22 अगस्त सन् 60 को यह कहा था :

"Our whole object in the Third Plan is to arrive at a stage when we do not depend upon out-side countries for any kind of help whether financial or mechanical. That is what is called, broadly speaking, the take-off stage."

तीसरी पंचवर्षीय योजना में उनके द्वारा यह टेक औफ स्ट्रेज की बात कही गई थी। मुझे अफसोस है कि प्लानिंग कमीशन के डिप्टी चेअरमैन ने इस कदर अनभिज्ञता दिखाई कि उन्हें यह पता ही नहीं है कि टेक औफ स्ट्रेज है

क्या चीज और इस तरह का कथन प्रमाणित करता है कि यह सरकार दर्शन विहीन है।

दूसरा कारण जैसा मैंने बतलाया वह यह है कि इस देश में पूंजीवाद बढ़ा है। पहली पंचवर्षीय योजना के बाद से अब तक वह कैप्टलिस्ट सिस्टम बढ़ता ही गया है। अब इस समय मैं इस की तफसील में नहीं जाना चाहता लेकिन मैं बड़ी नम्रता के साथ डिटेल्स के लिए प्रधान मंत्री महोदया को कहूंगा कि वह 'स्टडीज इन दी डेवलपमेंट ऑफ कैप्टिलिज्म इन इंडिया' को देख लें। इसी तरह मनोपलीज इनक्वायरी कमीशन, महालोनवीस कमीशन की रिपोर्ट और हजारों रिपोर्टें यह सारी इसी बात को बतलाती हैं कि किस तरह से एकोनामिक पावर का कंसंट्रेशन हुआ है? प्राफिटअरिंग अर्थात् मुनाफाखोरी बढ़ी है। योजनाओं के मातहत अनएम्प्लायमेंट हुआ है। श्री लोबो प्रभू ने बतलाया कि हर योजना के बाद बेकारी बढ़ी है यह निर्विवाद है। कीमतें बढ़ी हैं और आम जनता की हालत नीचे गई है। आज जो आम जनता है, यानी 75 प्रतिशत लोग, वह तीन आने रोज पर रहते हैं। प्रधान मंत्री ने एक रिटर्न बयान में बतलाया था मैंने अखबारों में पढ़ा था, कि आम तौर पर एक रुपये रोज से कम आमदनी पर लोग रहते हैं। यह एंजैजेशन है। देश की जनता का अधिकांश भाग तीन आने रोज पर रहता है।

आफिशलडम और ब्यूरोक्रेसी में करप्शन इन्तहा पर है। आप इस पालियामेंट हाउस से लेकर ब्याक तक चले जायें इन्तहा दजें की आफिशलडम है, जिसको आप सोच नहीं सकते हैं। अनईवन डेवलपमेंट आफ एकानमी है, रीजनल इम्बैलेन्स आज अनबैलेंड डेवलपमेंट हो रहा है जो पहले से बढ़े हुए राज्य हैं वह और बढ़े, जो अविक्सित राज्य हैं वह अविक्सित रहे। जैसे आप बिहार को ले लीजिये, उड़ीसा को ले लीजिए। इसीसन्दर्भ में मैं बिहार के मुताल्लिक कहना चाहता हूँ कि उसको जानबूझकर प्लैन्ड रूप में अविक्सित रक्खा गया है। बिहार में दौलत है औद्योगीकरण के लिए, लेकिन आजादी के बाद बीस सालों से एक प्लैन्ड कांस्तिरसी की

गई है उसको अविक्सित रखने के लिए। इस के अलावा एक बात मैं और भी कहना चाहता हूँ कि बिहार में ऐटमिक प्लान्ट का हाना बहव जरूरी है। बिहार में रिसोर्सेज भी हैं, लेकिन ऐटमिक प्लान्ट बनाया जाता है उत्तर प्रदेश में, बिहार में नहीं।

कामशलाइजेशन आफ ऐग्रीकल्चर हुआ है, कुलकाइजेशन आफ प्लाट्स हुआ है। वित्त मंत्री चिन्ता करते हैं कि धन ऐग्रीकल्चर सेक्टर में आ गया है। आज यहाँ पर इंडस्ट्रीज में कुलाक्स पैदा हो गये हैं यह मैं मानता हूँ। इंडस्ट्रीज का धन ले लिया जाय इससे मैं सहमत हूँ, वह चाहे जिस रूप में हो।

मैं कहना चाहता हूँ कि देश की अर्थ-व्यवस्था में बाहरी पूंजी बढ़ी है आजादी के बाद। बाहरी पूंजी के जरिये देश का शोषण होता है, देश की योजनायें बाहरी पूंजी पर और बाहरी मदद पर मुहसर करती हैं बावजूद इन योजनाओं के। अगर आज दादाभाई नौरोजी जिन्दा होते तो जिस तरह से उन्होंने अपने समय में 'पावर्टी ऐंड दि अनब्रिटिश रूल इन इंडिया' लिखी, उसी तरह से आज वह पावर्टी ऐंड अनकांप्रेस रूल इन इंडिया लिखते। यह सब मिल करके जो अर्थ-व्यवस्था हुई है उसका रूप है प्रोइंग प्राइवेट सेक्टर और प्रोइंग पब्लिक सेक्टर। यह भी एक कंट्रेडिक्शन की अवस्था है। हिन्दुस्तान की अर्थ-व्यवस्था में या तो पब्लिक सेक्टर रहेगा या फिर प्राइवेट सेक्टर रहेगा। हंसना और मुंह फुलाना एक साथ नहीं हो सकता, एक म्यान में दो तलवारें नहीं रह सकती। देश की अर्थ-व्यवस्था में या तो पब्लिक सेक्टर रहेगा या फिर प्राइवेट सेक्टर रहेगा। लेकिन वक्त का तकाजा है कि पब्लिक सेक्टर रहे। इसलिए समय आ गया है कि हम प्राइवेट सेक्टर को खत्म करें। मैं आपको बतलाना चाहता हूँ कि इसका तरीका क्या हो। मैं ज्यादा न कह करके इतना ही कहना चाहता हूँ कि समाजवाद के लिये दिल की मजबूती चाहिये, सिद्धान्त में विश्वास चाहिये, दृढ़ता चाहिये और आंधी और तूफान के मुकाबले की तमन्ना

(श्री शिवचन्द्र भा)

चाहिये। आहिस्ता आहिस्ता चलने से समाजवाद नहीं आ सकता।

It is stated as follows in ON THE ECONOMIC THEORY OF SOCIALISM by Oskar Lange :

"A programme of comprehensive socialization can scarcely be achieved by gradual steps. A socialist Government really intent upon socialism has to decide to carry out its socialization program at one stroke or to give it up altogether. The very coming into power of such a Government must cause a financial panic and economic collapse. Therefore, the socialist Government must either guarantee the immunity of private property and private enterprise in order to enable the capitalist economy to function normally, in doing which it gives up its socialist aims, or it must go through resolutely with its socialisation program at maximum speed. Any hesitation, any vacillation and indecision would provoke the inevitable economic catastrophe. Socialism is not an economic policy for the timid."

कार्यों के लिये समाजवाद नहीं है। आप चौथी पंचवर्षीय योजना को देखिये तो उसमें हम क्या पाते हैं। पुसीलमिमिटी, वॉरिंग, बैसिलेशन। पता नहीं हम किस ओर जा रहे हैं। हम कहाँ पर जाकर पहुँचेंगे इसका भरोसा नहीं है। गाँधी जी ने कहा है कि :

"I would support a minimum State ownership.....I am socialist enough to say that.....Factories should be nationalised or State-controlled. They ought only to be working under the most attractive and ideal conditions not for profit but for the benefit of humanity, love taking the place of greed as the motive."

अल्टर्नेटिव टु कैपिटलिज्म शंकरराव देव की किताब है, जिसमें यह कहा गया है। वक्त का तकाजा है कि इंडस्ट्री पर हम कब्जा करें। सवाल आता है कि पैसा कहाँ से आये। पैसा देश में है। प्लानिंग कमीशन की यही खामी है कि पैसे का बटवारा कैसे है, इनकम का बटवारा कैसा है, इस पर उनमें कोई खास स्टडी नहीं

की है। अगर आप 1 और 10 की सीलिंग लगा दें अन्तर की तो 1,000 करोड़ रु० आ सकता है। यह डा० लोहिया का हिसाब है। किस के पास कितनी होड्ड वेल्थ है इसके बारे में प्लानिंग कमीशन की कोई स्टडी नहीं है, इसके बारे में उनकी कोई रीजनल स्टडी नहीं है। प्रीवी पसॅज चल रही हैं। टैक्स इवेजन बहुत है। आज 200-300 करोड़ रुपये का टैक्स इवेजन होता है। फुजूलखर्ची होती है। एकानामिक फोरवेअरेंस पर 500 करोड़ रु० हर साल का खर्च है। अभी प्रधान मंत्री दोरे पर वेणीपुर गई थीं वहाँ 11 लाल रु० इकट्ठा हुआ। इससे आज वहाँ पर कितने ही अस्पताल बन सकते थे, कितने स्कूल बन सकते हैं जिससे दौलत आ सकती हैं। अगर इस सबको मिलाकर देखा जाय तो पता चलेगा कि दौलत की कमी नहीं है। सिर्फ इच्छा और सिद्धान्त की कमी है, दिल की बुलन्दी की कमी है। इसलिये आज हमारा दुर्भाग्य है कि योजना आयोग में योजना बनाने वाले ऐसे लोग हैं।

मैं चाहता हूँ कि योजना बड़े, तेजी से बढ़े, जो कल करना हो वह आज करें, लेकिन धीमी रफ्तार से नहीं, तेज रफ्तार से और बुलन्दी के साथ।

इन दावों के साथ मैं इस डिमान्ड का विरोध करता हूँ।

श्री कुशोक बाकुला (लदाख) : उपाध्यक्ष महोदय, मैं प्रधान मंत्री जी को बधाई देना चाहता हूँ कि उन्होंने इतने अच्छे ढंग से चौथी पंच वर्षीय योजना बनाई। इसमें सन्देह नहीं कि हमारा बहुत बड़ा देश है और भिन्न-भिन्न जातियों के लोग इसमें रहते हैं। उन सब लोगों की एकदम से जल्दी से तरक्की हो जाय यह नहीं हो सकता है। आज कोई कहता है कि उस के खाने के लिये नहीं है, कोई कहता है कि रहने के लिये मकान नहीं है। हम सब लोग इस चीज को देख रहे हैं। लेकिन सिर्फ एक साल में, दो साल में या बीस साल में यह चीज खत्म नहीं हो सकती।

इस योजना में सबसे बड़ी बात यह बतलाई गई है कि उस में कृषि पर ज्यादा जोर दिया गया है। सबसे अधिक शिक्षा की आवश्यकता देश को होती है। जब शिक्षा ही टेकनिकल या दूसरी हो तभी हमारा देश आवश्यक तरकीब कर सकता है।

जहां तक जम्मू और काश्मीर का सवाल है, वहां के लिये केन्द्रीय सरकार ज्यादा से ज्यादा पैसा खर्च कर रही है, इसमें कोई सन्देह नहीं है, और मैं इसके लिये प्रधान मन्त्री को बधाई देता हूँ। लद्दाख भी जम्मू और काश्मीर का हिस्सा है। वहां के लिये भी केन्द्रीय सरकार जितना पैसा देती है, वह कम है या ज्यादा है, इस पर मैं कुछ नहीं कहना चाहता, फिर भी इतना कहना चाहता हूँ कि जो हमारी दूसरी या तीसरी योजनायें थीं उनमें लद्दाख के विकास के लिये जितना पैसा मिला है वह बहुत कम था मेरे ख्याल में। हम हमेशा से दावा करते आये हैं कि लद्दाख की बहुत ज्यादा तरकीब नहीं हो पाई है। लेकिन जब हम राज्य सरकार से इसके बारे में कहते हैं तो वह दावा करती है कि वह लद्दाख के लिये बहुत पैसा खर्च कर रही है, यह कर रही है, वह कर रही है। उसके बारे में मैं थोड़े से आँकड़े देना चाहता हूँ। दूसरी और तीसरी पंचवर्षीय योजना की अवधि में कुल 9521.54 लाख रुपये खर्च किये गये। जम्मू पर इसमें 3504.92 लाख रुपये खर्च किये गए और काश्मीर पर 4269.40 लाख रुपये और जम्मू और काश्मीर के कुछ समान कार्यक्रमों पर पुनः 1521.21 लाख रुपये खर्च किये गये। 9521 लाख रुपये में से केवल 237 लाख रुपये लद्दाख पर खर्च किये गये। 1960-61 में जम्मू के लिए राज्य सरकार के बजट में 389.21 लाख रुपये का खर्च बताया गया, काश्मीर पर 352.94 लाख रुपये का और लद्दाख पर केवल 2.89 लाख रुपये का। इसी तरह से 1963-64 में राज्य के दूसरे दो हिस्सों पर क्रमशः 462.51 लाख रुपये और 490.38 लाख रुपये खर्च किये गये जबकि लद्दाख को 5 लाख 4 हजार रुपये ही दिये गए। यही स्थिति 1965-66 के बजट की है। इस वर्ष जम्मू

पर 453.98 लाख रुपये, और काश्मीर पर 461.90 लाख रुपये खर्च करने की व्यवस्था है। लेकिन जम्मू और काश्मीर के मिलेजुले क्षेत्र से भी दुगुना बढ़ा जो क्षेत्र है, उस भारत के विशालतम क्षेत्र वाले जिले पर राज्य के 951.60 लाख रुपये के वार्षिक बजट में से सिर्फ 5.72 लाख रुपये ही मिल सके हैं। लद्दाख का बहुत कम रुपया मिला है। इस बात को गजेन्द्र गडकर कमोजन ने भी माना है।

17 hrs.

तीसरी योजना की अवधि में 70681.25 लाख रुपये खर्च हुए। इसके अतिरिक्त 9200.00 लाख रुपये की केन्द्रीय सहायता भी दी गई। इस तीसरी योजना की अवधि में कृषि पर राज्य में कुल 649.27 लाख रुपये खर्च किये गये। इस राशि में से लद्दाख को केवल 31.70 लाख रुपये ही मिले। दूसरी और तीसरी योजना में पशुपालन पर 157.86 लाख रुपये के राज्य के बजट में से लद्दाख के हिस्से में केवल 18 लाख रुपये आए। जंगलों के लिए 240.85 लाख रुपये में से लद्दाख पर केवल 7.56 लाख रुपये खर्च हुए। सिंचाई और बिजली पर राज्य के कुल 773 लाख रुपये के बजट में से लद्दाख को केवल 42 लाख रुपये मिले। बिजली पर 1331 लाख रुपये सारे राज्य में खर्च हुए। लेकिन उसमें से लद्दाख को कोई खास राशि नहीं दी गई, कुछ खास उसके लिए पैसा नहीं रखा गया। 1969-70 में क्या होगा, यह मैं कुछ नहीं बता सकता हूँ।

मैं प्रधान मन्त्री जी से निवेदन करना चाहता हूँ कि लद्दाख वालों का वह विशेष रूप से ध्यान रखें। जब कभी भी इसके बारे में कहा जाता है तो यही जवाब मिलता है कि लद्दाख के लिए बहुत कुछ हो रहा है, उसको बहुत कुछ मिल रहा है। यह सौभाग्य की बात है कि जम्मू-काश्मीर के लिए खास तौर पर प्रधान मन्त्री जी और हमारे डा० कर्णसिंह जी और वहां के चीफ मिनिस्टर खुद ध्यान दे रहे हैं। लेकिन लद्दाख का खास ध्यान रखने की जरूरत है। मैं यह नहीं कहता हूँ कि लद्दाख में कुछ

(श्री कुशोक बाकुला)

नहीं हुआ है। जो प्रोपेगंडा करते हैं, वे ही इस तरह की बात कह सकते हैं। वहाँ थोड़ा बहुत काम अवश्य हुआ है। 1963 से पहले की स्थिति को आप देखें और अब वही स्थिति को देखें तो आपको पता चलेगा कि कुछ काम हुआ है। लेकिन असल में देखा जाए तो कुछ नहीं हुआ है।

मैं आप से एक अर्ज करना चाहता हूँ। यह मैं पहले भी कर चुका हूँ। यह ठीक है कि वहाँ थोड़ा सा भगड़ा हुआ था, वह क्यों हुआ, कैसे हुआ उसमें मैं जाना नहीं चाहता हूँ। असल समस्या यह है कि लद्दाख के लिए आगे क्या किया जाए? उसका भविष्य बने, इसको हमें देखना होगा। वहाँ जो हालत है उसको मैं चाहता हूँ कि यहाँ से कुछ मੈम्बर जाकर देखें। उस विशाल देश के भाग को अपनी आँखों से देखें। वहाँ पर क्या होना चाहिये, इसके बारे में वे सुझाव दें। स्वर्गीय प्रधान मन्त्री नेहरू जी ने जब लद्दाख के लिए बड़ी आवाज उठी थी तब केन्द्र से पांच अफसर वहाँ भेजे थे। एक लेह में भेजा था जो डेवलपमेंट कमिश्नर भी था और डी० सी० भी था। इसके अलावा वहाँ एक एडीशनल डी० सी० भेजा था। कारगिल में एक एडीशनल डी सी भेजा था। चंगथांग में एक असिस्टेंट कमिश्नर भेजा था। नबरा में भी एक एडीशनल कमिश्नर भेजा था। इस तरह से पांच केन्द्रीय आई० ए० एस० या आई०एफ० एस० के अफसर वहाँ उन्होंने भेजे थे। लद्दाख की बहुत सी शिकायतें दूर हुई थीं। उनके पहले वहाँ कुछ नहीं होता था। जो पैसा आता था उसका दुरुपयोग होता था। लोगों की जेबों में वह चला जाता था। शुरू-शुरू में जब काश्मीर से लेह तक सड़क बनी थी तो आपको मालूम ही है कि कितने लाख रुपया इंजीनियरों ने खाया था, सिविल इंजीनियर्स ने खाया था।

17.05 hrs.

[श्री बासुदेवन नायर पीठासीन हुए]

कितनी शिकायतें लद्दाख के लोगों ने की थीं, लद्दाख की कांग्रेस ने की थीं। आपको यह भी पता है कि कितने लोग उस सिलसिले में

सस्पेंड हुए थे। लेकिन जब से यहाँ से लोगों को भोजना आपने शुरू किया तब से वहाँ कुछ डेवलपमेंट हुआ, कुछ छोटे-मोटे काम हुए। आप वहाँ पर हवाई जहाज में जायेंगे और वापस आ जायेंगे तो आपको कुछ भी वहाँ की हालत का पता नहीं चलेगा। आप तो देखेंगे कि लेह में बड़ी रौनक है। लेकिन असल में वह रौनक नहीं है। वह रौनक मिलिटरी की है और कुछ नहीं है। उसी के लिए बिजली है, वही वहाँ रहती है। वह देश की रक्षा करने के लिए है, भारत की रक्षा करने के लिए है। वह लद्दाख के लिए नहीं है। मुझे बड़ी खुशी होगी अगर आप में से कुछ लोग, सीनियर लोग भी, वहाँ जाकर देखें कि क्या हालत है। आज पाकिस्तान और चीन की समस्या हमारे सामने है। लेकिन अगर आप उसको भूल जायें और वहाँ जाकर लद्दाख की हालत को देखें तो सब कुछ नंगा हो जायेगा। वहाँ कुछ भी नहीं हुआ है। वहाँ बिजली भी नहीं है। केवल दो ट्रांस-फार्मर 90 किलोवाट के हैं जिला लद्दाख में। वहाँ पर पानी के विशाल भंडार हैं। उससे बिजली पैदा की जा सकती है। लेकिन कुछ नहीं हो रहा है। कारगिल का बड़ा विशाल जिला है। उसकी तरफ कोई ध्यान नहीं दिया गया है। पिछली बार वहाँ पर कुछ मੈम्बर गये थे। उन्होंने देखा होगा और अपनी रिपोर्ट भी दी होगी। लेह के बारे में भी उन्होंने आपको रिपोर्ट दी होगी। मैं कहूँगा कि वहाँ की तरक्की होना बहुत आवश्यक है। लद्दाख के लोग अगर थोड़ा बहुत खाते हैं, पीते हैं, या पहनते हैं तो सिर्फ मिलिटरी की वजह से। उनका वे काम करते हैं। कितनी ही भूमि वहाँ पड़ी हुई है जिसमें घास उग सकती है, जंगलात लग सकते हैं लेकिन कोई ध्यान नहीं दिया जा रहा है। आप कहते हैं कि यह हमारा काम है, हमको इसको करना है। लेकिन हम तो गरीब आदमी हैं। हम भी कर सकते हैं लेकिन हमें सहायता तो आपसे मिलनी चाहिए। लद्दाख में जो एजुकेटिड लोग हैं, उनको नौकरियाँ नहीं मिलती हैं। बाहर के लोग आ जाते हैं, उनको ले लिया जाता है, लेकिन वहाँ के जो लोग हैं

उनको नहीं रखा जाता है, डाक्टर, इंजीनियर जो थोड़े बहुत हैं, उनको भी नहीं रखा जाता है। बदकिस्मती से राज्य सरकार हमारे लोगों को रखना पसन्द नहीं करती है। जिस तरह से जवाहरलाल नेहरूजी ने भविष्य में क्या होने वाला है, इसको जानकर वहाँ पांच केन्द्रीय अफसर भेजे थे, उसी तरह की कोई बात आप भी क्यों नहीं करते हैं। पता नहीं क्यों आपने उनको भेजना बन्द कर दिया है। राज्य सरकार के कहने पर ऐसा किया गया है या आपने खुद ऐसा किया है, मुझे इसका पता नहीं है। चन्द आदमी उसके भाग्य से खेल रहे हैं। वहाँ थोड़ी सी समस्या है। उसको बढ़ाकर वे बड़ी समस्या खड़ी करना चाहते हैं। लेकिन लद्दाख की तरक्की के लिए शोर मचाना पड़ेगा। अपनी तरक्की के लिए लोग उठे वगैर नहीं रहेंगे। इस वास्ते आपको चाहिये कि आप समय रहते उसकी तरक्की की तरफ ध्यान दें।

मैं चाहता हूँ कि कुछ लोग यहाँ से वहाँ जायें और वहाँ की हालत को देखें। मैं यह नहीं कहता हूँ कि आज या कल ही वे जायें। अभी तो वहाँ जाने का वक्त नहीं है। सर्दी वहाँ बहुत है। आपको जाने में बड़ी तकलीफ होगी। जून जुलाई में आप जायें। तब वहाँ जाना सुविधाजनक होगा। केवल हवाई जहाज में जायेंगे और उसी में वापिस आ जायेंगे तो कुछ नहीं होगा। यहाँ से काश्मीर जाइए। पहले जाकर जम्मू देख लीजिए कि जम्मू में कितनी तरक्की हुई है, फिर जम्मू के मुकाबले में काश्मीर भी देख लीजिये। आज जम्मू वालों को भी शिकायत है। जम्मू और लद्दाख दोनों की शिकायत है। जितना मिलना चाहिए उतना जम्मू को भी नहीं मिल पाया और लद्दाख को तो बिलकुल ही छोड़ दिया। इसीलिए जो संसद सदस्य प्रधानमंत्री भेजेंगी या स्पीकर सहब की आज्ञा से जो जायेंगे उनको जरा तकलीफ तो होगी, लेकिन एक तरफ से एक रास्ते से जायें, पहले जम्मू को देख लें, फिर काश्मीर को देख लें और उसके बाद मेरी कांस्टीट्यूएँसी में पहुँचकर देखेंगे

तो वहाँ के आदमी पहनते क्या हैं, खाते क्या हैं, क्या वहाँ की हालत है, सब कुछ सामने आ जायगा। मैं देश के हित के लिए यह बातें कह रहा हूँ वरना मेरे लिए क्या है? मेरे लिए कुछ भी नहीं है। मैं तो यहाँ आने से पहले राज्य के मंत्रिमण्डल में रहा हूँ और अभी भी मंत्री ही होता अगर यहाँ न आया होता लेकिन लद्दाख के लिए जो करना चाहिए था वह नहीं हुआ इसलिए मैं वहाँ से मंत्रीपद छोड़कर यहाँ आया। और इसी उद्देश्य से मैं यह बातें यहाँ पर कह रहा हूँ।

आप यहाँ से जाकर दो-तीन जगह देखें। पहले कारगिल तहसील है, उसको देखें। यहाँ मुस्लिम जनसंख्या ज्यादा है और वह बिलकुल पाकिस्तान के बोर्डर के सामने है। वहाँ बहुत गरीब लोग हैं। वहाँ पर बिजली भी अच्छी तरह से नहीं है। सिर्फ 90 किलोवाट डिजेल की बिजली है जो कभी आती है कभी नहीं आती है। मैंने बार-बार यहाँ सदन में कहा है, सवाल भी पूछा था कि उस इलाके में पानी का जरिया है, वहाँ पानी के जरिये से बिजली बना सकते हैं। लेकिन उसके लिए भी कुछ नहीं किया गया। वहाँ से आगे चलकर लेह जहाँ डिस्ट्रिक्ट हैडक्वार्टर है, वहाँ आप पहुँचेंगे, दो तीन दिन ठहरेंगे तो अपने तीर पर सारी बातों को देखेंगे, लोगों से पूछताछ करेंगे कि उनकी तरक्की के लिए क्या हुआ क्या नहीं हुआ तो सारे लद्दाख का नक्शा सामने आ जायेगा। गजेन्द्र गडकर कमीशन ने जो रिपोर्ट दी है, सदस्यों के पास उसे भेज रहा हूँ। मैंने उस दिन सभा पटल पर भी उसे रखा था, उससे आपको पता लगेगा कि वहाँ क्या हुआ है। मैं माननीय मंत्री जी से यही निवेदन करूँगा कि लद्दाख के लिए विशेष रूप से ख्याल रखा जाय। पहले वहाँ का जो डिप्टी कमिश्नर है और डेवलपमेंट कमिश्नर है, वह एक हुआ करते थे। अब उस को दो साल से अलग कर दिया है, उसका क्या फायदा है? कहा जाता है कि लाखों करोड़ों रुपया वहाँ खर्च कर रहे हैं, मैं कहता हूँ, करते होंगे खर्च लेकिन 100 में 70 रुपया तो उन लोगों पर खर्च होता होगा, उनकी तनख्वाह,

(श्री कुशोक बाकुला)

उनकी सुविधा आदि के ऊपर। वह आप दीजिए, मैं मना नहीं करता, वह तो होना चाहिए, हम यह नहीं कहते कि नहीं होना चाहिए। लेकिन तरक्की के लिए कितना खर्च हुआ है यह भी देखने की बात है। और वह आप गजेन्द्र गडकर कमीशन की रिपोर्ट में देख लीजिए। उससे पता लगेगा कि कितना उनकी तरक्की के लिए खर्च होता है।

उस दिन शुक्ला साहब ने जवाब में कहा कि गजेन्द्र गडकर कमीशन की सब बातों को मान लिया। क्या मान लिया? राशन देना मान लिया। वह तो मामूली बात है। राशन मिलने से भविष्य के लिए लड़ाई की पूरी तरक्की तो नहीं हो सकती। इसी तरह से डिप्टी कमिश्नर और डेवलपमेंट कमिश्नर को इकट्ठा एक करना भी मान लिया। कई सालों से पाँच अफसर वहाँ केन्द्रीय सरकार की तरफ से भेजते रहे हैं, उनके जाने से बहुत सा काम वहाँ अच्छा हुआ है, लड़ाई की तरक्की करने का जो ढाँचा है, वह बड़ा अच्छा हो गया है, लड़ाई के लोग उसको पसन्द करते हैं, आप वह भेजते रहें, हमारे लिए वह बहुत अच्छा होगा। इतना कहकर मैं अपनी बात समाप्त करता हूँ।

SHRI SURENDERA NATH DWIVEDY

(Kondrpara): Sir, I shall reserve my comment on the draft plan to a later occasion, because I hope we will have an opportunity to discuss it in this House in greater detail. We are concerned here with the pattern of organisation we have for making the plan. At the outset, I would say, the Planning Commission after 3½ years of labour, have produced a draft only, which is not yet finalised. They are not sure even about the availability of resources. It is said, after some months they will come forward with specific proposals. But if one has a glance through this Draft Plan one would see that even the outline, the approach and the various schemes are not at all different from what we saw in the previous Plans. If that is the situation, I really fail to understand why this new Planning Commission did not put before this country

the Fourth Five Year Plan after the Third Plan period was over. There is no excuse for it.

Sir, I think they committed a great mistake by taking this 'plan holiday' and creating an atmosphere in this country as if planned development has come to an end. This is the only effect that they have created by not having a Plan according to schedule as it was being done in the past. After all, if all these three years they would have been able to discuss matters in detail not only with the States but also about the availability of resources etc., and the plans that they want to chalk out, iron out the differences and concretise their programme, then we can understand that there was some purpose behind it.

Really, Sir, not only the Plan has failed but the mechanism for making the Plan has also failed completely. Let us not forget how this whole machinery was set up. It was a centralised planning machinery set up in this country in order to encourage discussion in planning and planned development.

So, necessarily a Commission was set up which had practically no knowledge, no experience, no communication and no contact with the actual state of affairs prevailing in this country. They had begun with the idea, because Shri Jawaharlal Nehru was at the head and one party rule was there all over the country, that whatever is decided at the Centre will ultimately be accepted and if it is not accepted, if there is murmuring nobody will care, the tension will continue, but they can impose their decision on the States.

The lop-sided growth of the country is on account of the central planning having no relation to the actual situation in the country. We have to realise now at this stage that Shri Gadgil in his speech, which has been circulated to Members of Parliament, has talked of national consensus. Let us be very clear in our mind that there could be no consensus in this country henceforth so far as idea of planning is concerned. This realisation I think would make us more realistic in our approach. The Prime Minister, probably in her party meeting some time back—I read in the papers—said that this opposition in the

National Development Council was more or less political (*Interruption*). Be that as it may, I want to ask this question. May I know whether at any time when members were drafted to the Planning Commission they were drafted on the ground that they were experts in the particular field, they had some stature and some achievements to their credit? It is not so. Excepting the present Deputy Chairman of the Planning Commission who is a great economist, generally members belonging to the same party the ruling party are recruited -. Anybody who is defeated is drafted there. Even now it is happening. Therefore, you cannot say it is a national plan. There is now an opportunity for you to really evolve a national plan. There was never a national plan before. You might have got it accepted by Parliament. That is a different thing. That is because you had a majority in Parliament. But it was never a national plan.

Though the Planning Commission was set up in this country more or less to guide and formulate the plan, ultimately it became a bureaucratic machinery by itself. Even for little development works, for road building in any remote village in a State, people have to go to the Planning Commission to get clearance. Parkinson's law applied much more to Planning Commission than to any other department of Government. It has become a very huge organisation. For every Ministry of the Government there is a cell in the Planning Commission. It has become an empire by itself.

We know the functioning of this government very well. Many a little work is not being done because of the difficulties created by the Ministry of Finance. Now, along with the Finance Ministry, the new creation, namely, the Planning Commission is creating all difficulties and real bottleneck in carrying out the programmes that are chalked out. Therefore, we have seriously to consider whether such an organisation is really in a position to deliver the goods.

Now the entire political relationship between the Centre and States has changed altogether. You can no longer continue the old arrangements. The States should be given full opportunity to have their own plans, of course within the framework of the national objective. Now, what are the

national objectives and what is the social philosophy behind this plan? I do not find it mentioned anywhere. That has to be considered and decided first before you ask the States for their co-operation. We must be clear as to what we aim at, what we want to achieve. Unless that is made clear, how could you ask the States to implement the plan? Also, unless people are given more opportunities to participate in the formulation of the plan, I do not think it is going to succeed.

I am not opposed to the idea of setting up a Planning Commission, but the way it has functioned all these years probably we would have done better without a Planning Commission here. Its achievements all these years show that the Planning Commission has not been able to guide us or achieve anything although it has been functioning all these years. Therefore, it is very necessary for us to have some re-thinking on this vital subject.

I will give you one instance. There is a Perspective Planning Division in the Planning Commission, with a lot of officers and staff. It is meant to think a decade or two ahead and give us ideas as to how things would shape after ten or twenty years. Recently, the Planning Commission, or probably the National Development Council, which is another authority which has no statutory basis at all, appointed a sub-committee or working group to identify the criteria for deciding the areas which are backward in order to distribute Central assistance. If only the Perspective Planning Division of the Planning Commission had been doing its work well and assessing what are the achievements of planned progress all these years, it would not have been necessary to appoint a sub-committee of the National Development Council to find out the criteria for selecting those areas.

I am glad that there has been some re-thinking about the proper functioning of the Planning Commission and its relationship with different Ministries. The Ministries at the Centre and in the States should be entrusted with the implementation of the plan at every level. The Planning Commission should not have any executive authority at all, so far as implementation of plans is concerned. At the same time, they should have some sort of connection with the implementation

(Shri Surendra Nath Dwivedy)

machinery, because they are the co-ordinating body, the Secretariat, with expertise, with knowledge of the subject; they should be men who could not speak with authority, taking into account everything.

I feel today the situation has changed. I do not think there is any real clash between the States and the Centre. It is a clash of ideas; it is a clash of actual functioning. When they formulate plans, what happens? The States do not prepare the plans according to their needs. They come here to discuss with them. Every year, a lot of officers come and discuss with them in great detail. What do they discuss? They discuss whatever the Central Government is likely to give. On that basis only, the needs of the States are discussed. Then, they tell them, "Oh! We cannot give this much." You know better than anybody else that here, like the private sector having some liaison officers, the States also have to have some liaison officers to go about with this Ministry and that Ministry. It is also well-known that some of the Chief Ministers go round the country telling people, "I have greater pull like the Centre." If I am the Chief Minister, I will be able to get so much money. Otherwise not." They were also doing this propaganda during the elections, "If you vote for Congress, if there is a Congress Chief Minister, then only will get money from the Centre." There was no criterion, no basis, nothing of the kind.

SHRI S. KANDAPPAN: That is the experience in your State.

SHRI SURENDRANATH DWIVEDY: In every State. The only difficulty is your State is a rich State and ours is a poor State.

What I would like to say is that the Planning Commission should be re-organised.

SHRI J.B. KRIPLANI (Guna): It should be abolished.

SHRI SURENDRA NATH DWIVEDY: Dada says, it should be abolished. The Swatantra Party Member says, it should be scrapped. What I mean to say is, it must be reorganised in order to fulfil the very purpose for which the planning was meant.

At the same time, I really do not understand what is the National Development Council.

SHRI NATH PAI (Rajapur): Fictitious Council:

SHRI SURENDRA NATH DWIVEDY: Whom does this body represent? Whom do they represent? I have with me—Mr. Ranga will pardon me—a speech made by Shri R.N. Singh Deo, the Chief Minister of Orissa, in the National Development Council. I want to know whom did he represent. Is it a body of some political leaders who come to discuss their ideologies, theories, or their own views or matters, whether it is Shri Namboodripad or Shri R.N. Singh Deo, or they come to discuss on the basis of certain approach to the entire planning of the country and give their views? They may ventilate grievances of their States. I broadly agree with the suggestions he has made about Orissa State. But what I find here, in the statement, is that the whole basis of the planning has been challenged, no public sector, no controls and all that. I want to know whether he represents the Orissa Assembly. After all, the Swatantra Party's strength is only 49 in a House of 140. If the National Development Council is a forum for airing of political views, then, I think there is no need of such a body at all. They should represent the States' views. Therefore, I would say, the National Development Council is not at all necessary. Let the Plan be discussed in the States, in the Assemblies, and Parliament, of course, will discuss it. The Assemblies' view points, whatever, they are, should be discussed. Why have this intermediary body? It will be more fruitful, it will be much more effective, and you will get much more cooperation, if instead of having such a body like the National Development Council which is a debating society—they meet and discuss and come to no finding—you discuss the Plan at a lower level, in the States and in other places. If you send the plans there and they discuss in great detail, you will benefit by the advice given by them.

In conclusion, I would say, as my hon. friend, Shri Shiv Chandra Jha was saying, whether this Government is *drishtihin* or *darshanhin*, if they have any sincere desire to see that planning succeeds in this country, it is essential and necessary, at this stage,

that we approach the problems in a re-oriented manner taking into consideration the realities of the situation, not only in the matter of organisation of the Planning Commission but in its approach and objective also.

**SHRI J. N. HAZARIKA (Dibrugarh):** I rise to support the Demands for Grants in respect of Planning, because, we all know that our Plan is based on our resources. We cannot get everything that we want. It is not a need-based Plan. Our needs are so many that we cannot get everything that we want, or we cannot plan for that which we cannot get.

17.31 hrs.

[**SHRI B. D. BHANDARI in the chair**]

Therefore, on the whole, the Plan which has been recently submitted to us for discussion is a Plan which has to be accepted; otherwise, we will be unrealistic. Considering this, the annual budget which has been presented before us for approval is a practical one and I cannot really appreciate why the Opposition leaders do not understand that our resources are limited and, therefore, we have to cut our coat according to the cloth. Still I agree with them that there is a lot of scope for adjustment. The Prime Minister has herself assured the Chief Minister, that the Plan would be adjusted wherever possible. In this context, I would like to say that I am also not very happy because I belong to the State of Assam and to the extent Assam should receive various allocations they have not been received by it. For example, the Assam Government submitted a State Plan for Rs. 394 crores, out of which Rs. 80 crores were for Hills and Rs. 314 crores for the rest of the State. The State Plan was designed to give a due place to the development of industry, agriculture, power and transport. But the Planning Commission has approved only Rs. 235 crores out of the country's total outlay of Rs. 6,066 crores in the State Sector. Out of this amount of Rs. 225 crores, Rs. 65 crores were for the Hill Plan and Rs. 160 crores for the general Plan of the State. Accordingly, the Annual Plan was submitted by the Government of Assam to the tune of Rs. 65 crores, but the Planning Commission has drastically cut it and has made it Rs. 34 crores only, out of which Rs. 9.50 crores are for the Hill

sector and Rs. 24 crores for the general sector. Out of this small sum, the Government of Assam has been able to apportion only Rs. 1.50 crores for the development of industry in the State. I do not know how with this small amount the State Government can develop the industry. The Assam Government has pressed their demands in respect of industries because they have natural resources which are unutilised and which are yet to be tapped. Therefore, the Assam Government suggested that industries based on petroleum should be developed and paper and industries also should be developed because there are a lot of trees and grass in the State. A lot of coal is also available and, therefore, coal-based industries should also be developed. The Assam Government has submitted a plan for coal utilisation and also plans for paper and pulp industries. Therefore, all these suggestions which have been made by the State Government should be given due consideration.

I am talking about it because many a time administrative Ministries have approved the plans and they are sent to the Planning Commission or to the Finance Ministry and they are disapproved or dropped. In this connection I only want to speak a few words. With regard to the Central sector it has been extended to Assam only with the setting up of a refinery at Gauhati and thereafter the fertiliser plant at Namrup came. Apart from these two, there is hardly any public sector undertaking belonging to the centre which is located in Assam. Therefore, the Government of Assam has asked for the second refinery to be set up in Assam and that other industries also should be developed.

17.37 hrs.

[**MR. SPEAKER in the chair**]

In the central sector I am glad that the Namrup fertiliser plant is going to be expanded and I think a sum of Rs. 29.44 crores will be spent for that. We are told that about Rs. 29 crores will be required for the plan and Rs. 13.50 crores will be provided in the current year. If that is so, I appreciate that something is being done. Apart from this Assam is going to have a cement plant at a cost of Rs. 8 crores. These are the two public sector undertakings which we can count in the Fourth Plan. I only wanted to tell you that this is not at

(Shri J. N. Hazarika)

all enough while you consider the requirements of that State.

I will not take much time of the House by repeating what has already been said with regard to the Fourth Five year Plan as well as the annual Plan. With regard to the adjustments I would like to suggest that we should have given more importance to the Community Development schemes. Community Development scheme was taken up in the country in 1951 and people in the rural areas thought that it will be an institution by which they will be able to develop their economy. But their hope was greatly belied and when you go and see the community development areas, you will be surprised to see that after certain stages there is nothing but certain deserted houses and some officers. There is no activity. There is no money for the Panchayat to run the block activities. Money is not there. Therefore, it is essential that the Government should provide more money for the Community Development Blocks. In fact I wanted to suggest that while making adjustments Government may think whether they could cut some allocations from some item and give it to the Community Development blocks. I may be excused if I were to suggest that at least Rs. 200 crores may be cut from the family Planning side and given to the Community Development block.

Thank you, Sir.

**श्री श्रीगोपाल साहू (सीकर) :** अध्यक्ष जी, मैं आपका बहुत आभारी हूँ कि आपने मुझे योजना आयोग की मांगों पर बोलने का मौका दिया। यह मेरा पहला माषण है।

हमारे यहां सरकारी क्षेत्र में बड़े-बड़े उद्योगों को प्रधानता दी जा रही है। सरकारी क्षेत्र में 80 से ऊपर कारखाने हैं। इनमें से अधिकांश घाटे में चल रहे हैं। इनमें से 3,500 करोड़ रुपये की पूँजी लगी हुई है। यह कारखाने राष्ट्र की सम्पत्ति हैं। देश का प्रत्येक नागरिक अप्रत्यक्ष रूप से उनका मालिक है। इनमें होने वाले घाटे से चिन्ता की अनुभूति होना आवश्यक है। तीनों इस्पात कारखानों को शुरू से लेकर 1967-68 तक कुल मिला कर 127 करोड़ रुपये का नुकसान हुआ है। इंजी-

नियरों के प्रमुख सरकारी उद्यम हैवी इंजीनियरिंग कारपोरेशन, भारत हैवी एलेक्ट्रिकल्स, हैवी एलेक्ट्रिकल्स (इंडिया) लिमिटेड, माइनिंग ऐंड एलाइड मशीनरी कारपोरेशन को भी घाटा उठाना पड़ रहा है। इनकी उत्पादन-क्षमता का भी पूरी-पूरी ब्रह्म इस्तेमाल नहीं किया जा रहा है। इनका प्रबन्ध प्रतिभा सम्पन्न व्यक्तियों को नहीं सौंपा गया है बरन् जीवन से थके, राजनीति में पराजित, जनता द्वारा अस्वीकृत राजनीतिक नेताओं के पित्रापोल के हार में यह उद्योग-धन्धे बने हुए हैं। सरकारी कारखानों में कार्य संचालन की कुशलहीनता के प्रति सरकार आँखें मूंद कर बैठी है। यदि इन कारखानों में योग्य व्यक्तियों की प्रबन्धकों के रूप में नियुक्ति की जाय और फिजूलखर्ची रोकने के कदम उठाये जायें तो निश्चित रूप से इनमें लाभ होने लगेगा और योजना का उद्देश्य साकार हो उठेगा। इन सबसे हमें यह मानना पड़ेगा कि देश में विकास और समृद्धि की योजना गलत और दोषपूर्ण है।

बया हमारे देश में उत्पादन बढ़ाने और आर्थिक समृद्धि का यही उपाय था कि हम इन मारी उद्योगों की स्थापना करते? प्रत्येक देश को अपनी जरूरतों, वातावरण और कच्चे माल की उपलब्धि के आधार पर उत्पादन बढ़ाने के लिए योजना बनानी पड़ती है। विभिन्न देशों में विभिन्न महत्वपूर्ण उद्योगों ने समय-समय पर वहाँ के आर्थिक विकास में योगदान दिया है। ब्रिटेन की उन्नति सूती वस्त्र उद्योग और मशीनों के निर्माण के कारण हुई। अमरीका में रेलों के विकास ने महत्वपूर्ण योगदान दिया, जर्मनी में इंजीनियरी उद्योग की बदौलत उन्नति हुई। हमारे देश के लिए सबसे अच्छी योजना है कृषि का विकास। कृषि को महत्वपूर्ण स्थान देने पर ही हमारी समस्यायें हल हो सकती हैं। हमें यह नहीं भूलना चाहिए कि राष्ट्रीय आय में कृषि का योगदान 50 प्रतिशत है। देश की कुल मजदूर संख्या का दो-तिहाई भाग कृषि में लगा हुआ है। निर्यात में भी इसका लगभग आधा भाग निश्चित है।

आज आवश्यकता है इस बात की कि सिंचाई व्यवस्था की योजना बनाई जाय। आज कृषि ऋण व्यवस्था की योजना कहाँ है? देश के किसी भी भाग में आप चलें जाइये, वहाँ का कृषक वर्ग कर्जों में दबा हुआ है। भारी उद्योगों पर चार हजार करोड़ रुपये की जो विशाल रकम खर्च की गई है यदि उसका चौथाई भाग भी कुम्भों और नलकूपों की स्थापना पर किया जाये तो हमारे देश में काफी सुधार हो सकता है। बीस वर्ष के योजना-वद्ध विकास के पश्चात् आज भी उन्नत कृषि सुविधायें देश में उलब्ध नहीं हैं। भारत की राजधानी दिल्ली के सुपर बाजार में ट्रांजिस्टर रेडियो से लेकर विदेशों से आयातित श्रृंगार सामग्री, बढ़िया फर्नीचर और बहुमूल्य फैशननेबल कपड़े आप खरीद सकते हैं। लेकिन क्या वहाँ खेती के औजार मिलते हैं? क्या वहाँ कीटनाशक औषधियाँ और रासायनिक खाद की विक्री की व्यवस्था है?

योजना भवन की 8 मंजिली इमारत को देखकर क्या कोई व्यक्ति भारत के गरीब किसान की कल्पना कर सकता है? क्या योजना आयोग के सदस्यों ने गांव देखे हैं और किसानों की आवश्यकता को समझने का प्रयत्न किया है? हमारे देश के विकास का आयोजन केवल सैद्धान्तिक आयोजन है। उसका वास्तविक स्थिति से कोई सरोकार नहीं। कृषि अनुसंधान के निष्कर्षों को किसानों तक पहुँचाने के लिए योजना आयोग ने अब तक जो कुछ किया है वह बता सकते हैं क्या?

हमारे देश में राष्ट्रपति और प्रधान मंत्री के पास देश के कोने-कोने से सैकड़ों पत्र प्रति-दिन आते हैं। लोक सभा के अध्यक्ष जी के पास भी रोजाना काफी बड़ी संख्या में चिट्ठियाँ आती हैं उनमें प्रार्थनाएँ रहती हैं, शिकायतें होती हैं, सुझाव भी होते हैं। किन्तु मैं पूछना चाहता हूँ कि योजना आयोग के पास कभी किसी किसान का पत्र आया है? यह हमारे देश के नेतृत्व की दुहाई है और नौकरशाही की बलिहारी है कि खेती में अनुसंधान पर लाखों

रुपये खर्च किये जाते हैं लेकिन उनके व्यावहारिक उपयोग पर कतई ध्यान नहीं दिया जाता। हमारे देश में पंचवर्षीय योजना उद्योग-प्रधान न होकर कृषि-प्रधान होनी चाहिये। पंचवर्षीय योजनाओं में कृषि विकास के महत्व को स्वीकार किया जाना चाहिए। पहली योजना में 122 लाख टन अनाज विदेशों से मंगाया गया, दूसरी योजना में यह मात्रा बढ़ कर 173 लाख टन हो गई, तीसरी योजना में तो आयातीत अनाज की मात्रा 300 लाख टन तक पहुँच गई है। करोड़ों रुपये की विदेशी मुद्रा अनाज के आयात पर खर्च करनी पड़ रही है। जब तक हम कृषि में आत्मनिर्भरता प्राप्त नहीं करते तब तक हमारे दूसरे विकास कार्य क्रम निष्फल रहेंगे। आज योजना में क्रान्तिकारी परिवर्तन लाने की आवश्यकता है। चौथी योजना में कम से कम 4000 करोड़ रुपये केवल कृषि विकास और सिंचाई पर व्यय किये जायें।

महात्मा गांधी ने जिस आदर्श भारत की योजना बनाई थी क्या योजना आयोग उसकी पूर्ति में सफल हुआ है? देश के विकास का राष्ट्रपिता का सपना पूरा नहीं होगा यदि योजना आयोग समाज की उन्नति के प्रयास में सफल नहीं होता है और हमारा देश बड़े-छोटे, धनी-निधन, समर्थ-असमर्थ, प्रगतिशील और पिछड़े वर्गों में बँटे रहने पर हमारी एकता और समता से टिकाऊ नहीं हो सकता।

देश में आज बेरोजगारी बढ़ रही है। भूमिहीन श्रमिक हैं लाखों की संख्या में, राज्यों में और राज्यों के अन्तर्गत ही विभिन्न क्षेत्रों में ईर्ष्या द्वेष फैल रहा है। तेलंगाना, विदर्भ, झारखंड की मांग इसके उदाहरण हैं। योजना राज के कर्णधारों से मैं पूछता हूँ: कहाँ है बापू के मानस का स्वराज्य? कहाँ है वह राम राज्य और कहाँ है राम-राज्य? गांधी जी चाहते थे कि गांव को देश की उन्नति का केन्द्र-बिन्दु बनाया जाये। वह ऐसी किरणें फैलाना चाहते थे जो आपस में टकराएँ नहीं बरन् आपस में सद्भावना उत्पन्न कर राष्ट्र को शक्तिशाली बनाएं।

(श्री श्रीगोपाल साहू)

तीन पंचवर्षीय योजना के बावजूद भी समाजवाद, स्वावलम्बन, ग्रामीण उद्योगीकरण तथा श्रमप्रधान शिक्षा-दीक्षा को कोई महत्व नहीं दिया गया। इसीलिए आज हमारे देश में अधिक असमानता, शक्ति केन्द्रीकरण तथा जन सहयोग का अभाव है। योजनाएं इतनी दोषपूर्ण रही हैं कि आज देश में लाखों लोगों को पूरा खाने को अनाज, पहनने-छोड़ने को वस्त्र व रहने को मकान नहीं मिलता है।

योजना आयोग का कार्य देश के आर्थिक विकास के लिए योजनाएं तैयार करना और योजना के निष्पादित कार्यों का मूल्यांकन करना है। योजना के लिए मार्गदर्शन नीतियां निर्धारित करना और आर्थिक विकास को प्रभावित करने वाली सामाजिक और आर्थिक नीति के महत्वपूर्ण प्रश्नों पर विचार करना भी योजना आयोग का काम है। लेकिन योजना आयोग अपने उद्देश्य में असफल रहा है। यही कारण है कि राष्ट्रीय विकास के लिए साधनों का अभाव दिखाई देता है। सम्पूर्ण योजनाओं का आधार बड़े-बड़े उद्योगों को प्रमुखता देने और गांवों की उपेक्षा करने से आज अधिकांश जनता का सक्रिय सहयोग उस कार्य में नहीं मिल रहा है। देश में सब ओर से मांग की जा रही है कि केन्द्रीय सहायता के सिद्धान्तों पर नये सिरे से विचार करने की आवश्यकता है। देश के विभिन्न क्षेत्रों में आर्थिक पिछड़ेपन को दूर कर भावी विकास की सामियों को समाप्त करने की आवश्यकता है। विदेशी सहायता क्या आवश्यक है और कहां तक उपयोगी सिद्ध हुई है इन सब प्रश्नों पर योजना आयोग मार्गदर्शन करने में असफल रहा है। योजना आयोग बैठकें और सेमिनार का आयोजन करता है। कई अनुसंधान ग्रंथ भी आयोग ने तैयार कराये हैं जैसे 'कूड़ा खाद', 'शहर नियोजन सर्वेक्षण', 'रेल संसाधनों की स्थिति का अनुमान', 'ग्राम चुनावों में राजनीति के आचार का अध्ययन', 'दल षड्धति के विकास का अध्ययन' आदि। किन्तु इन सब का व्यावहारिक उपयोग क्या है। क्या इस प्रकार के ग्रंथों से जन सामान्य के

जीवन-स्तर को ऊंचा उठाने में सहायता मिली है? योजना आयोग की अपनी विचारधारा और कार्य-प्रणाली में आमूल परिवर्तन करने की आवश्यकता है। उसे सिद्धान्तों से ऊपर उठ कर ठ.स एवं यथार्थ जन सामान्य के जीवन से सीधे सम्बन्ध स्थापित करना चाहिए।

स्वाभाविक है कि अब मैं राजस्थान की कुछ समस्याएँ आपके सामने प्रस्तुत करूँगा। राजस्थान की भूमि शीघ्र वीरता, स्वाभिमान और स्वावलम्बन की भूमि है। कर्नल टाड का वह राजस्थान जहाँ की मिट्टी का एक-एक कण राष्ट्र-प्रेम से प्रेरित है और जहाँ का चप्पा चप्पा त्याग, बलिदान और कठिन परिश्रम की गाथा कहता है, आज उस ऐतिहासिक राज्य राजस्थान में बेरोजगारी, खाद्यान्न का अभाव एवं अकाल की विभीषिका फैल रही है। जिस राजस्थान में कभी रानी पद्मिनी के जौहर की सुरभि महकती थी वहाँ आज अकाल और भुखमरी का ताण्डव नृत्य हो रहा है।

राज्य में संतुलित विकास की दिशा में कोई कार्य नहीं किया गया है। कोटा में पानी और बिजली की प्रचुरता से औद्योगिक प्रगति अवश्य हुई है। किन्तु सीकर जैसे स्थानों की पूर्ण उपेक्षा की गई है। उदयपुर को पर्यटन केन्द्र बनाने पर लाखों-करोड़ों रुपये खर्च किये जा रहे हैं। किन्तु सीकर में सड़कों की मरम्मत तक नहीं हो रही है। अनेक ऐसे कार्य हैं जिनके लिए केन्द्रीय योजना आयोग का उत्तरदायित्व है। कृषि की उन्नत योजनाएं, भूमि संरक्षण कार्य, घुमक्कड़ पशुपालकों के पुनर्वास की योजना, वन, विकास, सहकारिता, सामुदायिक विकास, ग्रामीण औद्योगिक कार्यक्रम, आयुर्वेदिक विज्ञान में विकास आदि ऐसी अनेक योजनाएं केन्द्र सरकार द्वारा संचालित की जा रही हैं। किन्तु क्या राज्य के विभिन्न क्षेत्रों में इन पर खर्च होने वाले धन का संतुलित वितरण किया जा रहा है अथवा नहीं, उसको देखने के लिए कोई व्यवस्था नहीं है।

राजस्थान की प्रति व्यक्ति आय पंजाब की औसत आय का सिर्फ 40 प्रतिशत है जब कि

राजस्थान की जनसंख्या पंजाब की आबादी से दूनी है। इसी प्रकार राजस्थान की आबादी गुजरात की जनसंख्या के बराबर है पर राजस्थान की औसत प्रति व्यक्ति आय गुजरात की औसत प्रति व्यक्ति आय का सिर्फ 50 प्रतिशत है।

इस उबलन्त तथ्य के बावजूद योजना आयोग ने राजस्थान की विकास परियोजनाओं के लिए सिर्फ 137 करोड़ रुपये का प्रस्ताव किया है जो गुजरात के लिए की गई व्ययथा का सिर्फ आधा है। पंजाब के मुकाबले भी राजस्थान के लिए कम धन की व्यवस्था की गई है। केन्द्रीय स्रोतों से राजस्थान को कितना पैसा मित्रे, इस का निर्णय तो केन्द्र कर सकता है पर राजस्थान सरकार शायद अपना पक्ष मजबूती के साथ प्रस्तुत नहीं कर सकी है, इसीलिए पर्याप्त राशि राज्य को नहीं मिल रही है।

आज पश्चिमी राजस्थान में रेत का सागर लहरा रहा है। राजस्थान के इस भाग को मरुस्थल ने ग्रस लिया है प्रदेश के इस भाग को हरा-भरा और समृद्ध बनाने की योजना केन्द्रीय योजना आयोग को बनानी चाहिए। रेत के तूफानी और सरकते टीलों से राजस्थान की हरी-भरी भूमि अभिशप्त हो रही है। मरुस्थल के विकास की गति आधा मील प्रतिवर्ष बढ़ती जाती है। इसे रोकने के लिए कुछ उपायों का मैं सुझाव दे रहा हूँ—

(1) रेत की लदी हवाओं का वेग कम कर कर उनका बल तोड़ना ;

(2) भूमि पर घास या झाड़ियों का आवरण डालकर रेत के उड़ने को रोकना।

(3) वायु के वेग को रोकने का सर्वोत्तम उपाय है वृक्षों की दीवारें खड़ी करना। वनों के कारण धरती की नमी भी नष्ट नहीं होने पाती और इस प्रकार धूल का उड़ना कम हो जाता है।

राजस्थान नहर द्वारा सूखी धरती की प्यास बुझाने के प्रयत्न हो रहे हैं। नहर के बन जाने पर सरस्वती पुनः लौट आयेगी और अभिशप्त

राजस्थान में पुनः हरियाली फैल जायेगी। अतः मेरा अनुरोध है कि योजना आयोग इसके लिए पृथक रूप में विशेष राशि निर्धारित करे और केन्द्र सरकार इसे अपने हाथ में ले ले।

अणुशक्ति उत्पादन के लिए कमर कस कर तैयार हो रहे राजस्थान का आर्थिक पिछड़ापन सबसे बड़ी विसंगति और सबसे बड़ी चुनौती है। कोटा, सवाई माधोपुर, जयपुर, उदयपुर और भीलवाड़ा में उठती हुई चिमनियों पर लाखों हसरत भरी निगाहें टिकी हैं। उनकी आशाएं जितनी जल्द पूरी हों उतना ही राज्य के लिए हितकर होगा।

अन्त में मैं यह कहकर अपना भाषण समाप्त करता हूँ कि मेरा निर्वाचन क्षेत्र राजस्थान का सीकर जिला अत्यन्त उपेक्षित अवस्था में है। वहाँ सड़कों की हालत खराब है। छोटी सिंचाई की योजनाएं नहीं बनाई गई हैं। खनिज पदार्थ इस जिले में अनन्त और असीमित हैं। किन्तु उनकी खोज और प्रयोग के लिए कोई भी कदम नहीं उठाये गये हैं। बार-बार अकाल को छाया से भी यह जिला नहीं बचा है।

सीकर जिले में कच्चा ऊन भी पर्याप्त मात्रा में मिलता है। यदि इस उद्योग का समुचित विकास किया जाये तो देश को विदेशी मुद्रा की आय होगी और लोगों को रोजगार मिलेगा। योजना आयोग ने कुछ जिलों के भावी विकास की दृष्टि से उनका आर्थिक और औद्योगिक सर्वेक्षण राजस्थान विश्वविद्यालय के तत्वावधान में कराया है।

अतः मेरा अनुरोध है कि योजना आयोग को इस जिले के आर्थिक एवं औद्योगिक विकास के लिए एक अध्ययन दल भेजना चाहिए ताकि इस जिले का चतुर्दिक विकास होकर वह सम्पूर्ण राजस्थान और अन्ततः सारे राष्ट्र को सुदृढ़ और शक्तिशाली बनाने में सहयोग दे।

17-50 Hrs.

MR. SPEAKER : Mr. Shivappa.

SHRI N. SHIVAPPA (Hassan) : Mr. Speaker, Sir, I am very glad to note

(Shri N. Shivappa)

that you try to know something about Kannada and I want to start the discussion, in Kannada and develop in English but with a word 'Chutka' or Satire in Kannada about the Fourth Plan.

I shall first read out in Kannada and then I shall translate it.

*Spoke in Kavva Li*

This 'Chutka' or Satire has been written by a famous Member of Parliament and it conveys this kind of thing. This Fourth Plan is going to be a success. This is an assurance every time—time and again—our Government is giving to the people of this country. For the past three plans, it is usual for Government to give the same assurance.

The Plan will be a success and the people will get very good *briyani*, not even ordinary food like bread, *roti*, *chappati*, etc. As they are toiling from early morning to late in the night, they will be given good *briyani*. All the people will be given this food, irrespective of economic class to which they belong. In order to prepare *briyani* for giving to 52 crores of people in the country, they have to produce a lot of chicken. They are producing chickens and I don't know where they are. But, the prospect of getting this *briyani* has brought and is bringing continuously saliva in their mouth. This is what we have seen during the operation of First, Second and Third Five Year Plans and the people are still expecting this *briyani* for their food. This is what the satire depicts.

Coming to the statistics, there is a proverb in Tamil, which many Hon. Members from Tamil Nadu must be knowing.

"Indha ooril ethanai kakkai varum ethanai kakkai pogum"

This means, how many crows will come into this village and how many will go. This is the kind of statistics maintained by the Planning Commission. All statistics are mere jugglery of figures. The people are not going to be satisfied with this kind of statistics. So many departments in the Governments are maintaining statistics in regard to agriculture, industry and so many other things. The Planning Commission is maintaining statistics in order to prepare many more future Plans. But, no statistics

about the real condition of the people in this country are anywhere available.

I would like to draw the attention of the Hon. Prime Minister, who is the Chairman of the Planning Commission and also that of the statistical juggler, the Vice-Chairman of the Planning Commission, Prof. Gadgil, to the provision of Rs. 13 crores made in this Draft Plan for Plan Publicity Schemes. This is the amount allocated for publicity in the draft Fourth Plan, when the people are dying out of hunger and they have no clothes to wear, with their front and back open and with torn clothes. What is the kind of socialism that we have in this country? This is the amount that our learned Deputy Prime Minister is going to collect as wealth tax on agriculturists. He has taken the courage to levy this wealth tax on agricultural income and collect an amount of Rs. 14 crores from the poor agriculturists of this country. This money is going to be spent on Plan publicity schemes. Where is the necessity for having plan schemes at such a heavy cost?

There is a quotation in Adolf Hitler's book, MY STORY, which reads :

Din falsehood into the ear time and again and it will be received as truth.

We all know what happened to Hitler. He collapsed under the weight of his falsehood. This is the way the Government is making the people of this country believe in what they do. The Government is utilising or, I should say, exploiting the innocence and the illiteracy of the people of this country and making the people believe of its great Plan and its great achievements. As this is being denied into their ears, it has become a belief with the people.

As this is not the subject-matter of our discussion today, I would like to refer to another point, I am very much inclined to inform the Hon. Prime Minister that on the one side of coin there is the authority of the sovereignty and on the other side the details and assurances about the sanctity of the coin are there. All these assurances must be enforced; otherwise, there will be failure. The Government should remember the sanctity of their assurances to the people, because in a democracy the people are the sovereigns, and all the Members

present here, including the Hon. Prime Minister, derive the power and authority from the people. The Government, more especially, should remember this.

Fortunately or unfortunately, I don't see SHRI ASOKA MEHTA, here who travelled all the way from the P.S.P. to the Congress and then became a Minister. During the time late of Shri Lal Bahadur Shastri, when Shri Sachin Choudhary was the Economic Minister, the first instalments of our loans fell due for payment.

18 Hrs.

I would invite Hon. Members' attention to one thing. This is not a secret. It has been reported in the press. After crores and crores of rupees were invested in public sector projects getting money from the World Bank, the time for repayment of the first instalment with interest came. The World Bank had appointed a committee to look into this state of affairs. The Government of India had no money to pay the first instalment. So this Commission was appointed. The Commission referred the failure of economy due to losses in public sector. Shri Sachin Chaudhuri, who was Finance Minister, went to the World Bank and pleaded for postponement of the repayment of the first instalment with interest. Thus a further liability was placed in this country by way of indebtedness to the World Bank, with its inevitable repercussions on our international relations and freedom of action. This is a fact known to the Government as well as to all MPs. It is on record in documents and books.

What happened? At that time, ASOKA MEHTA, Minister of Planning, went to America. The plea to the World Bank was renewed. The World Bank would not agree to advance money to meet our obligations. After bargaining, they agreed on one condition: that you devalue the rupee. So in order to get some money to meet the debt repayment obligations to the World Bank, this so-called socialist leader, who has now joined the socialistic pattern people wedded to socialist democracy or democratic socialism, committed this country to the devaluation of its currency and let it go to the dogs. There was no consideration for the difficulties of the poor and common man in the country, the poor agriculturist of the country.

Why should this have been done? It should not have been done. This money which has been put in has not gone to the benefit of the poor or common man in this country. What is going on now? Prices are rising. There is inflation rampant. The poverty of the country is increasing. This Five Year Plan is afflicted with a disease, a cancer; it has got a great setback, a drawback.

There are innumerable contractors who are the favourites of the Congress people, whether it is the Chief Ministers or Members of Parliament or the Prime Minister...

SHRIMATI INDIRA GANDHI: Can he make an allegation like that? He is making an allegation.

SHRI N. SHIVAPPA: It is not an allegation; it is a fact. I am going to prove it. This is known to everybody to be a fact.

SHRIMATI INDIRA GANDHI: He specifically mentioned the Prime Minister. That is why I am raising this objection.

SHRI N. SHIVAPPA: I am not talking in a biased way. What I am saying is a fact for the information of the hon. Prime Minister.

SHRIMATI INDIRA GANDHI: It is not a fact if he says that I am involved.

SHRI N. SHIVAPPA: No, I am not making an allegation against the Prime Minister, personally. Even if I am the Prime Minister, if such irregularities are brought to notice, I am expected to be punished if on sufficient evidence it is proved.

My point is this. I am putting it on the economic policy plane. I am dealing with the question of inflation. I am a student of economics; I am a practical agriculturist and am also a student of political science. What I am pointing out is the method adopted by the contractors in their operations. After spending crores and crores, still the work is not completed. Then they produced a revised bill. I ask: if a work is not completed according to schedule or the terms of the agreement, whether it is the executive officer or Government or whoever it be, is it not the duty of Government to punish the man res-

(Shri N. Shivappa)

possible for the non-fulfilment of the agreement as per stipulated terms ?

Then what happens ? Even after five years, the contractors will not complete the work. Then they will produce a bill and on behalf of Government, a cheque will be issued to the Reserve Bank or a commercial bank. The Reserve Bank or the commercial bank will refuse to honour the cheque for want of money. Then they are asked : 'Please allow another 15 days.' Now a new scheme has been devised called *ad hoc* bill. A period of 15 days is asked by way of accommodation to repay the money. In the meanwhile, the Nasik Printing Press gets busy and prints one rupee notes.

In this way, Rs. 5,000 crores of money has been minted. The net result is that the value of the rupee has gone down to 12 P. This is how our country is going to dogs. This is how the money has been utilised.

I come to my last point. Who are the members of the Planning Commission ? With due respect to them. I would ask this question. Their qualifications are known. One is a statistician. Another is a banker. But has anything been done after consulting the agriculturists about their problems and difficulties. Has the poor and common man's difficulties been taken into account ? Has he been taken into consultation ? They may have consulted so many other people and the Chief Ministers. The result is that there is no agreement. The subject has become controversial. The Prime Minister will not agree and the Chief Ministers will not agree to the same thing. They have got their own ideas. We do not find any reason why Mr. Dwivedy a very senior Member and a leader of the Party is making an insinuation.....

**SHRI SURENDRANATH DWIVEDY :**  
No insinuation.

**SHRI N. SHIVAPPA :** ...or a sort of an allegation against the Chief Minister of Orissa Mr. Deo., (Interruptions.) He also came forward with a statement about the problems of the country. I have got the same copy of his statement. Everyone has his own statement to make because this is

a country of controversy ; this plan is controversial. This is a plan for the rich—not the big business houses. They may survive or go to dogs ; I am not concerned. I am concerned with big people. Every person has got hundreds of big people, that is the ruling party. They have aspirations ; they make money from the bureaucracy ; every officer has got his own bureaucracy. What is this ?

Secondly this Plan requires thorough reclassification and a restudy of every aspect of the matter ; it should be free from political bias or prejudice. I thank you for giving me this time.

**SHRI S. R. DAMANI (Sholapur) :** I rise to support the demands of the Planning Commission. It is one of the most important organisations of the Government. This plan is for the development of the country in every respect. They should see the requirements of the different regions and States so that the country can be developed in every respect. That is the responsibility of the Planning Commission. The first two Plans were successful ; they got experience and the Third Plan also was implemented well. Because of some difficulties it could not be completed in time. Still the country has developed to a great extent. Many Members of the Swatantra Party say that they do not want the plan. I am really surprised because they must have known that those friends who are in business plan their business in advance. But for the country they say that planning is not necessary. It is not understandable, because without planning how can things be achieved ? Many Members say that implementation, is more important than planning. If there is mistake in implementation, we will not achieve the desired results. So the machinery for implementation must be strong. Many persons paint a dark picture of the country and say that the country has not progressed in the past 18 years. To them I say that the country has progressed in many ways. In food-grains we have become 95 per cent self-sufficient ; we import only five per cent though the population had increased by 70 per cent in 20 years. Is it a small achievement ? In industrial raw materials we are 90 per cent self-sufficient ; only ten per cent is imported. Production has increased by 70 to 80 per cent within a period of 18 years. This is not a small achievement. It is quite a big

achievement. As far as industries are concerned, the country has become self-sufficient before 20 years were over. Most of the small consumer goods used to be imported before. Now, we are having surplus capacity and we have also got an export market. In the engineering and capital goods industry, we have got the plant and machinery to manufacture textile goods, plant and machinery for the sugar factories, cement factories, oil factories and so on. We can now manufacture locomotives and big wagons, besides transistors and transmitters. All these things which we used to import are now being manufactured in our own country. So, according to the present position, our country has developed to a great extent, and therefore it is not correct to say that the country has not developed and that the Government has not done anything for the development of the country.

One thing is definite. At present, many of our public sector undertakings are not running to their full capacity and many of them are having idle capacity. That is one reason why that many of these undertakings are not making adequate profit which they were expected to make. Here, I want to suggest one thing. At present, we are importing plant and machinery to the tune of Rs. 400 crores or Rs. 500 crores annually. Two years back, our imports were to the value of Rs. 800 crores. In order that our engineering industries, whether in the public sector or the private sector, may get enough work, we must see that they manufacture some of these items which we are now importing from other countries, in which case our import will be reduced and these industries will get enough work.

In this connection, I want to make a few suggestions. The depreciation and development rebate that is allowed at present should be increased. I refer to the rebate that is now allowed on the plant and machinery manufactured in the country. By this incentive, buyers and users will be made to purchase plant and machinery made in the country. In this way, the demand will increase and the industry will be in a better position to run their plants with full capacity.

The deferred payment facilities should be given to the buyers. In foreign countries, the deferred payment facilities are given for

a period of eight to 10 years. Similarly, if such facilities are given in our country for similar period, then it would be in the interests of the industry, and they can sell their products easily and they can thus increase their production capacity and run their plants to full capacity, and if not full capacity at least they can run them to the maximum capacity possible and earn some profits. I think that the Prime Minister will consider this suggestion and try to implement it. From my own personal experience, I can say that it will prove very useful.

Then I come to the fourth Five Year Plan. It has been worked out that after the completion of this Plan, the country will achieve a self-generating economy; that the country will reach that stage. I think it is possible. Only proper implementation is required. For this, the co-ordination of the States and the Centre is very essential. Then there is the question of administrative machinery. So far as the administrative machinery is concerned, it is to be perfect, and if it works properly, then there is no doubt that this Plan will be successful. But if it does not work properly, the Plan will not proceed correctly both from the point of view of time and the point of view of quality. Then we will not be able to fulfil the targets. If there is no co-ordination, if the machinery is not proper, in that case, it will be difficult to achieve results. It all depends on the relations and the attitude of the States, and if they co-ordinate,—I hope they will co-operate—our country will become strong and self-sufficient and we will surely reach the stage of a self-generating economy.

Sir, the small-scale industries programme was meant to take the industries to the smaller towns and villages, away from the big cities, so that the people there may get employment and their economy may be improved. But what is the achievement today? Upto March 1967, 336 industrial estates have been set up. According to 1961 census, there were about 1338 towns with populations ranging from 10,000 to 50,000 and 139 Towns between 50,000 and one lakh. This means that the programme has so far covered about 20 per cent of the towns only. Therefore, the expansion of small-scale industries should be speeded up. I want to give a few suggestions for

(Shri A. S. R. Damani)

speeding up the expansion of small-scale industries.

Compared to large scale industries, the cost of production in small scale industries is higher. Therefore, to reduce their cost of production, the excise duty on the products of small-scale industries should be lowered. Secondly, higher depreciation should be allowed on their plant and machinery. Electricity should be given at concessional rates to small-scale industries. There should be less rigidity in the application of labour laws.

At present, there is a controversy between the public sector and private sector. Both are working for the development of the country. Therefore, there should be co-ordination between the public and private sectors, so that they can work together and yield better results.

**श्री रामाबतार शर्मा (ग्वालियर) :** अध्यक्ष महोदय, समय थूँ कि बहुत कम है और इस पूरी योजना को मैं देख भी नहीं पाया हूँ, इस लिए मैं थोड़ी सी ही प्रार्थना अपने क्षेत्र के सम्बन्ध में माननीया प्रधानमंत्री जी से करना चाहता हूँ। इस योजना में बहुत सी बातें लिखी गई हैं, लेकिन मेरे क्षेत्र की जो एक सब से बड़ी समस्या है, उस के बारे में इस में कोई उल्लेख नहीं है और वह समस्या अब केवल मेरे क्षेत्र की ही नहीं है, बल्कि पूरे मध्य प्रदेश, राजस्थान और उत्तर प्रदेश की समस्या भी बन गई है—वह समस्या है “डाकू समस्या।” क्या इन योजनाओं के साथ हमारी इस समस्या के लिये कोई योजना नहीं बनाई जा सकती, क्या यह समस्या नहीं है? आज आप छोटे-मोटे कारखानों के लिए योजना बना रहे हैं, लघु उद्योग और बड़े उद्योगों के लिए योजना बना रहे हैं लेकिन जो उद्योगों में काम करनेवाले हैं, उद्योगों को चलाने वाले हैं—उन की ओर कोई ध्यान नहीं दिया जा रहा है। मैं अपनी बहन के नाते प्रधान मंत्री महोदय से हाथ जोड़ कर प्रार्थना करता हूँ—आज सब से बड़ी हकावट हमारे यहाँ डाकू समस्या से आ रही है।

मैं अभी पिछले चार दिनों की बात बताता हूँ—मैं अपने क्षेत्र शिवपुरी गया हुआ था।

अध्यक्ष महोदय, आप विश्वास कीजिए या ईश्वर की साक्षी कर के मैं कहता हूँ—वहाँ के बड़े-बड़े व्यापारी—लश्कर, ग्वालियर, शिवपुरी में—किस प्रकार से रह रहे हैं।

मैं अभी पी० ए० सी० के दूर में अन्डमान निकोबार गया था। मैंने वहाँ की महादूर जेल को देखा। उससे भी मोटे सरिये लगाकर वे लोग अपने मकानों में बन्द हो जाते हैं जिनके कि उद्योग चल रहे हैं। अपने घरों में वे लोग शाम से ही बन्द हो जाते हैं। एक बहुत बड़ा सेठ, जिसका लाखों का बिजनेस चल रहा है उसने मुझसे कहा पंडित जी, आप विश्वास कीजिए, अपने कारखानों में मुझे गए हुए, शिवपुरी में शाम को बिजली की रोशनी देखे हुए पूरे दो साल हो गए हैं। इसलिए मैं प्रधानमंत्री से यही प्रार्थना करता हूँ कि अगर आप कोई योजना बनाने जा रही हैं तो कृपा करके उसमें सबसे पहले डाकू उन्मूलन योजना का समावेश कीजिए। वास्तव में यह डाकू की समस्या अब कोई डाकू की समस्या ही नहीं रह गई है बल्कि वे लोग अच्छी तरह से योजना बद्ध होकर बिजनेस चला रहे हैं। वैसे तो प्रधानमंत्री से कोई चीज छिपी हुई नहीं है, इस बिजनेस से मेरा तात्पर्य केवल इतना ही है कि ये लोग किसी पार्टी के सही या गुण्डे सही—भले आदमियों के लड़कों को किडनैप करते हैं, और आज जो डाकूओं के नाम आप के सामने आते हैं वे भी फील्ड में नहीं आते, बल्कि अधिकतर यही गुण्डा तत्व किडनैप करके उनको देता है और बताता है कि 25-30 हजार या अमुक धनराशि मिल जायगी और उनसे अपना हिस्सा नकद ले आता है। बाकी बड़े काण्ड हत्यायें इत्यादि डाकू करते हैं। आज ग्वालियर नगर आप से छिपा नहीं है कि वहाँ पर क्या दशा हो गई है। ग्वालियर के बाहर सड़कों पर रात को कोई नहीं जा सकता है। इसलिए सबसे पहली योजना आपको इसके लिए बनानी चाहिए।

एक बात मैं और प्रधानमंत्री से कहना चाहता हूँ। गुस्ताखी माफ हो। जहाँ तक हमारे ग्वालियर राज्य का सम्बन्ध है, एक पैसा भी हम पर किसी प्रकार का टैक्स नहीं था केवल

हम हाउस टैक्स के नाम पर 15-20 रुपये साल म्यूनिसिपैलिटी को देते थे। लेकिन आज की स्थिति यह है कि केवल हमको याद दिलाने के लिए कि कौन से टैक्स की आज तारीख है, मुनीम रखना पड़ना है। सुबह से शाम तक हम टैक्सों के चक्कर में रहते हैं। शायद ही कभी आपको यह खयाल हुआ हो कि हमारे क्षेत्र से अरबों रुपया सरकार टैक्स के रूप में ले रही है लेकिन इस अभागे क्षेत्र में बड़े कार्य तो दूर आप हमको एक नाली भी नहीं बता सकते हैं जोकि वहां पर पानी साफ करने के लिए बनाई गई हो। इसलिए मेरी आपसे करबद्ध प्रार्थना है—इसमें कोई धोस की बात नहीं है—कि आप इस मामले में चेतिये। जिन शब्दों का इस्तेमाल यहाँ पर मेरे दूसरे मित्र किया करते हैं मैं उन शब्दों का उपयोग नहीं करूंगा। केवल इतना ही कहना चाहता हूँ कि अगर आपने डाकू समस्या के लिए कोई योजना नहीं बनाई, उस पर ध्यान नहीं दिया तो फिर आप विश्वास रखिए कि मैं सबसे पहला आदमी हूंगा जो अपने क्षेत्र में जितने भी लोग मेरे प्रभाव में आ सकेंगे उनसे कहूंगा कि देखें गवर्नमेंट क्या करती है, हम लोग तो टैक्स देने नहीं जायेंगे। इनकम टैक्स और सेल्स टैक्स की तारीखों में ही हम लोग नहीं जायेंगे। इसमें अधिक मुझे और कुछ नहीं कहना है।

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :** Mr. Speaker, Sir, the cope of this discussion was made clear, that it is not really a discussion on the Fourth Plan but on the Planning Commission. However, many comments have been made on the Plan and its so-called short-comings as also on the entire history of free India. And, the favourite comment of the Opposition that nothing has been done in these last twenty years was heard from several lips.

I do not think, Sir, that we need look up statistical tables to see what has happened in India; we need only go to the towns and, I would say, the villages also. I am fully conscious of the fact that there

are areas which are still backward, there are communities which are poorer and more under-privileged, than the rest. I am conscious that very much remains to be done for them.

But the problems which we are facing today are the problems of development and growth and the changes which growth is bringing about. And it is because of the changes, it is because of what has been done in these years that these new problems, the new consciousness, the new demands and expectations have grown in the people.

The discussion began perhaps appropriately, with what seem to be a new alignment of forces here. My hon. friend, a member from the Swatantra Party who spoke, quoted extensively from the speech of Shri Namboodiripad, the Chief Minister of Kerala, and pointed out that there was very much in common between them.

**SHRI S. KANDAPPAN :** Do you like that development ?

**SHRIMATI INDIRA GANDHI :** I was wondering what comment we would have heard from the hon. Member, Shri Piloo Modi, if he had been present here. It was also a very interesting interpretation of Shri Namboodiripad's point of view. I do not know whether Shri Namboodiripad would be flattered by this or not. Perhaps, he will hear more from him directly.

**SHRI S. M. BANERJEE :** He will move a privilege motion.

**SHRIMATI INDIRA GANDHI :** Another point which was made was that the present Plan has not evoked enthusiasm. A comment was made by one of our Congress members who spoke that it is because we are now trying to be much more business-like. It was right that in the beginning we should spread our wings wide because many things had to be started and a new atmosphere had to be created in the country. These things have been started and to a certain extent, that atmosphere, a new outlook has been created in the country. But, after that, because of the many difficulties which we had to face, the difficulties of invasion, the difficulties of drought, we have had a constraint of resources. So, today the Commission is shorn of the old glamour and, at the same time, it has shed some of the powers of prior financial scrutiny and

(Shrimati Indira Gandhi)

sanction which had made it a target of such bitter attack and criticism on the floor of the House.

The Planning Commission today is certainly more functional and is applying itself to the solid, if not so glamorous, task of detailed workman-like programme planning and it will certainly continue its useful role of reconciling Centre and State view points and providing economic intelligence and advice to the different layers of government.

I was very sorry at some of the remarks that have been made here against the members of the Planning Commission, which were rather unfair to them. I should like to take this opportunity to express my appreciation of the work of the Deputy Chairman and members of the Planning Commission. I must admit that my own work in this is practically nil, because I do not preside at the meetings which do the detailed work. Some impression was given here as if members of the government are concerned with the day to day work of the Commission and are somehow influencing it. This impression is not correct.

**SHRI RANGA :** That is why I suggested that you should not be its Chairman.

**SHRIMATI INDIRA GANDHI :** As I said, the main work is done by the Deputy Chairman and members. The Chairman comes in more as the coordinating person with regard to the Central Ministries and State Governments. They have done their common work in a practical way so as to finish it within the short time available to them.

My hon. friend, Shri Surendranath Dwivedi, has made the remark that perhaps the Chief Ministers should not be present. I am sure the hon. Members will agree that the plan would be most unrealistic if the Chief Ministers were not in the National Development Council. They are there as representatives of government.

**SHRI SURENDRANATH DWIVEDY :** I think there is some misunderstanding. What I said was that when the Chief Ministers attend the meetings of the National Development Council, either they attend it as representatives of States or as representatives of political parties. That is the difference I have made.

**SHRIMATI INDIRA GANDHI :** Whatever it is, a Chief Minister does represent the State. That is what I am also saying. And if you have elected him as Chief Minister, obviously, he comes to the Council as the representative of Orissa State. . . . . (interruptions) That is your internal business. I do not know whether there is need to air it publicly here.

There was the usual discussion also as to the role of the N.D.C. The Plan does not suddenly descend on the members there as a new document. I interrupted my friend from DMK when he was speaking to tell him that the State Plans and the main Plan are discussed at every level with representatives of State Governments, at official level, at ministerial level and, ultimately, at the Chief Ministers level. Even major decisions, such as on the criteria for allotment of funds, were taken by a Committee of the N.D.C. which consisted of all the Chief Ministers. So their point of view is represented at all stages before the Plan is finalised. Now, it is true that because of Shri Annadurai's illness, he was not able to come but some other Minister did come. This was not the fault of the Planning Commission because they had sent their invitation to him along with others.

The National Development Council exists because planning, in its very nature, must be national. I do not understand what people mean when they say, "We do not accept the Plan". Does it mean that they will forego the Central assistance? What does it mean? The Centre makes plans and the States make plans, and certain allocations are made. It is true that every State and every Central Ministry feels that its allocations have been cut unfairly and have been cut so drastically to the bone that it is difficult to proceed with the projects. That is a feeling which is shared by everybody. But these cuts were necessary because of the restricted resources. Every State is free to increase its resources, through additional mobilisation, and to that extent increase what it can do in the Plan. There is absolutely no restriction to that. It is only the Central assistance, which is fixed. Their own resources are not fixed at all. It seems they are rejecting the Central assistance by rejecting the plan itself. This

seems to me a very peculiar sort of situation.

The Chief Minister of Kerala and the Deputy Chief Minister of West Bengal, although they did speak of their dissent from the majority view, have very categorically stated that there will be no lacking or no hesitation in their fully implementing the Plan in their States. They have made that clear. I hope that is true of the other State Governments also.

I was naturally happy when one of our friends, from this side, pointed out that one of our achievements in these years is that we have converted the Jana Sangh from not believing in the Plan into firm believers in the Plan. I think, that is a big achievement.

As the Hon. Members know, swadeshi is one of the first and original policies of the Congress Party to which the Government has adhered. In this context, this Plan is very much a swadeshi Plan because it is entirely oriented towards self-reliance. As you must have seen, we have said that within 2 years concessional food from outside will be stopped and, very soon, afterwards, we will reduce our dependence on foreign aid. Foreign aid, in net terms, will be reduced by the end of the Fourth Plan to about half the present level. I am sure the Hon. Members understand that these results cannot be achieved all at once. But, certainly, the whole Plan is directed towards this goal of self-reliance.

The two main points which were made were about unemployment and regional disparities. I have, on an earlier occasion also, spoken in this House on the problem of unemployment and under-employment and expressed my grave concern. How does one tackle this problem? How does one create jobs? Finally, it is only when the work of development itself goes ahead that jobs can be created.

Some hon. Member said that if only we had stuck to improving agriculture, everything would have been all right in this country. I did not understand then and I did not understand now, how agriculture can be improved without having industries. The same hon. Member said that it was right that we were building up our defences. How can we build up our defences if we do not have industry to back it up the infra-

structure which can provide the equipment which our defence forces need? Therefore, development in all these sectors is very closely interlinked. We cannot separate agriculture from industry; nor, in the circumstances in India, can we separate industry from agriculture, because, that is also very much dependent on agriculture. Hon. members know that there has been a real advance on the agricultural front.

It is true that it is largely those farmers who had irrigated land, who were able to make full use of inputs such as the high-yielding varieties of seeds, fertilisers and so on, but even so, the other people did get some advantage. Increased agricultural production has created more jobs and has given some benefit although, I admit, marginally, to the poorer people who reside there. I am fully aware of the fact that very much more has to be done and, I think that, as we go ahead in this Plan, we will be able to be a step nearer to our goal. The last speaker or the one before the last speaker said something about *briani* or cake or something. No such remarks have been made by anybody on our side. On the contrary, in every speech and statement we have been emphasizing that the days and years to come will be full of hardship. No country, no system, has been able to develop without paying the price for it. Here perhaps some people think that if we just take the word 'capitalism' we will immediately create a new situation and others think that by taking the name of 'socialism' we will bring about immediate change. But none of these things is magical. It is how you work them that makes a difference.

श्री शिवचन्द्र भा : ट्रांजीशनल पीरियड के लिए कुछ फंडामेंटल्स हैं जो कि दुनिया के लोग मान चुके हैं...

श्रीमती इन्दिरा गांधी : आपने अपने टाइम से दुगुना तिगुना टाइम लिया है इसलिए अब मेरा टाइम न लीजिये ।

I do not want to go into the definition of 'socialism' which somebody wanted us to define.

AN HON. MEMBER : Do it.

SHRIMATI INDIRA GANDHI : I can do and I shall do it when you have the debate some days later, but I am not doing it here. (*Interruptions*).

(Shrimati Indira Gandhi)

It is not because of uncertainties of estimates that it is not possible to give the precise figures of additional employment. I did give some figures earlier in this Session. I only want to stress that the employment problems cannot be divorced from the question of productivity and the rise in incomes of different sections of population.

About the influence of foreign aid, I think, we are all agreed. We know that no country in the modern world can be entirely independent of help from other countries. On the other hand, we also know that this help, if it grows, is harmful, and that is why this Plan is specially making efforts to reduce such help from outside.

My hon. friend from the Jan Sangh said that, because of our large population, we had no need of technology, and that the modern system of technology was relevant to the West because they had a small population. This, I think, was an extra-ordinary statement to make because it was because of our lack of technology at the earlier stage in our history that we fell into poverty and backwardness. To-day we must make up this lacuna and we must proceed to take advantage of the experience of other nations, adding to it our own experience and our own knowledge, if we really want to solve our problems.

The Planning Commission is not a political body at all.

SHRI S. KANDAPPAN : It is a quasi-political body.

SHRIMATI INDIRA GANDHI : I do not think it is quasi-political either. They take up questions from purely economic points of view. However, when they meet the Chief Ministers, each Chief Minister brings a little bit of his politics with regard to what he needs in his State and so on.

SHRI RANGA : Planning itself is political.

SHRIMATI INDIRA GANDHI : That becomes political, but the Planning Commission does not make it political. I do not know in what sense the word 'political' is used here. I think even the Chief Ministers

do not bring in their ideology. They bring the needs of the State which are very genuine needs. But the Planning Commission has to take an all-India view. They know how much money is available. How it should be distributed was decided by the Chief Ministers themselves. It is true that earlier on, the Planning Commission itself did much of this work, but now they have divested themselves of some this responsibility.

Planning simply cannot be decentralised because naturally each State wants to look at it from its own point of view. And the whole point of planning is how to match programmes with resources so that the entire country benefits. Obviously in this process everybody has to sacrifice. Every State, every Ministry has to sacrifice a little bit. There was a figure for Tamil Nadu a little lower than what was indicated at first. That is due to the new criteria which were evolved again by the Chief Ministers. That is not the only State in which this has happened. This has happened to some other States also. It is true that Tamil Nadu has many difficulties but it is one of our advanced States and I would request the hon. Members to go and visit some of the areas which are really backward.

AN HON. MEMBER : Like U.P.

SHRIMATI INDIRA GANDHI : Certainly Eastern U.P., Bihar, Orissa.

AN HON. MEMBER : Like Bihar.

SHRIMATI INDIRA GANDHI : We are very deeply concerned about all areas which are backward and I mentioned Bihar, Eastern U.P. and some of the Hill areas and Orissa. Rajasthan is of course going through a very difficult and painful experience at the moment. All these areas need very special care. It is precisely because of this we should have a central Plan. Even then we cannot meet all their needs. At least we can give a direction and help them to some extent.

Ultimately regional imbalances also can be redressed only over a period of time. It cannot be done suddenly. Here again we are between two contradictions. For instance, how did we increase our agricultural production? By helping those people who could use the help. We would not

have had the food at the moment when we needed it urgently if we had not done this. Yet it has created a problem; it has created disparity between the farmer with irrigated land and the farmer with a dry land. This kind of disparity is all the time being created in the very process of growth to some extent. As it is created, we have to see how we can remedy this situation. In this Plan we are trying to do that. The disparities cannot be remedied immediately or to the full extent. At least we are taking steps in the right direction and weightage is given to the backward States. My colleague, the Deputy Minister, spelt out the different proportions of allotment.

The investment in agriculture is not less. It is more than what it was in the previous plans; but apart from that a good deal of investment is not shown directly under agriculture because, it comes from the many programmes which are financed by financial institutions such as the Agricultural Refinance Corporation, Agro Industries Corporation, Rural Electrification Corporation and so on. There are also other schemes like fertiliser plants, rural electrification, etc. which are also for the benefit of agriculture, but expenditure on which is not included in this figure.

So, if you take that total figure, you will find that the allocation is very much larger.

SHRI RANGA : What is the total figure ?

SHRIMATI INDIRA GANDHI : We can add it up now, but I think, we can deal with it when we have a Debate after a few days.

The hon. Member from the S.S.P. who spoke, spoke—if I may use the word—with great glee prophesying the failure of the plan. Now, Sir, what does the failure of the plan denote ? It is not the failure of one particular political party. It is a failure which will affect every single State, because, all the programmes in the plan are for the benefit of the States. Even in respect of what is in the Central sector, a large amount of it is concerned with schemes which may be centrally-sponsored, but which are implemented in the States. So, I think, even if we think that the plan does not go far enough, it is incumbent on

us to see that it succeeds. It is only when it succeeds that all these schemes will be one step ahead in the different States.

I think that many of the hon. Members have been looking at the Plan from a very narrow point of view; and from the point of view of their own States; and this is natural. I am not complaining about it. But I am only drawing their attention to this fact that it is only when the base of the country is strong that the whole process of development can go ahead even in each State.

Somebody said that the plan figures are not definite because of my statement that we will look at it again. The two Statements are not contradictory. That is, the figures that have been given or the allotments which have been made are definite for the time being. But, we think that it may be possible to raise further resources and this will be done not once only, but it will be a continuous process. As we can raise further resources certainly things will be added and programmes which we were not able to do, can be taken up. And this again depends very largely on the State Governments if they are willing to take up this matter.

Everybody is loud in asking for more projects and more schemes; they are all desirable schemes, no doubt, but when it comes to the question as to where the money comes from, there, I am afraid, the States are not so vocal.

SHRI RANGA : Are you addressing the National Development Council or the Parliament ?

SHRIMATI INDIRA GANDHI : In Parliament, all of you are representing the States.

SHRI NATH PAI : No; we represent the nation, Madam.

SHRIMATI INDIRA GANDHI : I don't think the States are outside the nation. They are part of the nation.

The hon. Member from the Swatantra party said that the Planning Commission met with different types of people but not agriculturists. I may say that they do hold meetings with leading agriculturists from different parts of the country

(Shrimati Indira Gandhi)

My hon. friend from Ladakh is not here—yes, he is here. I am glad he is here. I want to tell him that the Fourth Plan outlay is Rs. 4.32 crores against the expenditure of Rs. 1.5 crores during the Third Plan in Ladakh. The State Government has agreed to give very special attention to developments in Ladakh and we hope sincerely that the rate of progress will be stepped up. I know that all hill people have had special difficulties and places like Ladakh have also been suffering.

The Planning Commission, some people said, is a large body, but as I said in answer to a question here, 77 posts were abolished last year and many posts are unfilled and at present, pending final review. The total fall in number is about 250.

I do not want to go into all the points about the Plan. The Plan is not merely a collection of projects or schemes, but a well thought-out approach as to how to strengthen the base and the pace of progress so that the community can advance on all fronts. If we look at what happened in the last years, we will see that industrial production has trebled and special attention was given to develop basic and heavy industries. This is a point of special criticism as far as Jan Sangh and Swatantra Parties are concerned. But we consider it very necessary to the development, to the growth and even to the very existence of any country in the contemporary world. We ourselves have sufficient manufacturing capacity for many types of machinery and for hydro and thermal power generation, heavy mining machinery and many other types of things. This I am only saying as an example because every now and then it is said that nothing has been done.

I hope that the House will unanimously support the demands of the Planning Commission because it is only then the Plan will be accepted as a national document—of course with the dissent that sufficient money is not allotted to various States. If you do not give your support to the Plan, you cannot expect the public to give full support

and if the public does not give full support it is not the Planning Commission which suffers but it is the States and the people who suffer because, as I said, the Plan is basically the projects and schemes which are undertaken by the State Government for the welfare of the people. Also, of course, if the Plan does not succeed, then there is no question of adding resources or adding schemes. That can only come as extra to what has already succeeded ..(Interruptions).

SHRI NATH PAI: Are we adopting the Plan or are we passing the demands of the Planning Commission?

MR. SPEAKER: Only demands.

SHRIMATI INDIRA GANDHI: I said 'the demands of the Planning Commission'.

श्री रामाबतार शर्मा: अध्यक्ष महोदय, मैंने भी कुछ बातों की चर्चा की थी, उस बारे में भी प्रधान मन्त्री कुछ बोलें।

SHRIMATI INDIRA GANDHI: The Hon. Member who spoke last told us some sorrowful tales about dacoits. This is something for the State Government to look into because it is a question of law and order. But development of the area will help in the solution of the problem.

MR. SPEAKER: Now I put cut motions Nos. 3 to 12 and 14 to 37 to the vote of the House.

*The cut motions were put and negatived.*

MR. SPEAKER: The question is:

"That a sum not exceeding Rs. 1,31,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1970, in respect of Demand No. 99—'Planning Commission'."

*The motion was adopted.*

18.56 hrs.

*The Lok Sabha then adjourned till eleven of the clock on Friday, April 25, 1969/ Valsakha 5, 1891 (Saka),*